**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 336 OF 2023

IN THE MATTER OF:

PANKAJ SRIVASTAVA … APPLICANT

VERSUS

BIRLA CARBON INDIA PRIVATE LIMITED … RESPONDENT

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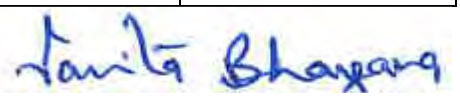

KHAITAN & CO

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NEW DELHI
DATED:04.09.2023

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 336 OF 2023

IN THE MATTER OF:

PANKAJ SRIVASTAVA ... **APPLICANT**

VERSUS

BIRLA CARBON INDIA PRIVATE LIMITED ... **RESPONDENT**

REPLY AFFIDAVIT ON BEHALF OF THE RESPONDENT

I, **Varun Sabarwal**, son of Shri Tarachand Sabarwal, aged about 49 years, resident of A2, Staff Colony, Birla Carbon, Murdhwa Mode, Renukoot, Dist. Sonebhadra, Pin: 231217, Utter Pradesh, do hereby solemnly affirm and state as hereunder:-

1. That I am the authorized signatory of the Respondent Company in the above-mentioned matter and I am well aware of the facts and circumstances of the case to the best of my personal knowledge and belief. I am therefore competent and authorized to affirm the present affidavit on behalf of the Respondent Company.

2. That I have read and understood the contents of the aforementioned Original Application filed by the Applicant and I am therefore competent to reply to the same. The Answering Respondent is not adhering to a

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para wise reply but denies all averments made in the Original Application that are contrary to what has been stated in the present affidavit but not specifically denied.

3. That the aforementioned Original Application has been filed by the Applicant abovenamed stating inter alia, that the unit of the Respondent in District Sonebhadra, Uttar Pradesh is discharging untreated black water in a drain connected to Sone River in violation of the Water (Prevention and Control of Pollution) Act, 1974. It was further contended that a show cause notice dated 24 March 2021 was issued by the UP State Pollution Control Board proposing to close the unit and seeking clarification as to why environmental compensation at the rate of Rs.30,000/- per day should not be imposed. It was contended that the compensation has not been recovered and neither has the unit been closed.

4. This Hon'ble Court vide order dated 18 May 2023 had sought for a response from the relevant authorities and had also permitted the unit to file its response before the Tribunal.

5. The Respondent unit submitted the factual response vide letter dated 22 June 2023 inter alia, submitting that:-

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(a) The unit had a Zero liquid discharge plant since 2011 with a lamella clarifier. The unit is recycling 100% of the effluent water generated in the production process. Electromagnetic flow meter is installed for recycled water. Online real time data is transmitted to CPCB, which includes quality and quantity of recycled water. Flow meter reading is maintained in the manual log book.

(b) The unit had responded to the Show Cause Notice dated 24 March 2021 issued by UP Pollution Control Board ("**UPPCB**") vide letter dated 14 April 2021 and had stated that on 9 February 2021 there was no discharge, however, there was accumulation of some carbon near ZLD plant and some dry carbon near plant boundary wall. It was stated that the said issue had been addressed within four days of the plant visit and the unit had constructed a dyke wall near ZLD plant and also prepared pit near ZLD plant to recover any waste carbon immediately and had been ensuring that the same is recycled in the existing carbon slurry rerun system. The reply to the show cause notice has been annexed to the reply of 22.6.2023 as Annexure B. The geotagged image of boundary wall area taken on 12.2.2021and image of the location mentioned in the show cause notice showing area is dry and clean is annexed hereto and marked as **ANNEXURE R/1**

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(c) It was also stated that the fact that the unit is a ZLD unit is evident from the reduction of intake of fresh water over a period of time after the installation of zero water discharge system.

(d) It was also submitted that the Environment testing of effluent water done by third party M/s Ecomen Laboratories on quarterly basis also shows that the same is within parameters.

(e) The Oversight Committee appointed by the NGT in OA No. 164/2018 in Re: Ashwani Kumar Dubey versus Union of India and Ors. pending before this Hon'ble Tribunal in which this Tribunal had directed quarterly monitoring of the region where Respondent unit is situated, had visited the site on 31 July 2021 and found that the unit was achieving ZLD; there was no leakage to the boundary wall near ETP and the unit had installed CCTV camera in ZLD plant, and the footage shows that waste water was not being discharged outside the plant boundary.

(f) The UPPCB also visited the unit on 23 August 2022. UPPCB accepted that the issue regarding the accumulation of carbon ZLD plant had been rectified within four days and accordingly the environmental compensation at Rs. 30,000/- per day amounting to Rs.1,20,000/- was imposed vide letter dated 29 November 2022. The same was paid by the Respondent vide letter dated 10 December

NOTARY

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2022, copies of which are annexed to the reply dated 22.6.2023 as Annexure C and D respectively

The reply dated 22.6.2023 filed by the Respondent unit along with annexures is annexed hereto and marked as **ANNEXURE R/2.**(Colly)

6. In light of the same, it is submitted that the Applicant has made false allegations without verifying the facts from the authorities or the Respondent.

7. It is submitted that the Application is motivated petition filed by an Applicant who is a disgruntled ex-employee of the Respondent. The Applicant was employed with the Respondent for a period of 32 years and in fact worked in the Safety Health and Environment Department in the year 2006 and was heading the same till September, 2020. In September 2020 he requested early retirement due to family commitments, which was granted by the Respondent. However, he again sought to be reinstated, and at his request he was granted an extension of one year, in view of the personal difficulty faced by him. Thereafter in July 2021 after his one-year extension came to an end, he again requested for extension of three years which was refused since the Respondent could not accommodate the request.

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8. It is submitted that the Applicant wanted undue favour from the Respondent Company and was threatening to create trouble if he was not reinstated for the period of three years.

9. In fact, the resume of the Applicant shows that he was responsible for setting up the zero water wastage treatment plant and achieving zero discharge status and successful installation and commissioning of sewage treatment plant and construction of hazardous of waste collection area. It is submitted that the said statement was made by the Applicant himself on 31 July 2021 and in the application the Applicant is making wrong allegations relating to the plant pertaining to the period June 2021 and July 2021 prior to him seeking reinstatement. If the Applicant was merely a conscientious citizen, he would not have waited for a period of two years to raise such allegations, which as is detailed hereinbelow, are not even true.

It is submitted that the photographs of June 2021 and July 2021 produced by the Applicant are of areas not accessible to the general public and the Applicant, during his employment has been deliberately took the photographs to use them malafidely in the future.

The relevant documents to show that the Applicant was an employee of the company, his requests for extension and his resume are annexed to the reply dated 22.6.2023 as Annexure P.

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10. It is submitted that the Hon'ble Supreme Court in its judgment dated 21 October 2022 passed in the case of State of Uttar Pradesh versus Uday Education and Welfare Trust in C.A. No. 2407 of 2021 has held that before a litigant is permitted to knock the door of justice and seek orders which have far reaching effect of effecting the employment of thousands of persons, stopping investment in the state, the credentials and bonafides of the applicant must be tested. Therefore, the Hon'ble Supreme Court requested the Learned NGT that when credentials and bonafides of litigant are seriously raised, when entertaining the grievance of such litigant which is likely to adversely effect the rights of many, the Learned NGT should ensure the bonafides and credentials of such litigants.

11. The Hon'ble Supreme Court in Dalip Singh v the State of Uttar Pradesh, (2010) 2 SCC 114 has condemned the practice of litigants approaching courts and tribunals with unclean hands attempting to use the machinery of the justice system for its malafide motives.

12. The fact that the application is motivated and based on false allegations is also evident from the below mentioned facts which shows that the other allegations made in the application by the Applicant are also incorrect.

13. The contention made by the Applicant in his application (paragraph 4) that untreated effluent is flowing from the ETP towards Nallah is completely incorrect. The Applicant in its reply dated 22.6.2023 has

1/09/2023

produced images showing the condition of the land between ZLD system and plant boundary wall on different dates of July 2021 (i.e. 5th July'21, 15th July'21 & 21st July'21) as Annexure G. These images are taken from the video recordings from the camera placed on boundary wall near ZLD area. The video clippings from the same camera are available for the different dates of July 2021 i.e., 5th, 9th, 15th 20th and 31st July 2021.

14. In paragraph 5, the Applicant has falsely contended that the ZLD plant pond had overflown on 25 June 2021. The Applicant submitted image of effluent pit and not the ZLD pond as mentioned in the application. This effluent pit is inside ZLD area. Our ZLD area is surrounded by dyke wall, which restricts effluent water to flow outside ZLD area. Overflow of effluent pit goes into collection pit, which is evident from the images produced by the Respondent in its reply dated 22.6.2023 as Annexure I and J.

15. In paragraph 6, the Applicant has falsely contended that settling pond was overflowing on 25 June 2021. This is a false allegation. The Respondent has produced the geo tagged images with similar coordinates in its reply dated 22.6.2023 as Annexure K to show that the Respondent has a second collection pit at this point where water is recollected and reprocessed.

01/09/2023

16. It is to be noted that between 20 June 2021 to 26June 2021, there were medium to heavy rains in the Renukoot area and applicant has taken photos of wet surface as mentioned in paragraph 6 of the application.

17. In paragraph 7 of the Application, the Applicant has contended that untreated black water discharge is being made from carbon pond near main laboratory is being made into the Nalla. It is submitted that the said carbon pond near laboratory did not exist during the year 2021. There was a fountain pond that existed in the year 2021. There was an outlet of the fountain pond which was connected with STP. In order to further strengthen the ZLD system, this fountain pond was converted into emergency effluent tank in April 2022, and it was connected to the ZLD. Necessary arrangements were made for circular movement of the effluent from ZLD to emergency effluent tank and back. The outlet of the erstwhile fountain pond removed at the time of converting fountain pond into the emergency effluent tank. The image provided by the Applicant was of outlet of the fountain pond which was connected to STP. It is a case of misrepresentation of facts. The Applicant has in its reply dated 22.6.2023 produced a geo tagged image as Annexure M showing that there is no such outlet as claimed by the Applicant.

01/09/2023

18. In paragraph 8, the Applicant has again made the same false claim about untreated black water accumulating near ZLD area and the boundary wall. The said photographs nowhere show that the same are of an area near ZLD plant or boundary wall. Further the Respondent has produced images of the boundary wall showing there is no discharge and the same is endorsed by the report of the NGT Oversight Committee, extract of which was produced with the reply dated 22.6.2023 as Annexure H and the video clippings of different dates of July 2021 (i.e. 5 July 2021, 15 July 2021 and 21 July 20'21) which were already submitted to NGT Oversight Committee during their visit on 3 July 2021. The Respondent can produce the video clippings before this Hon'ble Tribunal, as and when required. The Current image of the boundary wall has been produced with the reply dated 22.6.2023 as Annexure N.

19. It is also submitted that pursuant to the directions of this Hon'ble Tribunal, the UPPCB had visited the plant on 20 June 2023 and had requested the following documents to be submitted:

1.	NGT direction (No. 336/2023)
2.	Process Flow with description
3.	Water Balance
4.	CTO (Air & Water)
5.	CTO compliance last 3 months (March-May' 23)
6.	Hazardous Waste Authorization

NOTARY

21/09/2023

7.	Hazardous waste annual return for last 2 years (FY 21 & FY 22)
8.	Environmental Compensation documents
9.	ETP Dimension & Design

The Respondent submitted the same on 22 June 2023. The same are annexed hereto as **ANNEXURE R/3**(Colly)

20. It is submitted that the Respondent has a valid Consent to operate and has filed monthly compliance reports showing compliance with the consent conditions. No Objection has been raised with respect to the same. It also has authorisation under the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and is a fully compliant industry.

21. Apart from the compliance reports submitted by the Respondent unit, it is also subjected to quarterly monitoring by the NGT oversight committee, as mentioned above.

22. The Respondent unit is a responsible global organization and is environmentally conscious. It recognizes its responsibility to safeguard the environment. It takes a long-term view and continually adapts and invests towards using resources more effectively and minimizing adverse impact on environment, if any. Its aim is to become net zero (carbon neutral) by 2050. The environmental part of the sustainability

01/09/2023

report 2022 was produced with the reply dated 22.6.2023 as Annexure 0.

6. In view of the aforesaid, it is submitted that the aforesaid application may be dismissed with costs.

DEPONENT

VERIFICATION

I, the deponent above named do hereby verify that the contents of foregoing affidavit are true and correct to my knowledge, no part of it is false and nothing material has been concealed there from.

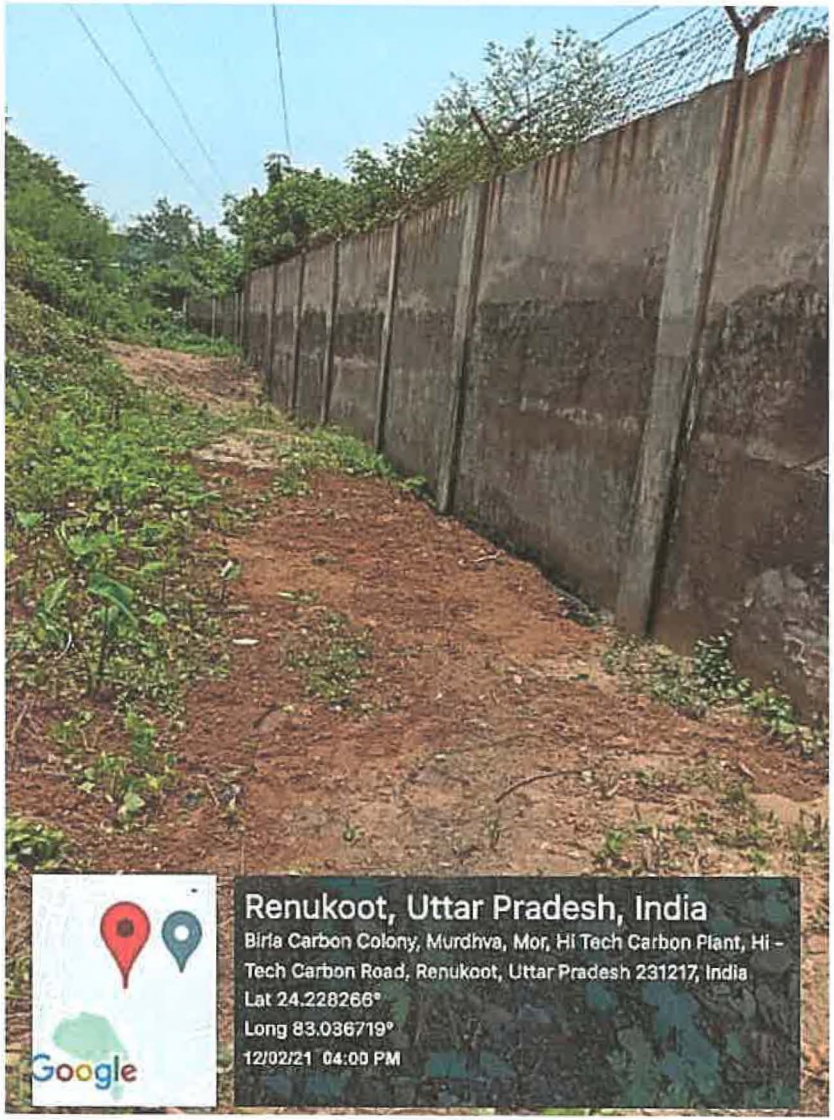
Verified at Delhi on this the 01 day of September, 2023.

DEPONENT

NOTARY
Advocate
GOVT OF N.C.T. (INDIA)

ZDP Area floor washing water collection pit constructed on 12/02/2021 and submersible pump installed to recycle the leaked water.

1. ZDP Area housekeeping improved by cleaning.
2. ZDP are covered by dike wall for arresting any possible leakages.



1. Image of the location mentioned in the show cause notice with geo tagging.

2. The image was taken on 12/02/2021 after cleaning the bushes.

ADITYA BIRLA
BIRLA CARBON

ANNEXURE R-2(Colly)

Date: 22nd June 2023

To,
HONORABLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI.

Reference: Original Application No. 336/2023 Date of hearing: 18.05.2023

Respected Sir,

In response to the NGT order mentioned above following facts are being submitted for your reference.

A. The officials of Central Pollution Control Board and State Pollution Control Board, in their joint visit, on 9th February 2021, observed some water near boundary wall, inside the plant. The water reached there due to road & floor cleaning activity inside the plant. However, we recollected the accumulated water and recycled it for the use in production process.

B. The UP State Pollution Control Board had issued a show-cause notice dated 24th March 2021 **(Annexure A)** and sought explanation about the violations of environmental norms on 9th February 2021.

C. Birla Carbon is a global organisation and acts responsibly towards environment & society. We never discharge any effluent outside the plant premises. Rather, we recycle it for the use in our production process. However, we took the observation seriously and immediately improved our Zero liquid discharge plant within four days after the joint visit of the officials. We constructed dike wall and pit near ZLD plant to arrest any possible leakage in future. We completed the job on 12th February 2021. Kindly refer attached images of the ZLD plant in **Annexure F.** Birla Carbon replied the show-cause notice through the letter dated 14th April 2021 with supporting evidences. **(Annexure B).**

D. Officials of UP Pollution Control Board, also, visited our plant on 23rd August 2022. After the visit, the company received letter dated 29th November 2022 from UP Pollution Control Board **(Annexure C)** vide which the company was asked to pay environmental compensation of Rs. 1,20,000/-. The Company paid the same on 6th December 2022 and informed to the UPPCB through letter dated 10th December 2022 **(Annexure D).**

Birla Carbon India Private Limited
(Formerly known as SKI Carbon Black (India) Private Limited)
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T : +91 5446 252388 - 91 / 255020 | F : +91 5446 252387 | W : www.birlacarbon.com | CIN : U23201MH2013PTC241741

Marketing Office 910 - 911, Kailash Building, Kasturba Gandhi Marg, New Delhi - 110 001 | T : +91 11 2335 1069 / 71 | F : +91 11 2335 0594
Regd. Office Aditya Birla Centre, S. K. Ahire Marg, Worli, Mumbai - 400 030, India | T : +91 22 6652 5000

ADITYA BIRLA

BIRLA CARBON

E. Hence, the statement, mentioned in the application bearing no. 336/2023, given to Hon. NGT, that the company has not complied the show-cause notice issues by UPPCB, **is false & baseless.** The matter has been closed from both the sides i.e. UPPCB and the company.

F. To substantiate the fact that there was no discharge of untreated water, we are attaching herewith copy of the report prepared by NGT oversight committee after their visit on 31st July 2021. **(Annexure E)**

Following are our responses to the issues raised by Mr. Pankaj Srivastava vide his application:

G. Against the claim made by the applicant Mr. Pankaj Srivastava in his application (paragraph 4), we assure the Hon. NGT that untreated water was not overflown from ETP and moved towards nallah on 13th July 2021. In support of our claim, Images showing the condition of the land between ZLD system and plant boundary wall on different dates of July 2021 (i.e. 5th July'21, 15th July'21 & 21st July'21) are attached herewith **Annexure G.** These images are taken from the video recordings from the camera placed on boundary wall near ZLD area. Kindly note that the video clippings from the same camera are available for the different dates of July'21 i.e. 5th, 9th, 15th 20th & 31st July 2021. These video clippings have already been shared with NGT oversight committee during their visit 31st July'21. This is evident from the report of the oversight committee, which is attached herewith (**Annexure H)** that there was no untreated water overflown on 13th July 2021 and moved towards boundary wall.

H. In paragraph 5, the applicant falsely claimed that the ZLD plant's pond over flown on 25th June 2021. The applicant submitted image of effluent pit and not the ZLD pond as mentioned in the application. This effluent pit is inside ZLD area. Our ZLD area is surrounded by dyke wall, which restricts effluent water to flow outside ZLD area. Overflow of effluent pit goes into collection pit, which is evident from the image given in **Annexure I & J.**

I. In paragraph 6, the applicant falsely claimed that settling pond overflow on 25th June 2021. Again, we reiterate that this is a false allegation. We are sharing the geo tagged images with similar coordinates **(Annexure K)** to show that we have 2nd collection pit at this point where water is recollected and reprocessed.

J. It is to be noted that between 20th June 2021 to 26th June 2021, there were medium to heavy rains in the Renukoot area **(Annexure L)** and applicant has taken photos of wet surface as mentioned in paragraph 6 of the application.

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ADITYA BIRLA

BIRLA CARBON

K. In paragraph 7, the said carbon pond near laboratory was not existed during the year 2021. There was a fountain pond existed in the year 2021. There was an outlet of the fountain pond which was connected with STP. In order to further strengthen the ZLD system, this fountain pond was converted into emergency effluent tank in April 2022 and it was connected to ZLD. Necessary arrangements were made for circular movement of the effluent from ZLD to emergency effluent tank and back. The outlet of the erstwhile fountain pond removed at the time of converting fountain pond into emergency effluent tank. The image provided by the applicant was of outlet of fountain pond which was connected to STP. It is a case of misrepresentation of facts. Please refer geo tagged image given in **Annexure M** with no such outlet as claimed by the applicant.

L. In paragraph 8, the applicant has again made the same false claim about ZLD area and the boundary wall near the ZLD area. As mentioned in point G of this reply, we have provided enough evidence of boundary wall **(Annexure G)** and report of the NGT oversight committed **(Annexure H)** and the video clippings of different dates of July 2021 (i.e. 5th July'21, 15th July'21 & 21st July'21) which were already submitted to NGT oversight committee during their visit on 31st July 2021. If required, we can again submit those video clippings to the authority as evidence supporting our claim. Current image of the boundary wall is given in **Annexure N** which is witnessed by the NGT oversight committee.

M. Birla Carbon is a responsible global organization, which pays utmost attention to the environment. We recognize our responsibility to safeguard the environment. This means taking a long term view and continually adapting and investing in our environmental stewardship to use resources more effectively and minimizing our adverse impact. Our aim is to become net zero (carbon neutral) by 2050. We also publish global sustainability report every year. The environmental part of the sustainability report 2022 is attached herewith for your reference. **(Annexure O)**

N. It is to be noted that the applicant was an employee of the company and has made application to the Honorable NGT with mala fide intentions. To substantiate this point, a brief description of his association with the company, is attached herewith. **(Annexure P)**

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ADITYA BIRLA

BIRLA CARBON

We reassure you our commitment towards environment and society.

It is our humble request to consider above facts while deciding in the case.

Yours faithfully
For, Birla Carbon India Pvt. Ltd,
Unit-Renukoot

Varun Sabarwal
Unit Head

Encl.: As mentioned above

Cc:
1. Mr. R. D. Patil, Scientist, Central Pollution Control Board, Vibhuti Khand, Gomti Nagar, Lucknow, Uttar Pradesh, Pin: 226010.
2. Regional Officer, Uttar Pradesh Pollution Control Board, H. No. 162, Uttar Mahal, Roberstgunj, Dist. Sonebhadra, UP, Pin: 231216.

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ANNEXURE-'A'

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं0/Ref. No 46072 /सी-2/जल-69/का०ज०नोटिस/सोनभद्र/21 दिनांक/Date 24-3-21

सेवा में,

पंजीकृत

मैसर्स बिरला कार्बन इण्डिया प्रा0लि0,
(पूर्व नाम–मे0 एस0के0आई0 कार्बन ब्लैक (इण्डिया) प्रा0लि0),
यूनिट–रेनुकूट, मुर्धवा, रेनुकूट,
जनपद–सोनभद्र ।

यह कि उद्योग मैसर्स बिरला कार्बन इण्डिया प्रा0लि0 (पूर्व नाम–मे0 एस0के0आई0 कार्बन ब्लैक (इण्डिया) प्रा0लि0), यूनिट–रेनुकूट, मुर्धवा, रेनुकूट, सोनभद्र जिसे आगे उद्योग कहा जायेगा, जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा–47 के अन्तर्गत एक कम्पनी है।

यह कि आपके उद्योग मैसर्स बिरला कार्बन इण्डिया प्रा0लि0 (पूर्व नाम–मे0 एस0के0आई0 कार्बन ब्लैक (इण्डिया) प्रा0लि0), यूनिट–रेनुकूट, मुर्धवा, रेनुकूट, सोनभद्र का निरीक्षण केन्द्रीय प्रदूषण नियंत्रण बोर्ड, राज्य बोर्ड तथा जिला प्रशासन, सोनभद्र के सदस्यों द्वारा दिनांक 09.02.2021 को किया गया। आख्यानुसार निरीक्षण के समय उद्योग परिसर की बाउण्ड्री के समीप जिओ को–आर्डिनेट्स अक्षांस–24.228411 एवं देशान्तर–83.036386 बिन्दु पर औद्योगिक उत्प्रवाह का निस्तारण बिना शोधन किये हुए किये जाने का साक्ष्य दृष्टिगोचर हुआ है। निरीक्षण के समय उद्योग में स्थापित उत्प्रवाह शुद्धीकरण संयंत्र व्यवस्था के समीप पाये गये साक्ष्यों के भौतिक सत्यापन से प्रतीत हो रहा है कि उद्योग की प्रक्रिया से उत्पन्न कार्बन युक्त उत्प्रवाह, ई0टी0पी0 से ओवर फ्लो होकर अक्षांस–24.228411 एवं देशान्तर–83.036386 बिन्दु पर बिना शुद्धीकृत हुए स्थानीय नाले में निस्तारित किया जाता है, जो रेणु नदी में मिलता है, जिससे रेणु नदी एवं अन्ततोगत्वा सोन नदी के जल की गुणता प्रभावित होती है। निरीक्षण के समय स्थानीय नाले में काले रंग का उत्प्रवाह निस्तारित होता हुआ पाया गया।

उक्त नाले का निरीक्षण पूर्व में भी श्री पकौड़ी लाल कोल, मा0 संसद सदस्य के साथ दिनांक–22.01.2021 को किया गया था तथा नाले में निस्तारित हो रहे उत्प्रवाह में कार्बन ब्लैक के कारण पानी का रंग काला पाया गया था। उद्योग की हाउसकीपिंग उचित रूप से नहीं किये जाने तथा उद्योग की प्रक्रिया से उत्पन्न कार्बन युक्त उत्प्रवाह को बिना शुद्धीकृत किये हुए स्थानीय नाले में निस्तारित होने के कारण रेणु नदी एवं अन्ततोगत्वा सोन नदी के जल की गुणता प्रभावित हो रही है। इस प्रकार उद्योग द्वारा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित के आज्ञापक प्राविधानों का स्पष्ट उल्लंघन किया जा रहा है।

क्षेत्रीय कार्यालय द्वारा प्रेषित आख्या एवं संस्तुति दिनांक 05.03.2021 के द्वारा आपके उद्योग के विरूद्ध दिनांक 22.01.2021 से अद्यतन निरीक्षण दिनांक 02.03.2021 तक अर्थात 40 दिनों के उल्लंघन अवधि हेतु रू0 30,000/–प्रतिदिन की दर से पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने एवं उद्योग के विरूद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा 33–ए के अन्तर्गत कार्यवाही किये जाने की संस्तुति की गयी है।

अतः जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 (यथासंशोधित) की धारा–33ए के अन्तर्गत राज्य बोर्ड को प्रदत्त शक्तियों के अधीन एवं उपरोक्त वर्णित तथ्यों के परिप्रेक्ष्य में उद्योग के विरुद्ध सक्षम अधिकारी के अनुमोदनोंपरान्त निम्नानुसार कारण बताओ नोटिस जारी किया जाता है :–

1. यह कि क्यों न मैसर्स बिरला कार्बन इण्डिया प्रा0लि0 (पूर्व नाम–मे0 एस0के0आई0 कार्बन ब्लैक (इण्डिया) प्रा0लि0), यूनिट–रेनुकूट, मुर्धवा, रेनुकूट, सोनभद्र की संचालन प्रक्रिया को तत्काल प्रभाव से बंद कर दिया जाए।
2. यह कि क्यों न सक्षम अधिकारियों को निर्देशित कर दिया जाए कि आपकी औद्योगिक इकाई को मिलने वाली विद्युत आपूर्ति एवं जल आपूर्ति का विच्छेदन करने के साथ–साथ अन्य सुविधाओं को तात्कालिक प्रभाव से बंद कर दिया जाए।

उक्त के अतिरिक्त यह भी स्पष्ट करें कि क्यों न आपके उद्योग के विरुद्ध उल्लंघन अवधि हेतु केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा जारी गाईडलाईन के अनुसार रू0 30,000/– प्रतिदिन की दर से निस्तारित औद्योगिक उत्प्रवाह के मानक के अनुरूप प्राप्त होने तक पर्यावरणीय क्षतिपूर्ति अधिरोपित कर दी जायें।

उपरोक्त संबंध में अपना स्पष्टीकरण 15 दिन के अंदर बोर्ड में प्रस्तुत करना सुनिश्चित करें अन्यथा उपरोक्त निर्देशों की पुष्टि कर दी जाएगी जिसका सम्पूर्ण उत्तरदायित्व स्वयं आपका होगा।

सक्षम अधिकारी की अनुमति से निर्गत।

मुख्य पर्यावरण अधिकारी, (वृत्त–2)

......2......

टी.सी. - 12 वी, विभूति खण्ड, गोमती नगर, लखनऊ - 226010
दूरभाष 0522-2720828, 2720831
फैक्स 0522-2720764, 2720676
ई–मेल : info@uppcb.com
वेबसाइट : www.uppcb.com

T.C.-12 V, Vibhuti Khand, Gomti Nagar, Lucknow - 226 010
Phone : 0522-2720828, 2720831
Fax : 0522-2720764, 2720676
E-mail : info@uppcb.com
Website : www.uppcb.com

प्रतिलिपि :–

1. जिलाधिकारी, सोनभद्र को सादर सूचनार्थ प्रेषित।
2. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, सोनभद्र को इस निर्देश के साथ प्रेषित कि अपने स्तर से भी कारण बताओ नोटिस की प्रति उद्योग स्वामी को प्राप्त कराते हुए, प्राप्ति एवं जारी कारण बताओ नोटिस के संबंध में उद्योग का अद्यतन निरीक्षण कर निस्तारित उत्प्रवाह नमूने की विश्लेषण आख्या सहित पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के सम्बन्ध में संस्तुति आख्या 15 दिन के अन्दर बोर्ड मुख्यालय प्रेषित करना सुनिश्चित करें।

मुख्य पर्यावरण अधिकारी, (वृत्त–2)

UTTAR PRADESH POLLUTION CONTROL BOARD

Water-69/ ka.Sr. notice / Sonbhadra/21 Date 24/3/21

Ref No.:- 1161072 Regd.

To,

M/s Birla Carbon India Pvt. Ltd.
(formerly known as S.K.I Carbon Black) Pvt. Ltd.
Unit-Renukoot, Murdhwa, Renukoot
District-Sonbhadra

That the Industry, Birla Carbon India Pvt. Ltd. (formerly known as S.K.I Carbon Black (India) Pvt. Ltd.). Unit-Renukoot, Moopanya, Renukoot, Sonbhadra, which will be referred to as the industry hereinafter, is a company under Section 47 of the Water (Prevention and Control of Pollution) Act, 1974.

According to the inspection conducted on 09.02.2021 by members of the Central Pollution Control Board, State Board, and District Administration, Sonbhadra, at your industry, M/s Birla Carbon India Pvt. Ltd. (formerly known as S.K.I Carbon Black (India) Pvt. Ltd.), Unit-Renukoot, Guwa, Renukoot, Sonbhadra, it has been observed that during the inspection, without any treatment, industrial

effluent discharge was found near the coordinates latitude 24.228411 and longitude 83.036386, in the vicinity of the industry premises boundary. Physical verification of the evidence found near the industrial effluent treatment plant system, which is installed near the industrial process, during the inspection, indicates that the unrefined carbon-laden effluent is being discharged into the local drain without being treated, which ultimately flows into the Renu River, affecting the quality of water in the Renu River and subsequently merging with the Son River. During the inspection, the flow of black-colored effluent was found being discharged into the local drain.

The Inspection of the aforementioned drain was also conducted previously on 22.01.2021 along with Shri Pakauri Lal Kol M.P. In the effluent flow being discharged in the drain, due to carbon black, the color of the water was found to be black. The housekeeping of the industry is not being done properly, and due to the untreated discharge of carbon-laden effluent from the industrial process into the local drain, the water quality of the Renu

River and subsequently the confluence of the Son River is being affected. In this manner, a clear violation of the provisions of the Water (Prevention and Control of Pollution) Act, 1974, as amended, by the industry is occurring.

The Regional Office, through a notice and commendation dated 05.03.2021, has expressed satisfaction for the action taken against your industry, in which an environmental compensation of Rs. 30,000/- per day was imposed for a period of 40 days, starting from 22.01.2021 to 02.03.2021, for the violation. The enforcement action was taken against the industry under Section 33-A of the Water (Prevention and Control of Pollution) Act, 1974, for not complying with the updated inspection conducted on 02.03.2021.

Therefore, under Section 33-A of the Water (Prevention and Control of Pollution) Act, 1974 (as amended), and in view of the powers conferred upon the State Board and the circumstances mentioned above, a notice is issued

following the approval of the competent authority against the industry, M/s Birla Carbon India Pvt. Ltd. (formerly known as S.K.I Carbon Black (India) Pvt. Ltd.), Unit-Renukoot, Mordhwa, Renukoot, Sonbhadra, as stated below:

1. Why the operation process of M/s Birla Carbon India Pvt. Ltd. (formerly known as S.K.I Carbon Black (India) Pvt. Ltd.), Unit-Renukoot, Mordhwa, Renukoot, Sonbhadra, should not be immediately shut down.

2. Why the capable officers should not be directed to immediately discontinue the supply of electricity and water as well as other amenities to your industrial unit.

Additionally, please clarify why the environmental compensation at the rate of Rs. 30,000/- per day, as per the guidelines issued by the Central Pollution Control Board for the period of violation, should not be imposed until compliance with the standard of industrial effluent discharge is achieved.

Regarding the above matter, ensure that your clarification is submitted to the Board within 15 days. Otherwise, if the above instructions are not confirmed, the complete responsibility will lie with you.

Issued with the permission of the competent authority

Sd/-xxx

Chief Environment Officer (Circle-2)

T.C-12 V. VibhutiKhand, Gomti Nagar,
Lucknow 226010
Phone : 0522-2720828, 2720831
Fax: 0522-2720764, 2720676
Email: info@uppcb.com
Website: www.uppcb.com

Copy:-

1. District Magistrate, Sonbhadra for information and necessary action.

2. Regional Officer, U.P. Pollution Control Board, Sonbhadra along with this directive, to send the notice regarding stating the reasons at their level as well. After receiving the notice of stating the reasons and receiving and issuing the reasons, inspect the updated industry, analyze the analysis of the effluent sample collected during the updated inspection, and ensure submission of the compliance report along with the analysis report of the effluent sample within 15 days regarding the imposition of environmental compensation.

Sd/-

Chief Environmental Officer (Circle – 2)

(Translation Type Copy)

ANNEXURE-B

ADITYA BIRLA

BIRLA CARBON

BC/UPPCB/2021

Date: 14.04.2021

To,
The Chief Environmental Officer, Circle 2,
U. P. Pollution Control Board
T. C- 12th Floor, Vibhuti Khand, Gomati Nagar
Lucknow (U.P.)

Ref: SCN number 161072/C-2/Water-69/K.B. Notice/Sonebhadra/21 Dated 24-03-2021

Dear Sir,

With reference to your letter no. 161072/C-2/Water-69/K.B.Notice/Sonebhadra/21 dated 24.03.21 vide which the show cause notice under section 33-A of Water Act received on 2-04-2021. We wish to submit as under:

The Board has issued the water consent vide letter no. 37095/UPPCB/Sonbhadra(UPPCBRO)/CTO/Water/Sonbhadra/2018 dt 30.01.2019 only for the domestic effluent and we are completely complying with the conditions imposed in the order.

With utmost respect it is stated that Birla Carbon, Renukoot Plant was visited by Shri Pakorilal (Member of Parliament), SDM Dhudhi, and Regional Officer UP State Pollution Control Board on 22.01.2021. During the inspection there was no Effluent water is being discharged outside the factory premises. There were certain minor observations related to Plant housekeeping only which have resolved immediately. The Gio tag photographs are also enclosed for ready references. **Annexure 1**

It is pertinent to mention that Birla Carbon, Renukoot Plant is having Zero water discharge scheme with Lamella Clarifier. With the help of this we are recycling our 100% effluent water again in our process. Electromagnetic flow meter is available for recycle water and online real data transmission of effluent water quantity and quality to CPCB is being done. Flow meterreading is being maintained in log book. This is evident from the reduction of intake of fresh water over a period of time after the installation of Zero Water Discharge System. A statement of consumption of recycled waterthereby reducing the intake of fresh water for process and domestic purpose is attached and marked as **Annexure 2.**

We have also installed Camera in ZLD Plant the feed is also available on the net. No effluent or carbon black is being discharged in any of the rivers flowing in the area.

We are also attaching herewith a flow chart along with photographs of the Zero Water Discharge System which is collectively marked as **Annexure 3.**

Birla Carbon, Renukoot Plant was visited CPCB Team along with Regional Officer, U. P. Pollution Control Board, Sonebhadra on 09-02-2021. The team observed some carbon accumulation near ZLD Plant which got accumulated due to plant floor washing. Some dry carbon was also observed near to plant boundary wall. However, there was no observation or evidence that effluent water being discharged outside company. There were certain minor observations related to plant housekeeping which have since been resolved.

15/04/21

Cont...2

by Hand

Birla Carbon India Private Limited
(Formerly known as SKI Carbon Black (India) Private Limited)
Unit : Renukoot
Murdhwa Indl. Area, P.O. Renukoot, Dist. Sonebhadra - 231 217, U.P., India
T : +91 5446 252388 - 91 / 255020 | F : +91 5446 252387 | W : www.birlacarbon.com | CIN : U23201MH2013PTC241741
Marketing Office 910 - 911, Kailash Building, Kasturba Gandhi Marg, New Delhi - 110 001 | [illegible]
Regd. Office Aditya Birla Centre, [illegible]

Infact, the issue related to accumulation of some Carbon near ZLD Plant and some Dry Carbon near Plant Boundary Wall has also been addressed within four days of the Plant visit. We have constructed Dyke Wall near ZLD Plant and also prepared Pit near ZLD Plant to recover any waste Carbon immediately and are ensuring that the same is recycled in the existing Carbon slurry rerun system. The compliance of the site visit observations of 09-02-2021 is also attached and marked as **Annexure 4.**

It is also pertinent to mention that Environment testing including effluent water testing is done by third party M/s Ecomen Laboratories on quarterly basis and its report is submitted to State and Central Pollution Control Board. During the Plant visit also, we offered the team to collect and test the water sample.

Birla Carbon, Renukoot is responsible company and follows world class Environment and Safety Standards. Birla Carbon, Renukoot is the first company in the region to install Zero Liquid discharge system in the year 2011.

Birla Carbon most respectfully submits that the team of CPCB and State Pollution Control Board may kindly revisit the Plant again and ascertain themselves to their satisfaction that the Plant is fully compliant and all issues that were raised during the earlier visit have been resolved.

It is also respectfully submitted that Birla Carbon, Renukoot should be given an opportunity to rectify the issues, if any, before contemplating any punitive action as stated in the Show Cause Notice.

Without prejudice to our submissions that we are not polluting the River in any manner, Birla Carbon, Renukoot has infact rectified all internal issues immediately within four days of the Plant visit by the CPCB and State Pollution Control Board team on 09-02-2021, for which we will once again request the CPCB and State Pollution Control Board team to check and satisfy itself.

We, therefore, most respectfully request you that as we are complying with all the conditions of the CTO water order and there is no industrial discharge outside the factory premises so kindly withdraw your Show Cause Notice dated 24 March, 2021 and if you need any further clarification please let us know.

Thanking you,

Yours faithfully,
For Birla Carbon India Private Limited
Unit : Renukoot

Ravindra Kumar Raghuvanshi
Factory Manager/
Unit Head

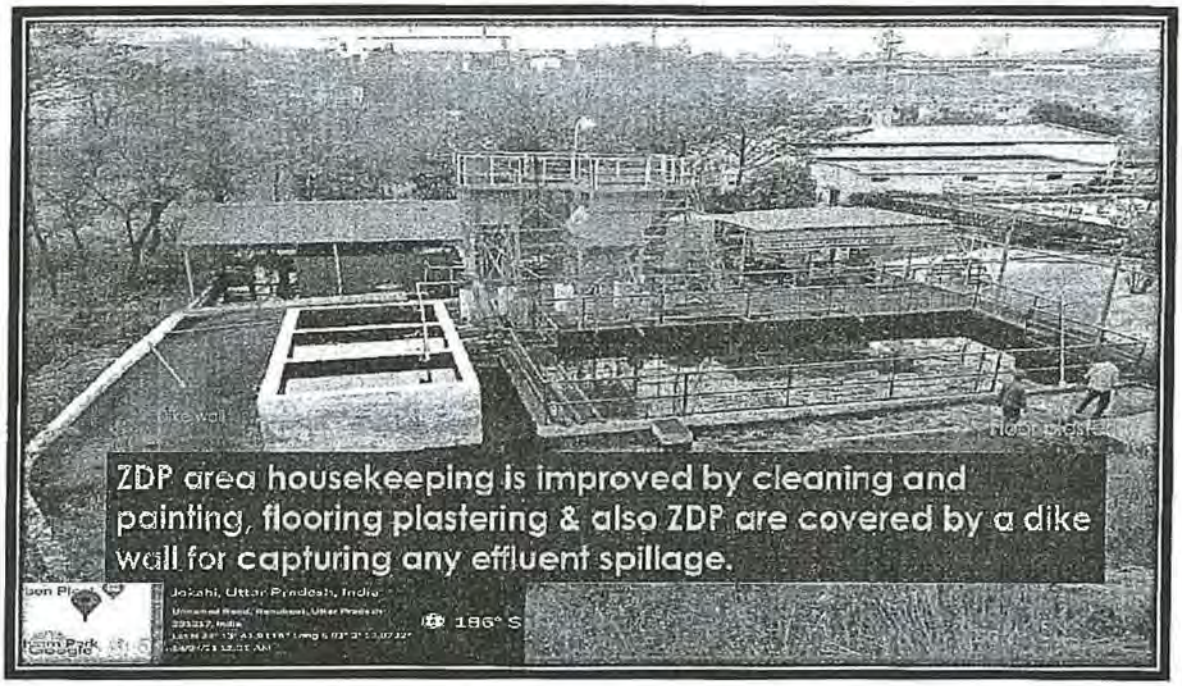
BIRLA CARBON INDIA PRIVATE LIMITED UNIT RENUKOOT

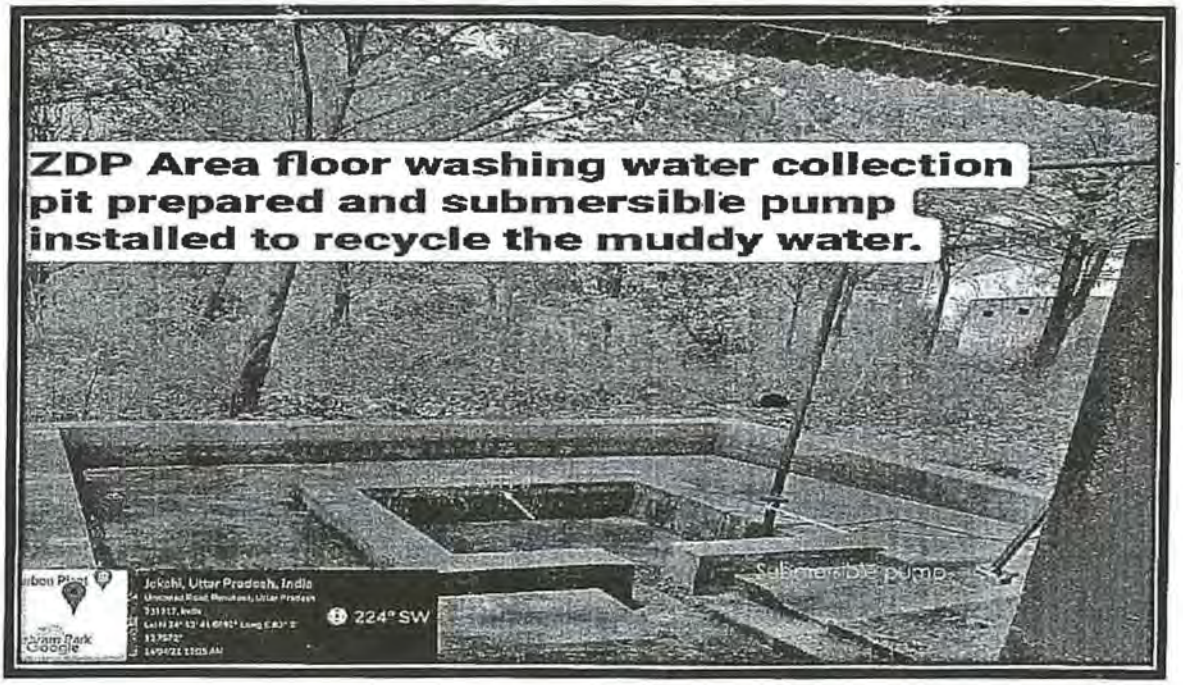
Encl : As above

C/C

1. District Magestrate, Sonebhadra, UP
2. Regional officer, UP Pollution Control Board, Sonebhadra. UP

ANNEXURE-I





BIRLA CARBON INDIA PRIVATE LIMITED
UNIT
RENUKOOT

ANNEX-2

Birla Carbon India Pvt. Ltd. Unit: Renukoot

ETP & STP treated water consumption for the FY 20-21

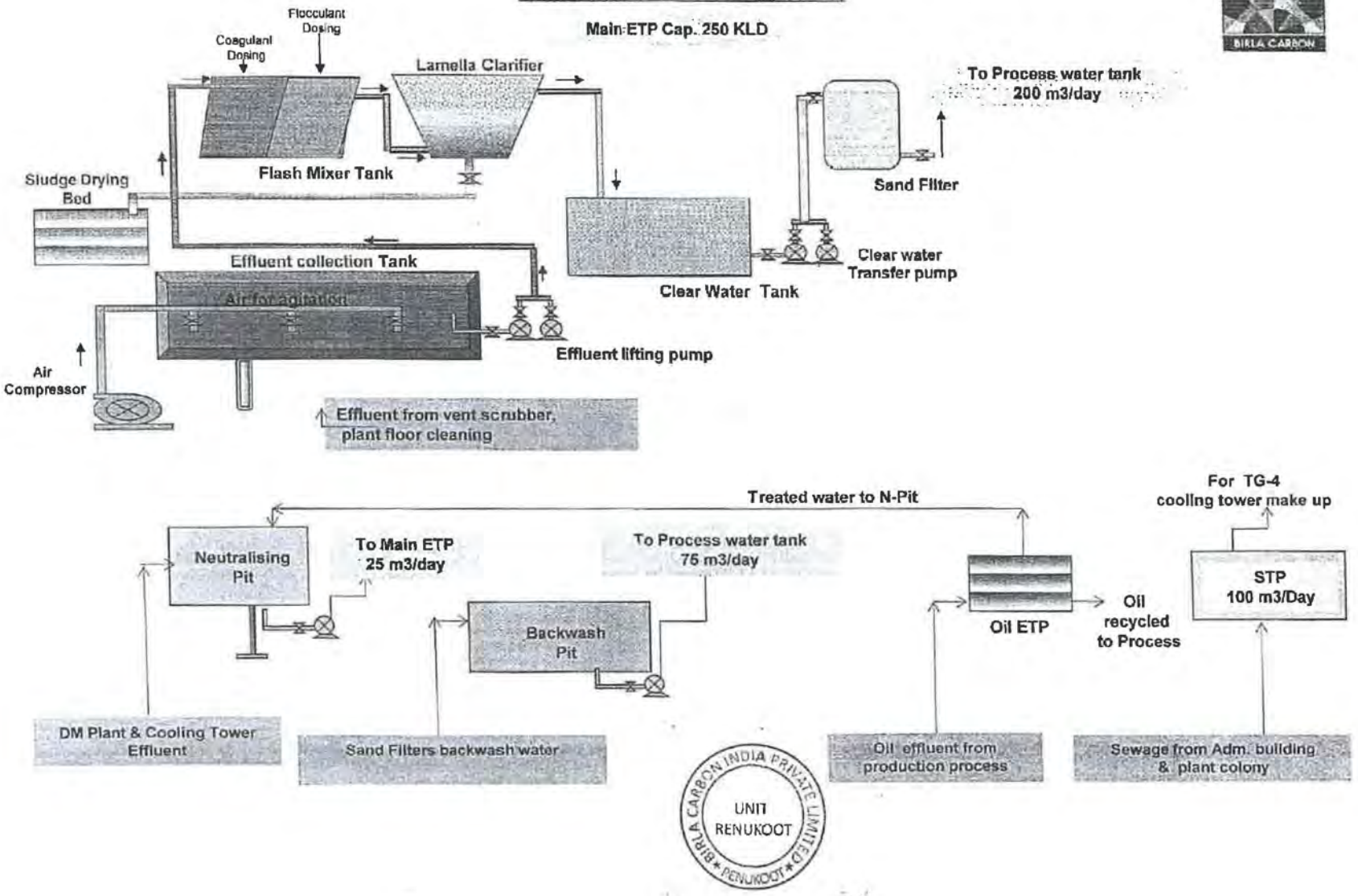
	Treated Water Quantity (KL)			Treated Water Consumption Quantity (KL)				Remark
Month	ETP	STP	Total Treated Water	Manufacturing Process	Plant Floor Washing	Cooling Tower Make-up	Total Treated water consumption	
Apr-20	0	0	0	0	0	0	0	Plant was stopped
May-20	2429	1828	4257	1457	972	1828	4257	Low Production rating
Jun-20	4514	2697	7211	2708	1806	2697	7211	Low Production rating
Jul-20	4766	2727	7493	2860	1906	2727	7493	
Aug-20	4658	2893	7551	2795	1863	2893	7551	
Sep-20	5034	3545	8579	3020	2014	3545	8579	
Oct-20	5120	3548	8668	3072	2048	3548	8668	
Nov-20	5163	3079	8242	3098	2065	3079	8242	
Dec-20	4447	3042	7489	2668	1779	3042	7489	
Jan-21	4924	3019	7943	2954	1970	3019	7943	
Feb-21	6140	2996	9136	3684	2456	2996	9136	
Mar-21	8083	2494	10577	4850	3233	2494	10577	

BIRLA CARBON INDIA PRIVATE LIMITED * RENUKOOT * UNIT RENUKOOT

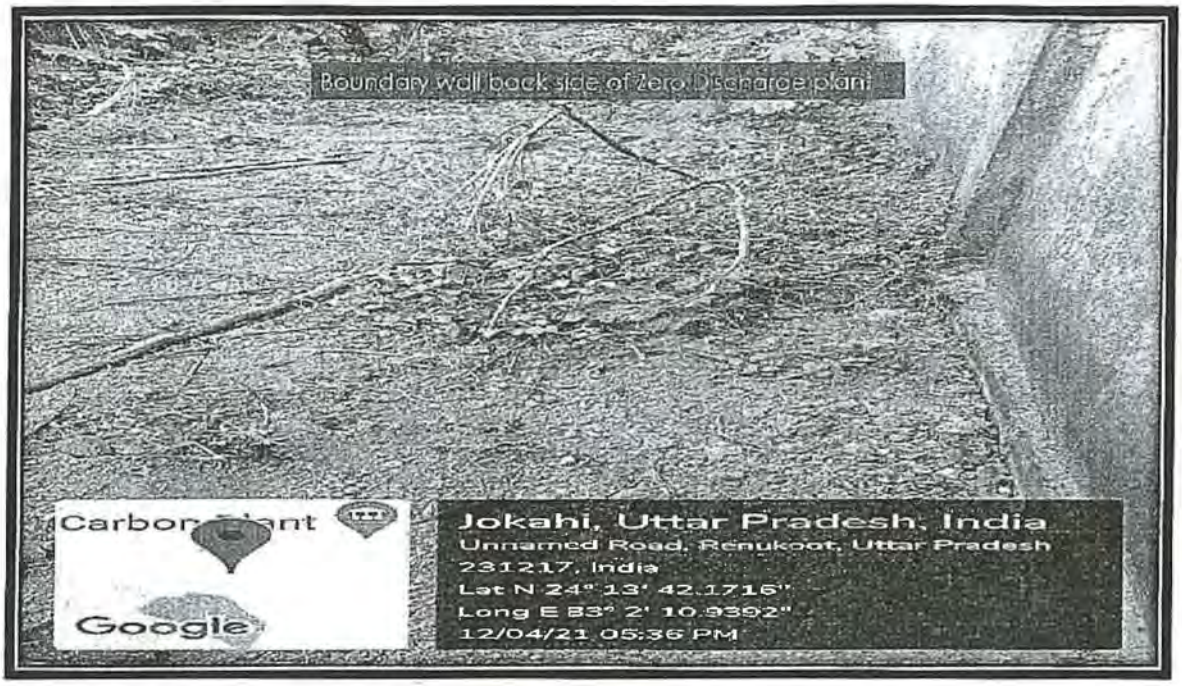
ANNEX-3

Effluent treatment Scheme of Birla Carbon, Renukoot for zero effluent discharge

Water recycled 400 KL/Day (approx.)



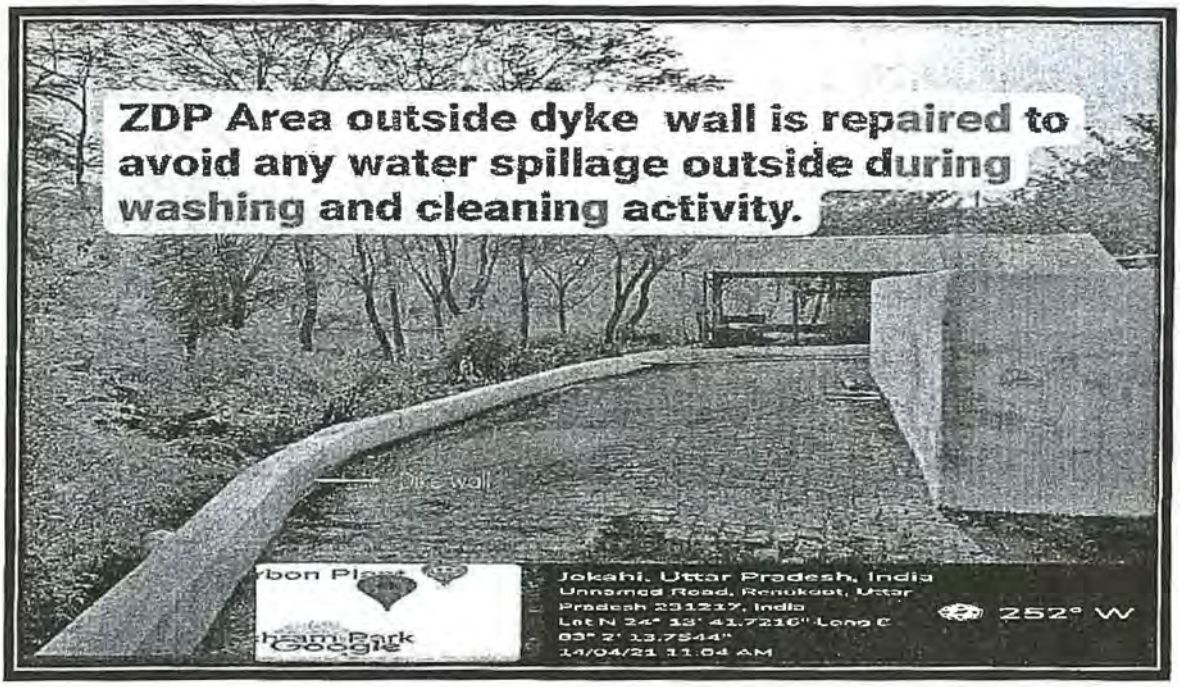
ANNEXURE-IV

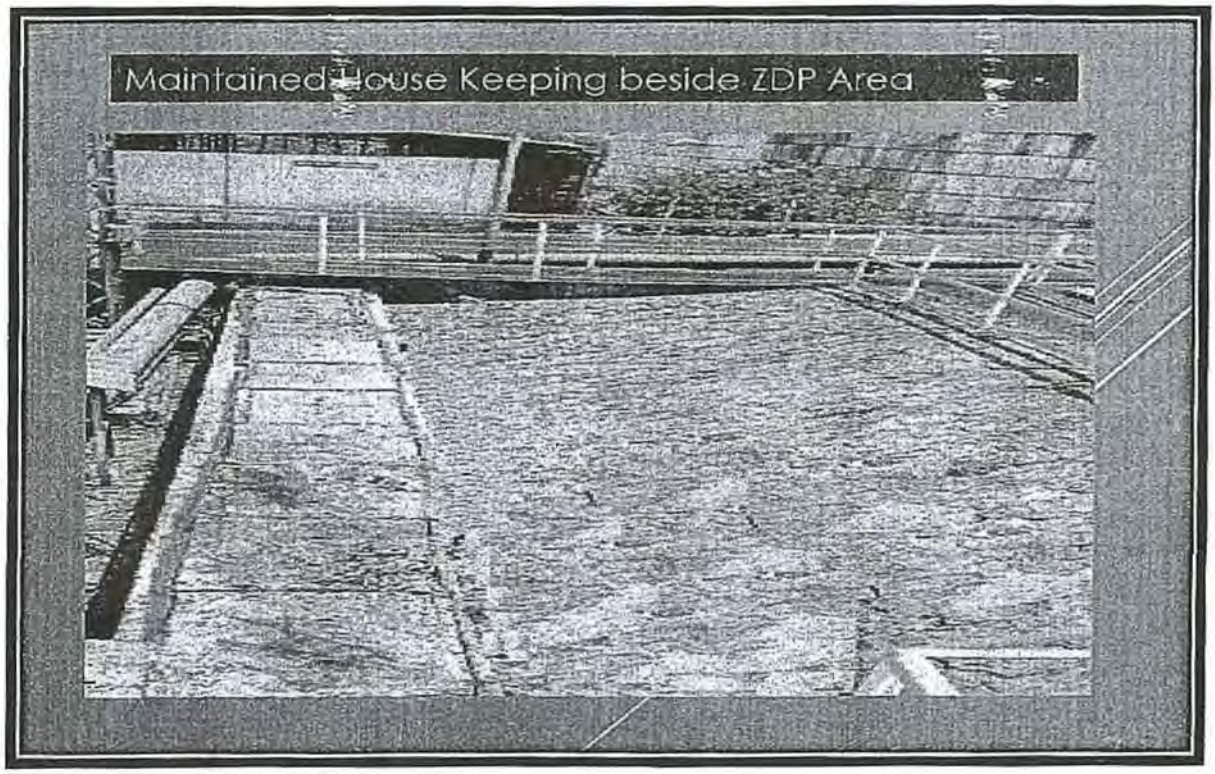


Continue.

BIRLA CARBON INDIA PRIVATE LIMITED
UNIT
RENUKOOT
RENUKOOT

ANNEXURE-IV





BIRLA CARBON INDIA PRIVATE LIMITED
UNIT
RENUKOOT
RENUKOOT

Annexure-C 38

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं0
Ref. No ...H-84482/22 /नि0-2/सोन0- 13/22 ...... दिनांक Date ...29-11-22...
पंजीकृत
सेवा में,

मै0 बिरला कार्बन इण्डिया प्राइवेट लि0
(पूर्व नाम मै0 एस0के0आई0 कार्बन ब्लैक (इण्डिया) प्रा0लि0),
यूनिट रेनुकूट, मुर्धवा, रेनुकूट,
जनपद– सोनभद्र।

विषय: मै0 बिरला कार्बन इण्डिया प्राइवेट लि0 (पूर्व नाम मै0 एस0के0आई0 कार्बन ब्लैक (इण्डिया) प्रा0लि0), यूनिट रेनुकूट, मुर्धवा, रेनुकूट, सोनभद्र के विरूद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के सम्बन्ध में।

महोदय,

उद्योग मै0 बिरला कार्बन इण्डिया प्राइवेट लि0 (पूर्व नाम मै0 एस0के0आई0 कार्बन ब्लैक (इण्डिया) प्रा0लि0), यूनिट–रेनुकूट, मुर्धवा, रेनुकूट, सोनभद्र के पूर्व में केन्द्रीय प्रदूषण नियंत्रण बोर्ड, राज्य बोर्ड तथा जिला प्रशासन, सोनभद्र के सदस्यों द्वारा दिनांक 09.02.2021 को किये गये निरीक्षण के समय उद्योग की प्रक्रिया से उत्पन्न उत्प्रवाह, ई0टी0पी0 से ओवर फ्लो होकर बिना शुद्धिकृत हुए स्थानीय नाले में निस्तारित किया जाता पाये जाने के कारण उद्योग को बोर्ड मुख्यालय के पत्र दिनांक 24.03.2021 द्वारा कारण बताओ नोटिस जारी किया गया था। उद्योग द्वारा अपना प्रत्युत्तर दिनांक 07.10.2022 बोर्ड मुख्यालय को प्रेषित करते हुए सूचित किया है कि औद्योगिक प्रक्रिया से जनित उत्प्रवाह का जीरो लिक्विड डिस्चार्ज सिस्टम द्वारा शत् प्रतिशत पुनः चक्रित कर उत्पादन प्रक्रिया में प्रयोग किया जाता है तथा परिसर से बाहर किसी प्रकार का उत्प्रवाह निस्तारित नहीं किया जाता है। शोधित उत्प्रवाह के रिसाईक्लिंग की मॉनीटरिंग हेतु इलेक्ट्रोमैग्नेटिक फ्लो मीटर स्थापित है जिसका ऑनलाईन रियल टाइम मॉनीटरिंग डाटा केन्द्रीय प्रदूषण नियंत्रण बोर्ड को प्रेषित किया जाता है। उद्योग के पत्र दिनांक 07.10.2022 द्वारा अवगत कराया गया है कि पूर्व में समिति द्वारा दिनांक 09.02.2021 को किये गये उद्योग के निरीक्षण के समय प्रक्रिया से उत्पन्न कार्बनयुक्त ओवर फ्लो होने के कारण बिना शुद्धिकृत हुए स्थानीय नाले में निस्तारित होता हुआ पाया गया था। तत्क्रम में उद्योग द्वारा त्वरित कार्यवाही करते हुए 04 दिन के अन्दर जेड0एल0डी0 प्लाण्ट का सुदृढ़ीकरण किया गया था, जिससे उत्प्रवाह के लीकेज की सम्भावना न रहे।

तत्संबंधानुसार उद्योग से कार्बनयुक्त उत्प्रवाह ओवरफ्लो होकर स्थानीय नाले में निस्तारित किये जाने के कारण पाये गये 04 दिवस की उल्लंघन अवधि हेतु रू0 30,000/– प्रतिदिन की दर से रू0 1,20,000/– (रू0 एक लाख बीस हजार मात्र) की पर्यावरणीय क्षतिपूर्ति आकलित है।

उपरोक्त तथ्यों के परिप्रेक्ष्य में एवं सक्षम स्तर से अनुमोदनोपरान्त उद्योग मै0 बिरला कार्बन इण्डिया प्राइवेट लि0 (पूर्व नाम मै0 एस0के0आई0 कार्बन ब्लैक (इण्डिया) प्रा0लि0), यूनिट–रेनुकूट, मुर्धवा, रेनुकूट, सोनभद्र पर रू0 1,20,000/– (रू0 एक लाख बीस हजार मात्र) पर्यावरणीय क्षतिपूर्ति के रूप में अधिरोपित किया जाता है तथा निर्देशित किया जाता है कि पर्यावरणीय क्षतिपूर्ति की धनराशि को उ0प्र0 प्रदूषण नियंत्रण बोर्ड के यूनियन बैंक ऑफ इण्डिया, विभूति खण्ड, गोमती नगर, लखनऊ स्थित बैंक के खाता संख्या–701502010002104 आई0एफ0एस0 कोड–UBIN0570150 में एक सप्ताह के अन्दर जमा कर, जमा की गयी धनराशि का साक्ष्य क्षेत्रीय कार्यालय एवं बोर्ड मुख्यालय में प्रस्तुत करना सुनिश्चित करें। अन्यथा की स्थिति में पर्यावरणीय क्षतिपूर्ति की वसूली हेतु भू–राजस्व की भांति वसूली की कार्यवाही की जायेगी, जिसका सम्पूर्ण उत्तरदायित्व उद्योग स्वामी का स्वयं का होगा।

सक्षम अधिकारी के अनुमोदन से निर्गत।

(हस्ताक्षर)

मुख्य पर्यावरण अधिकारी (वृत्त–2)

–2–

प्रतिलिपि :-

1. जिलाधिकारी, सोनभद्र को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
2. क्षेत्रीय अधिकारी उ0प्र0 प्रदूषण नियंत्रण बोर्ड, सोनभद्र को इस निर्देश के साथ कि उद्योग से पर्यावरणीय क्षतिपूर्ति की धनराशि निर्धारित समयावधि में प्राप्त न होने की स्थिति में भू-राजस्व की भांति वसूली की कार्यवाही हेतु प्रस्ताव जिलाधिकारी के समक्ष प्रस्तुत किये जाने की कार्यवाही सुनिश्चित की जायें।
3. लेखाधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को इस आशय से कि क्षतिपूर्ति मद में प्राप्त धनराशि का वियरण वृत्त को उपलब्ध कराने का कष्ट करें।

मुख्य पर्यावरण अधिकारी (वृत्त-2)

UTTAR PRADESH POLLUTION CONTROL BOARD

Reference number Date-29-11-22

To,

M/s Birla Carbon India Pvt. Ltd

(Formerly known as- M SKI carbon Black (India) Pvt. Ltd.

Unit- Renukut, Murghva , Renukoot

Dist. Sonbhadra

Subject:- Regarding imposition of environmental compensation againt M/s Birla carbon India Pvt. Ltd. (formerly known as- M SKI carbon Black (India) Pvt. Ltd.Unit- Renukoot, Murghva , Renuku, Dist. Sonbhadra

---

Sir,

M/s Birla Carbon India Pvt. Ltd. (formerly known as SKI Carbon Black (India) Pvt. Ltd.) in the industry. At the time of inspection by the members of Central Pollution Control Board, State Board and District Administration, Sonbhadra on 09.02.2021, in the east of unit Renukoot Muva, Renukoot, Sonbhadra, the flow generated from the process of the industry overflowed from the ETP and into the local drain without being purified. Due to being found to be disposed of, a show cause notice was issued to the industry vide letter dated 24.03.2021 from the Board Headquarters. The industry

while sending its representation dated 07.10.2022 to the Board Headquarters has informed that the effluent generated from the industrial process will be diverted to the LD system. 100% recycled and used in the production process and no effluent is disposed of outside the premises. Electromagnetic plow meter is installed for monitoring the recycling of the exploited effluent, whose online real time monitoring data is done by the Central Pollution Control Board. It has been informed by the letter dated 07.10.2022 from the industry that the earlier work done by the committee on 09.02.2021 At the time of inspection of the industry, due to overflow of carbon generated from the process, it was found to be discharged in the local drain without being purified. Immediately, taking prompt action by the industry, the JLD plant was reinforced within 04 days, so that there is no possibility of further leakage.

According to the above, due to the overflow of carbon-rich effluent from the industry and being disposed of in the local drain, Environmental compensation of Rs 1,20, 000 (Rs one lakh twenty Thousand only) is imposed on the industry at the rate of Rs 30,000 per day for the violation period of 04 days..

In view of the above facts and after approval from the competent level, for the industry M/s Birla Carbon India Private Limited (formerly known as M/s SKI Carbon Black (India) Pvt. Ltd.). Unit Renukoot, Murdhwa, Renukoot, Sonmad Rs. 1,20,000/- (one lakh twenty thousand only) as environmental compensation and it is

directed that the amount of environmental compensation should be deposited in Union Bank of India Pollution Control Board 3000 India, Vibhuti Khand Gomti Nagar, Lucknow bank account number-701502010002104 IFS code- UBIN0570150 within a week, make sure to present the evidence of the amount deposited in the Regional Office and Board Headquarters. Otherwise, action will be taken for recovery of environmental compensation like land revenue, for which the entire responsibility will be of the industry owner himself.

Made with the permission of the competent authority

Chief Environment Officer (Circle-2)

TC-12V Vidiuti chand, Gomati Nagar,
Lucknow 226 010
Phone : 0522-2720828, 2720831
Fax :0522-2720764, 2720676
E-mail info@uppcb.in
Website: www.uppch.com

Copy:-

1. Sent to District Magistrate, Sonbhadra for information and necessary action.

2. To the Regional Officer, Uttar Pradesh Pollution Control Board, Sonbhadra with instructions to ensure proper disposal of environmental pollution issues from the industry. In case the compensation amount is not received within the prescribed time

period;. action should be taken to submit a proposal to the District Magistrate for recovery action like land revenue.

3. To the Accounts Officer, Uttar Pradesh Pollution Control Board, Lucknow with the intention that the amount received under compensation item

Please try to provide the details circle.

Chief Environment Officer (Circle-2)

Translation Type Copy

Annexure -D

ADITYA BIRLA
BIRLA CARBON

BC/UPPCB/2021

Date: 10.12.2022

To,

The Chief Environmental Officer, Circle -2
U.P. Pollution Control Board
T.C.-12 V, Vibhuti Khand Gomati Nagar
Lucknow (U.P.)

Ref: No. H84822/C-2/water-69/22 Dated 29.11.22.

Pursuant to- 1.SCN number 161072/c-2/Water-69/K.B. Notice/ Sonebhadra/21 Dated 24-03-2021
2. Our reply to SCN bearing No. BC/UPPCB/2021 dated 14.04.2021
3. Request letter dated 01/07/2022for closing the Show Cause Notice.
4. Letter dated 07/10/2022 along with supporting evidence.

Dear Sir,

In compliance to your Ref. letter No. H84822/C-2/water-69/22 Dated 29.11.22 against your SCN No. 161072/c-2/Water-69/K.B. Notice/ Sonebhadra/21 Dated 24-03-2021 and our reply to above show Cause dated 14.04.2021.

Following above order we had deposited Rs. 1,20,000/- (One Lakh Twenty Thousand) as an environmental compensation on 06.12.2022 in favor of UP POLLUTION CONTROL BOARD, Bank Ref. no. N340222235073946 Union Bank IFC Code No. UBIN0570150 in compliance to your order Ref: No. H84822/C-2/water-69/22 Dated 29.11.22.

The copy of payment Advice is attached.

Thanking You,
Yours Faithfully,
For Birla Carbon India Limited
Unit: Renukoot

Ravindra Kumar Raghuvanshi
Factory Manager/ Unit Head

Encl: As above
cc: 1. Chief Environmental Officer, Circle 22, UPPCB.
2. District Magistrate Sonebhadra
3. RO, Robertsganj
4. Account officer UPPCB Lucknow

PAYMENT ADVICE

BIRLA CARBON INDIA PRIVATE LIMITED

C/O SKI CARBON BLACK INDIA PVT LTD,ADITYA BIRLA CENTRE,S K AHIRE MARG WORLI MUMBAI

Beneficiary's Name :UP POLLUTION CONTROL BOARD

Beneficiary's Code :

Beneficiary's Address :

Client Ref No :UP POLLUTION

Date :06/12/2022

Bank Reference No :N340222235073946

We have initiated a credit to the Account Number 70150201000210[illegible] for the amount of Rs.120000 through NEFT for the below mentioned details.

IFC Code :UBIN0570150

Micr Code :

Beneficiary Bank Name :UNION BANK

Beneficiary Bra Name :

Payment Details 1 :2211012353

Payment Details 2 :REF.NO. H84822

Payment Details 3 :

Payment Details 4 :

Payment Details 5 :

Payment Details 6 :

Payment Details 7 :

This is Computer generated advice. Does not require any signature.

ANNEXURE-E

5. M/s Birla Carbon India Pvt Ltd, Renukoot, Sonbhadra

5.1. Compliance status of action points identified by the oversight committee.

S. No.	Issues identified	Compliance Status (As on 31.07.2021)
a)	To achieve ZLD for ETP & STP	• The unit is achieving ZLD for ETP & STP. • The leakages through the boundary wall near ETP found during the earlier visit is trapped. • The unit has also installed a CCTV camera at the said spot. And also provided the footage of random dates which shows that the wastewater was not discharging outside the plant boundary.

5.2. Recommendations of the Committee

- The unit should keep strict vigilance on the area from where the effluent was earlier reaching outside the plant boundary.

ANNEXURE-E

Annexure F

ZLD Area floor washing water collection pit constructed on 12/02/2021 and submersible pump installed to recycle the leaked water.

Annexure F

1. ZLD Area housekeeping improved by cleaning.

2. ZLD are covered by dike wall for arresting any possible leakages.


05-07-2021 Mon 08:57:11
Land inside plant premises
Annexure G
Nallah ouside plant premises
Boundary wall ZLD Area
ZDP BOUNDARY WALL


15-07-2021 Thu 10:56:38
Land inside plant
Annexure G
Nallah ouside plant premises
Boundary wall ZLD Area
ZDP BOUNDARY WALL


20-07-2021 Tue 12:22:17
Annexure G
Land inside plant
Nallah ouside plant premises
Boundary wall ZLD Area
ZDP BOUNDARY WALL

Annexure H

5. M/s Birla Carbon India Pvt Ltd, Renukoot, Sonbhadra

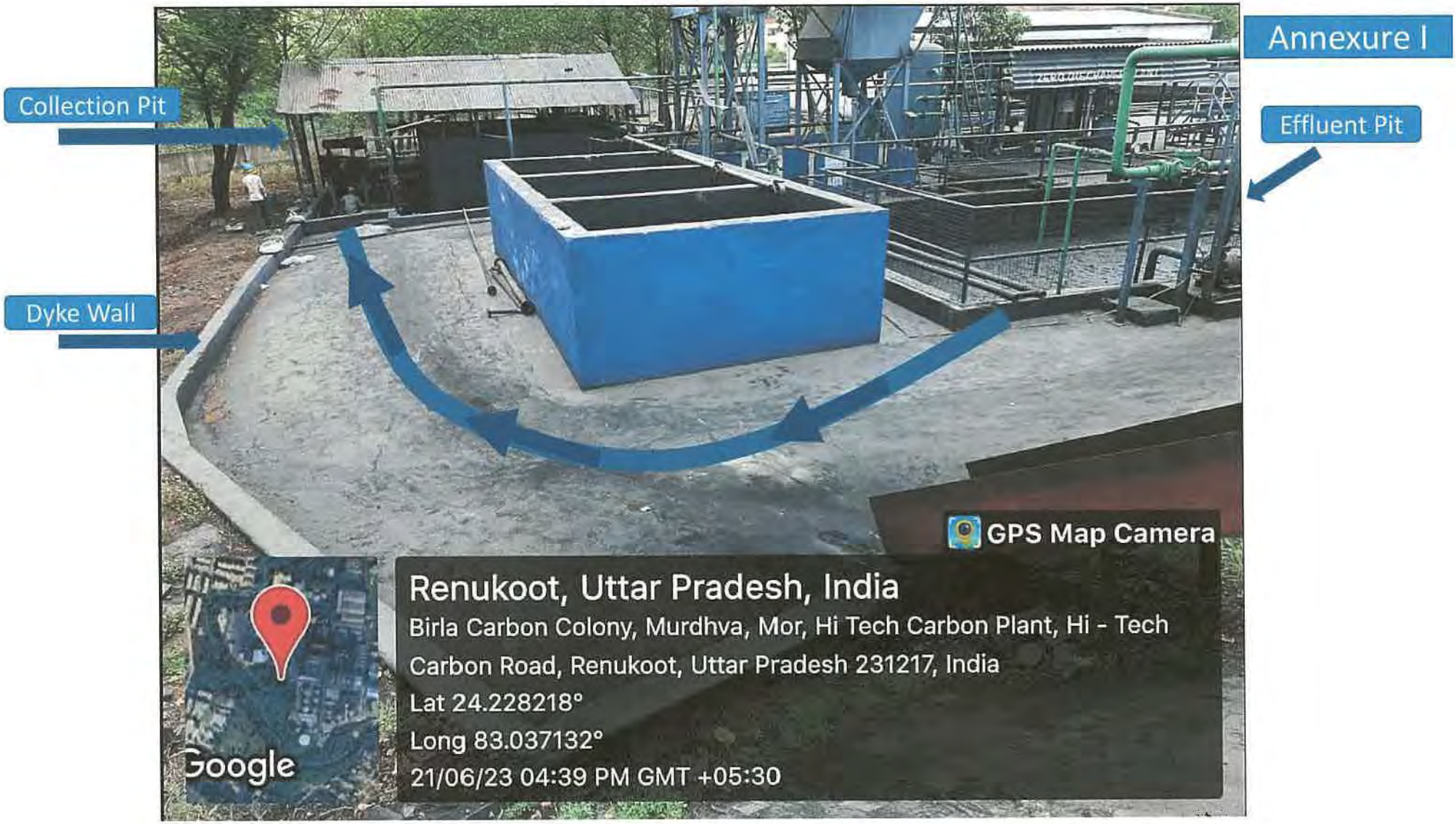
5.1. Compliance status of action points identified by the oversight committee.

S. No.	Issues identified	Compliance Status (As on 31.07.2021)
a)	To achieve ZLD for ETP & STP	• The unit is achieving ZLD for ETP & STP. • The leakages through the boundary wall near ETP found during the earlier visit is trapped. • The unit has also installed a CCTV camera at the said spot. And also provided the footage of random dates which shows that the wastewater was not discharging outside the plant boundary.

5.2. Recommendations of the Committee

- The unit should keep strict vigilance on the area from where the effluent was earlier reaching outside the plant boundary.

Annexure I


Collection Pit
Effluent Pit
Dyke Wall
GPS Map Camera
Renukoot, Uttar Pradesh, India
Birla Carbon Colony, Murdhva, Mor, Hi Tech Carbon Plant, Hi - Tech Carbon Road, Renukoot, Uttar Pradesh 231217, India
Lat 24.228218°
Long 83.037132°
21/06/23 04:39 PM GMT +05:30
Google

Annexure J

Passage given for water to flow towards collection pit.

Annexure K


GPS Map Camera
Renukoot, Uttar Pradesh, India
Birla Carbon Colony, Murdhva, Mor, Hi Tech Carbon Plant, Hi - Tech Carbon Road, Renukoot, Uttar Pradesh 231217, India
Lat 24.228547°
Long 83.036911°
21/06/23 04:36 PM GMT +05:30
Google


GPS Map Camera
Renukoot, Uttar Pradesh, India
Birla Carbon Colony, Murdhva, Mor, HI Tech Carbon Plant, Hi - Tech Carbon Road, Renukoot, Uttar Pradesh 231217, India
Lat 24.228523°
Long 83.036903°
21/06/23 04:37 PM GMT +05:30
Google

News Paper cutting indicating heavy rainfall in the Renukoot area

Annexure L

भारी बारिश से रेणुकापार के लोगों का जीवन अस्त-व्यस्त 25 June 2021 Jagrook Express

रेणुकापार के आदिवासी अंचलों में भारी बारिश की वजह से जन जीवन अस्त व्यस्त हो गया है। भारी बारिश से उफान पर आये नालों के कारण 50 से ज्यादा टोलों का सड़क सम्पर्क कटने की स्थिति पैदा हो गयी। पनारी भरहरी जुगैल बडगवां नेवारी परसोई बैरपुर कनहरा एवं गोठानी सहित दर्जन भर ग्राम पंचायतों में हुई बारिश के कारण दो दर्जन क्षेत्रीय नाले उफान पर आ गए हैं।

जागरण संवाददाता, ओबरा (सोनभद्र) : रेणुकापार के आदिवासी अंचलों में भारी बारिश की वजह से जन जीवन अस्त व्यस्त हो गया है। भारी बारिश से उफान पर आये नालों के कारण 50 से ज्यादा टोलों का सड़क सम्पर्क कटने की स्थिति पैदा हो गयी। पनारी, भरहरी, जुगैल, बडगवां, नेवारी, परसोई, बैरपुर, कनहरा एवं गोठानी सहित दर्जन भर ग्राम पंचायतों में हुई बारिश के कारण दो दर्जन क्षेत्रीय नाले उफान पर आ गए हैं। मूसलाधार बारिश ने पहाड़ों से आये पानी से नाले पांच से 15 फीट तक बढ़ गए। रेणुकापार में 40 से ज्यादा ऐसी जगहें हैं जहां नालों पर पुलिया नही है। जिसके कारण ग्रामीणों को जान जोखिम में डालना पड़ रहा है। बीती रात तेज बारिश के कारण ओबरा सहित रेणुका पार के ज्यादातर नालों के जलस्तर में तेजी से वृद्धि दर्ज हुई है। तेज बारिश के बाद दर्जनों टोलों तक एंबुलेंस पहुंचने की संभावना खत्म हो गई है। जिससे आपातकालीन मरीजों के सामने जानलेवा स्थिति पैदा हो गई है। कई स्थानों पर पिछले दो दिनों के दौरान आपातकालीन मरीजों को खटिया पर ओबरा इलाज के लिए लाया गया है। सबसे ज्यादा दिक्कत गर्भवती महिला को हो रही है। कई नाले हुए खतरनाक

News Paper cutting indicating heavy rainfall in the Renukoot area

Heavy rainfall disrupted life of people of Renukapar

25 June 2021 Jagrook Express

Due to heavy rains in the tribal areas of Renukapar, life has become disrupted. Road connectivity to more than 50 tolas was cut off due to overflowing drains due to heavy rains. Due to rain in a dozen gram panchayats including Panari, Bharhari, Jugel, Badgwan, Newari, Parsoi, Berpur, Kanhara and Gothani, two dozen regional drains overflowed.

Jagran Correspondent, Obra (Sonbhadra): Due to heavy rains in the tribal areas of Renukapar, life has become disrupted. Road connectivity to more than 50 tolas was cut off due to overflowing drains due to heavy rains. Due to the rain in a dozen gram panchayats including Panari, Bharhari, Jugel, Badgwan, Newari, Parsoi, Berpur, Kanhara and Gothani, two dozen regional villages have come to a boil. The torrential rain caused the drains to rise by five to 15 feet due to the water coming from the mountains. There are more than 40 places in Renukapar where there are no culverts over the drains. Due to which the villagers have to risk their lives. Due to heavy rains last night, there has been a rapid increase in the water level of most of the drains across Renuka including Obra. After heavy rains, the possibility of ambulance reaching dozens of tolls has ended. Due to which a fatal situation has arisen in front of emergency patients. At many places, emergency patients have been brought for Obra treatment on cots during the last two days. Pregnant women are facing the most problems. Many drains became dangerous.

Translation Type Copy

News Paper cutting indicating heavy rainfall in the Renukoot area

Dainik Jagaran 24th June 2021

Annexure L

जमकर बरसात होने से भाठ क्षेत्र के नदी-नाले उफनाए

भाठ क्षेत्र के लोझरा, इड़ियानाल, अमहवा, गिदाही प्रभावित

• कई जगह संपर्क मार्ग पर जमा तालाब पानी

• आवागमन में लोगों को झेलनी पड़ी भारी फजीहत

जागरण संवाददाता, सोनभद्र: मंगलवार को शाम से शुरू हुई रिमझिम बरसात बुधवार को भी जमकर बारिश हुई। इस दौरान भाठ क्षेत्र जाने वाले संपर्क मार्गों पर कई जगह जहां गड्ढे में पानी भर गया वहीं आवागमन करने वाले दो पहिया, चार पहिया व पैदल चलने वाले लोगों को भारी फजीहत झेलनी पड़ी। जमकर हुई बारिश से भाठ क्षेत्र के लोझरा, इड़ियानाल, अमहवा, गिदाही टोला, हैनिया आदि कई गांवों के भी संपर्क मार्ग पर पानी जम गया।

इसी तरह पुरानी डीह टोला के मार्ग पर बरसात का पानी बहने लगा। उक्त टोले में नाले का पानी पहले मार्ग पर कभी नहीं आया था। लेकिन बुधवार को जमकर हुई बरसात से नाला पूरे उफान पर आ गया। देखते ही देखते नाले का पानी खेतों व मार्गों पर पहुंच कर बहने लगा। जमकर बरसात होने से लोझरा के खोरिया बस्ती के पास बनी पुलिया के ऊपर से नाले का पानी बहने लगा। इसी तरह गुलाबीडीह संपर्क मार्ग पर भी बरसात का पानी लबालब भर गया। मार्ग पर भारी कीचड़ हो जाने से लोगों को आने-जाने में भारी परेशानी का सामना करना पड़ा। हैनिया व पथरटंगवा मार्ग पर बनी पुलिया के ऊपर से नाले का पानी बहने लगा। इस दौरान पुलिया पर भारी कीचड़ जम गया, जिससे लोगों को आवागमन करने में भारी असुविधा का सामना करना पड़ा।

भाठ क्षेत्र के लोझरा पहाड़ी के पास संपर्क मार्ग पर बने गड्ढों में भरा पानी • जागरण

कांग्रेस एक विचारधारा व आंदोलन

जागरण संवाददाता, सोनभद्र: जिला कांग्रेस कमेटी के मुख्यालय पर बुधवार को कांग्रेस कार्यकर्ताओं ने बैठक की। कांग्रेस नेता राजेश त्रिवेदी ने कहा कि उत्तर प्रदेश कांग्रेस कमेटी पर गैर कांग्रेसी विचारधारा के लोगों के प्रभावी होने पर हर तरफ असंतोष है।

कहा कि कांग्रेस एक विचारधारा व आंदोलन है। लेकिन पिछले कुछ समय से उत्तर प्रदेश में कांग्रेस की विचारधारा और कांग्रेस के आंदोलनकारी नेताओं को कमजोर किया जा रहा है। जिसके चलते में राष्ट्रीय अध्यक्ष को बताना और तत्काल उचित पहल की अपेक्षा किया जाना नितांत अनिवार्य है। चेतावनी देते हुए कहा कि अगर ऐसा ही चलता रहा तो मिशन 2022 की चुनौती का सामना करने में पार्टी असफल हो जाएगी। इस मौके पर डा. मनीष उपाध्याय, डा. अनुपम पांडेय, डा. एसपी सिंह, उमाशंकर शुक्ला, पंकज दुबे आदि रहे।

बैंक के पास से बाइक की चोरी

जागरण संवाददाता, सोनभद्र: स्थानीय मुख्य बाजार में स्थित भारतीय स्टेट बैंक के समीप खड़ी मोटरसाइकिल बुधवार को चोरों ने उड़ा दी। कुरहुल निवासी अशोक कुमार लोगों ने बताया कि वे अपनी बाइक सुबह साढ़े नौ बजे स्टेट बैंक के पास लॉक कर दुकान में चले गए। कुछ देर बाद लौटे तो वहां से बाइक गायब थी।

तीन जंग

सवारियों से भरी बस

जनजागरण अभियान में कांग्रेस प्रतिनिधिमंडल ने

दैनिक जागरण

कल डायरेक्ट्री

वाराणसी

Dainik Jagran 24th June 2021

Due to heavy rains the rivers and drains of Bhath region is in spate.

Lojhara,dudiyanala, amhava, gidadi are affected of bhath region

Huge amounts of water accumulated on the roads connectivity at many places.

People had to face a lot of trouble in arrival!

Sonbhadra: The drizzling rain that started in the evening on Tuesday also rained heavily on Wednesday. During this, water got filled in the pits cut at many places on the contact points going to the Bhat area. People arriving on two-wheelers, four-wheelers and on foot had to face huge hardships. Due to heavy rains, water accumulated on the approach roads of many villages like Lojhara, dudiyanala, amhava, gidadi etc. of Bhath area.

Similarly, rain water started flowing on the old Dih toll road. In the said toll, the drain water had never come on the route before. But due to heavy rain on Wednesday, the drain completely overflowed. In no time, the water of the drain reached the fields and roads and started flowing. Due to heavy rains, the drain water started flowing over the culvert built near Khoria Basti of Lojra. Similarly, the Gulalidih link road was also filled with rain water. Due to heavy mud on the road, people had to face a lot of trouble in commuting. Drain water started flowing over the culvert on Dania Road. During this time, heavy mud accumulated on the culvert due to which people had to face a lot of inconvenience in commuting.

Translation Type Copy

News Paper cutting indicating heavy rainfall in the Renukoot area

Annexure L

Dainik Jagaran 20th June 2021

19 दिन में ही औसत से अधिक 182 मिमी हुई बरसात

नदियां भी उफान पर, जिला प्रशासन प्रभावित इलाकों पर रख रहा नजर

रिकार्ड

- शहर व ग्रामीण क्षेत्रों में जलजमाव से स्थिति हुई नारकीय
- जलाशयों के जलस्तर में भी वृद्धि कृषि कार्य में जुटे किसान

पिकनिक स्पॉट गुलजार

राहुल गांधी के

गुर्राती है, पर दहाड़ती नहीं

फिल्म रिव्यू

खोदकर छोड़ दी पटरी, रा

Dainik Jagran 24th June 2021

More than average rainfall of 182 mm in 19 days

Due to heavy rains in the district for several days continuously, rivers and streams are in spate. Common people are in distress due to continuous intermittent rains. The sun has not shined for eight days. From June 1 to 19, there has been more rainfall than the average for the entire month.

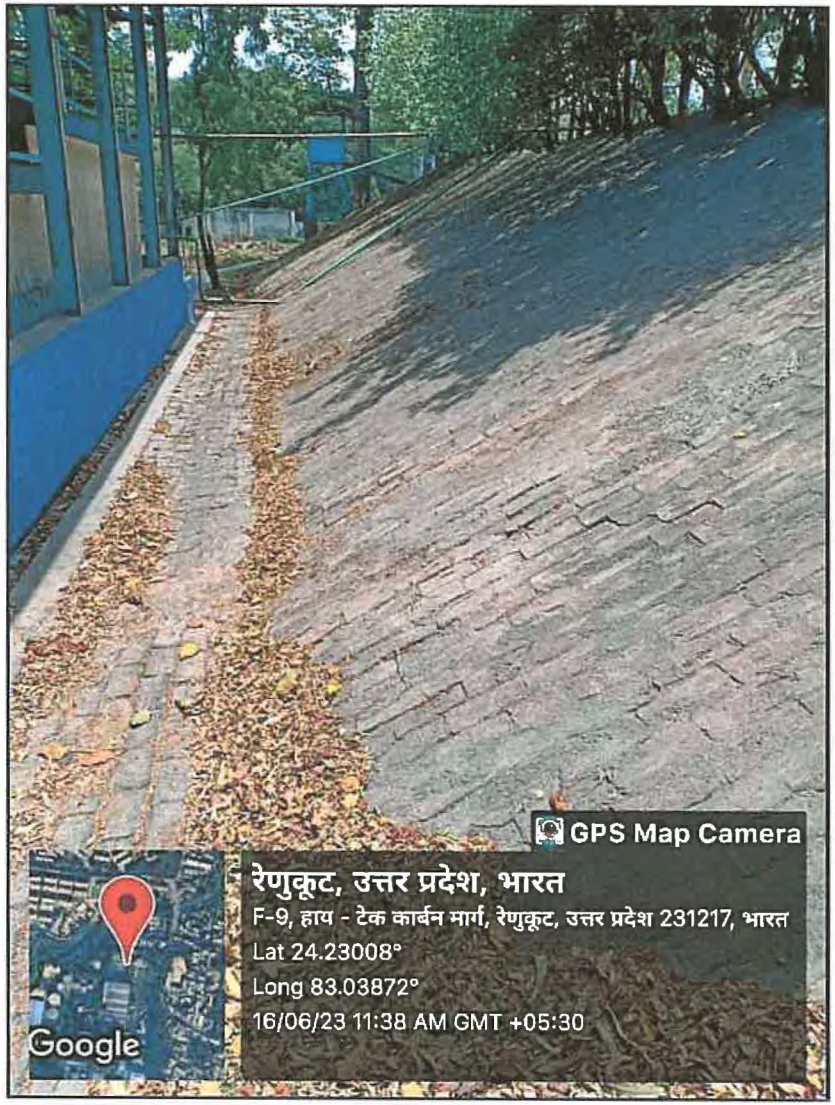
Due to the record rains in Sonanchal in the month of June, water is visible everywhere. More than average rainfall has been recorded in just 19 days. So far there has been 182 mm rainfall in June. Whereas the average rainfall of this month is 104.5 mm. There are still one day left in this month. In such a situation, it will increase further when it rains. Between June 1 and 19, Robertsganj tehsil received 183 mm of rain, Duddhi 140.06 mm and Ghorawal tehsil 223 mm. Sometimes it rained heavily and sometimes it rained as a result of which the villages and streets became waterlogged. Somewhere people were seen getting water out of their houses and somewhere people were forced to see their dilapidated houses falling down.

When normal life became disrupted, the water level of rivers and other reservoirs also increased. Due to rain, water in rivers and drains is in spate. The fields and beds have been submerged in water. Farmers have become increasingly involved in agricultural

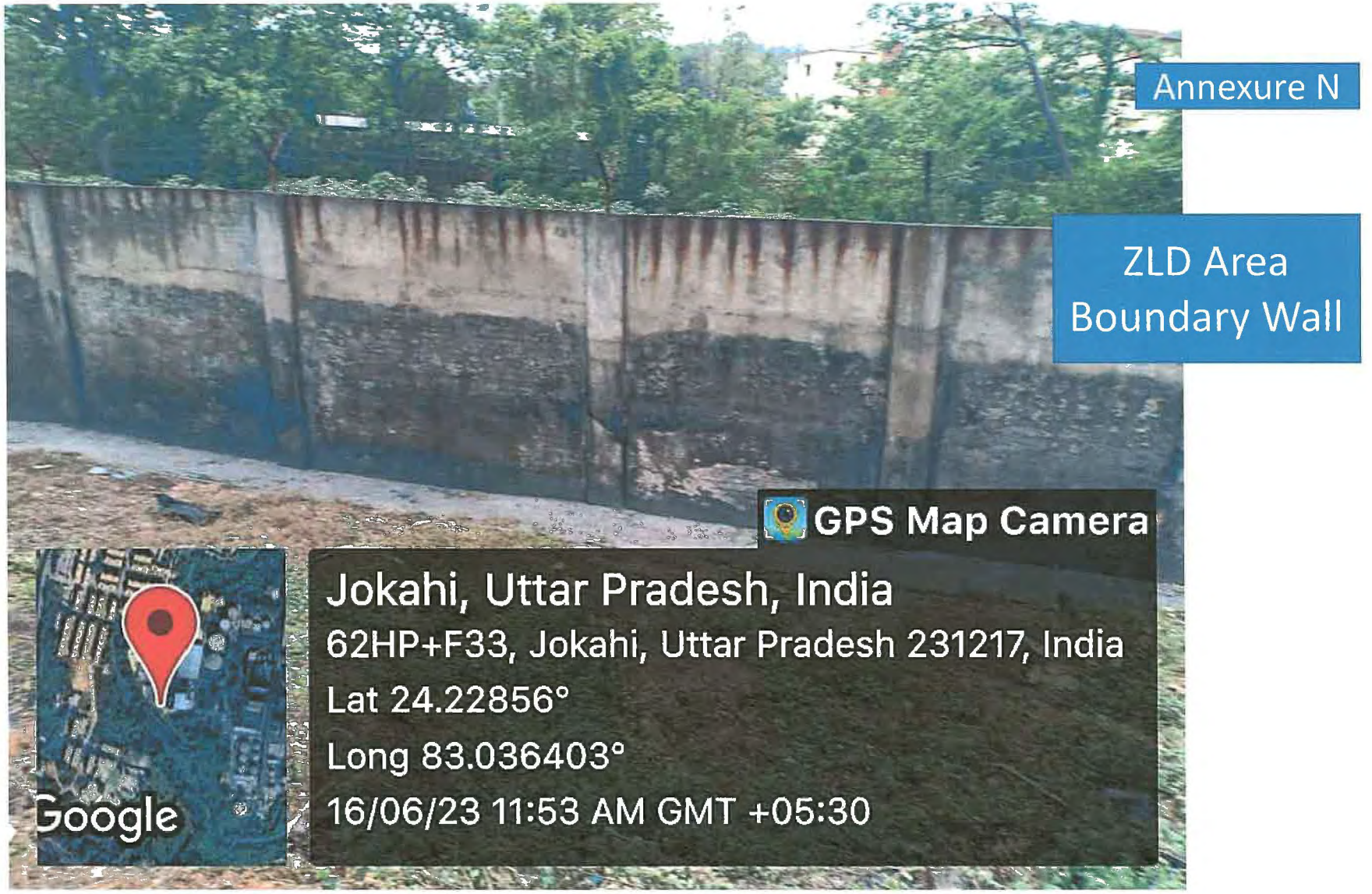
work. The rain that started on Friday night continued till Niwar. The result was that the situation in rural areas including Robertsganj city has become worse. Due to incessant rains in the surrounding areas including Obra, Renukapar, people are now worried. Once again the condition of flood has started forming in many hilly rivers. Due to which the eyes of the district administration have also turned towards the affected areas

Translation Type Copy

Annexure M



Outlet of erstwhile fountain removed


Annexure N
ZLD Area
Boundary Wall
GPS Map Camera
Jokahi, Uttar Pradesh, India
62HP+F33, Jokahi, Uttar Pradesh 231217, India
Lat 24.22856°
Long 83.036403°
16/06/23 11:53 AM GMT +05:30
Google

Our progress on sustainability in FY2022

At Birla Carbon, we have been sharing our expert knowledge of carbon black and its applications for over a century. As our company has evolved, we have also been pushing sustainability forward for the environment, for our customers and suppliers and for our people and communities. We are proud to share our tenth sustainability report this year.

About our tenth report

Our tenth report includes performance highlights from April 2021 to March 2022 (FY2022) covering the full scope of our global operations. It contains a detailed analyses of performance against our Sustainable Operational Excellence (SOE) strategy and goals over the past year and highlights specific targets for the future.

Since FY2013, through our annual sustainability report, we have documented our journey to promote transparency while continuing to learn through ongoing monitoring and evaluation of our approach. We welcome suggestions and feedback from our stakeholders – including customers, employees and suppliers – as we work to fully embed sustainability-led thinking throughout our global business.

This report is approved by Birla Carbon's Senior Management Team and has been produced in accordance with the GRI 2016 Standards at Comprehensive level.

Read our Global Reporting Initiative and United Nations Global Compact (UNGC) indices 2022 (PDF), including references to the relevant Sustainable Development Goals (SDGs).

Visit www.birlacarbon.com for additional information, including our detailed materials map.

Contents

Celebrating our tenth sustainability report

At Birla Carbon, we have been creating carbon black, which adds value to countless everyday products, for over a century. We share the strength of our product, organization and impact with our stakeholders as we drive circularity and sustainability progress. Our SOE strategy will continue to build on these foundations as we embed sustainable thinking at every level and advance responsible stewardship of the environment.

What we have achieved so far...

FY2013

- Adopted our sustainability and SOE strategy, and created our Sustainability Steering Committee
- Conducted our first materiality assessment

- $25.8 million invested in process improvements related to energy efficiency and greenhouse gas (GHG) emissions reductions in 2012 and 2013
- 5.2% reduction in direct CO_2 emission intensity from 2011 to 2012
- More than 7 million people in 3,000 Indian villages supported through our community investment programs

FY2014

- First product Life Cycle Assessment conducted
- 100% of feedstock suppliers reviewed for their sustainability activity for the first time
- 16 of 17 manufacturing sites gained International Organization for Standardization 14001 certification
- First global customer satisfaction survey conducted

FY2015

- Launched our Code of Ethics to suppliers
- 47% reduction in Total Recordable Incident Rate
- Conducted first water risk assessment for all sites
- $250,000 committed to supporting math and science students in Marietta, Georgia

FY2016

- $33.4 million invested in process improvements related to energy efficiency and reducing GHG emissions
- Achieved our best safety record in 170 years
- Mapped our contribution to the UN SDGs

- Conducted our first megatrend analysis for future-proofing
- First CDP disclosures on climate change and water

FY2017

- Our Product Stewardship Standard active across all our sites
- $21 million invested in process improvements related to energy efficiency and reducing GHG emissions
- Achieved our first EcoVadis Gold Rating
- Began rolling out Commitment Based Safety across our facilities

FY2018

- Uncovered our company's Purpose: Share the Strength
- Fulfilled the WBCSD Pledge for Access to Safe Water, Sanitation and Hygiene (WASH) at the workplace
- Our state-of-the-art greenfield facility began operating in Jining, China
- Set our target to repurpose 75% of waste by 2030
- Developing our third-party due diligence system to ensure we only work with suppliers, service providers, distributors and sales agents that have a good track record in terms of business ethics

FY2019

- Three-quarters of our plants achieved energy positive status
- 100% of our suppliers screened using NAVEX Global's RiskRate® due diligence system

- Introduced our Serious Injury and Fatality Initiative to reduce accidents in six key operations areas
- Repurposed 43% of our waste

FY2020

- Launched our first Hype Open Innovation campaign for employees to submit their ideas to develop our business and products
- Became the first carbon black multinational to receive International Automotive Task Force (IATF) certification across all its manufacturing plants

- Following the COVID-19 outbreak, we leveraged our global geographical footprint to ensure employees could access personal protective equipment

FY2021

- Developed a Nanocellulose Dispersion Composite (NDC™) in partnership with GranBio, which enhances the sustainability of tires and rubber goods
- Measured baseline circularity of our business using the Ellen MacArthur Foundation's Circulytics tool
- Became signatories of the UNGC, committing to share the positive impact of our business with society
- Pledged to lower our carbon emissions to net zero by 2050
- Launched Continua™ SCM, our first Sustainable Carbonaceous Material designed to re-enter the economy as new tires, plastics or rubber compounds

CONTINUA

- Awarded Gold rating by EcoVadis for the fifth consecutive year

FY2022 This year's highlights

Birla Carbon is refinancing existing debts through a **$750 million loan linked to** our sustainability performance.

Committed to protecting our planet

The 4Rs: Research, Reduce, Replace and Repurpose, lead our strategy for lowering GHG emissions **to achieve net zero**.

Reducing our GHG emissions

CONTINUA

Developed our Continua™ SCM **Carbon Footprint Statement**, a publicly available document developed to promote transparency and help our customers determine the complete carbon footprint of their own products.

The circularity of carbon black

Upon completion of Circtec's new facility, **73,000 tonnes of Continua™ SCM** will eliminate 228,000 tonnes of direct and indirect CO_2 emissions annually when compared to the conventional carbon black process.

The circularity of carbon black

BIIG INNOVATION

We launched our **new Hype Open Innovation campaign** for employees to submit their ideas to improve workplace safety and achieve our net zero target.

Employee engagement

ecovadis

We have been awarded a **Platinum Rating** by EcoVadis, following five consecutive years of Gold Ratings.

Global recognition

All our 12,000+ suppliers screened using NAVEX Global's RiskRate® due diligence system.

Supplier management

ICBA

Seven Birla Carbon plants and two research and development laboratories received a Gold Award from the International Carbon Black Association (ICBA) for their safety performance.

Health and safety

Repurposed 67% of waste, reducing the amount of waste sent to landfill.

Waste

Birla Carbon remains the only **carbon black multinational to receive IATF certification** across all its manufacturing sites.

Product quality

Progress towards our FY2030 goals

Goal	Status	FY22 Figure
Improve our leadership position in terms of carbon black production capacity	On track	No. 2
Approximately double our annual capital spending against FY2012 baseline to reach $100M	On track	$81M
100% of active employees to receive Code of Ethics training	Behind schedule	52%
Increase our absolute energy-conversion efficiency to 80%	On track	71.6%
Reduce our direct CO_2 emissions intensity by more than 22% against the 2005 baseline	Behind schedule	95%
Reduce our water withdrawal intensity (m^3 per tonne of carbon black) by 50% versus FY2013 baseline at our high- and medium-risk sites[1]	Behind schedule	97%
75% waste repurposed, including recycling, reuse and recovery, by 2030	On track	67%

Goal	Status	FY22 Figure
Record zero environmental releases year on year	Behind schedule	12
Achieve zero recordable injuries year on year (employee and contractor Total Recordable Incident Rate (TRIR))	Behind schedule	0.52
100% of Birla Carbon managers to have stated and measured goals set annually (percent of managers by year)	Target met and retained	100%
Remain above the chemical industry annual benchmark for employee engagement[2]	Target met and retained	86%
Remain above the Net Promoter Score threshold of 35[3] (score by year)	Target met and retained	63
100% of our facilities participate in community engagement	Target met and retained	100%

1 Key performance indicator (KPI) [illegible]
2 This KPI was amended in FY2020 [illegible] to show results for calendar year rather than financial year, [illegible]
3 Net Promoter Score ranges from -100 to +100.

Environment

Striving to reduce our footprint

In this section:

Introduction | Our approach | Our product | Environment | Customers and suppliers | Our people | Communities | Governance and ethics | Appendix

Committed to protecting our planet

As an international business, with customers and operations in countries all over the world, we recognize our responsibility to safeguard the environment. This means taking a long-term view and continually adapting and investing in our environmental stewardship to use resources more efficiently and minimize our adverse impacts.

BEYOND DURABLE

Carbon black has been a part of human life for centuries and will continue to be integral to our lives in the future. This is why we are taking a long-term view of innovation, and why sustainability must be central to our growth strategy.

Find out more about our five Purpose Principles

WE SUPPORT THE FOLLOWING SDGS THROUGH OUR WORK

Progress towards our target

TARGET

Record zero environmental releases year on year

STATUS: BEHIND SCHEDULE

Birla Carbon strives for continual improvement for all Health, Safety and Environmental (HSE) efforts. In line with this, we have continued to focus on reducing and eliminating carbon black releases, which have been the cause of the majority of our environmental releases globally. For several of our facilities, which are located close to populated areas, Birla Carbon has proactively taken the approach to notify the authorities any time there is a visible release of carbon black, regardless of how small it may be. This increased reporting rigor has helped sites in these situations focus on operator training and operational controls that can help to eliminate the visible emissions. However, there are times when equipment malfunctions cannot be predicted, and thus result in a minor release.

Sustainability Linked Loan

In 2021, we secured a $750 million sustainability linked loan (SLL) with a syndicate of more than 15 banks. Following the launch of our Continua™ Sustainable Carbonaceous Material (SCM), the SLL challenges us to further explore sustainable and innovative solutions that will support our 2050 net zero carbon emissions goal and those of our customers.

Linking our borrowing programs to Sustainability and Innovation – two of Birla Carbon's key pillars responsible for our leadership in the industry – has brought immense synergies of shared aspirations with all our business partners and stakeholders to give us a real competitive advantage in the years to come.

Main key performance indicators (KPIs) for the facility include direct CO_2 intensity, bringing circular products to market and an external sustainability rating.

1 [illegible]

Our approach to considering the environment at every step of our process

Leading the way for the industry, Life Cycle Assessments (LCAs) cement our sustainability approach by evaluating all environmental impacts in a product life cycle, from raw material extraction through to end-of-life. We know our responsibility doesn't end at our facilities. To achieve a more circular economy, we collaborate with our entire value chain to understand and reduce our impacts.

Aligning our projects with sustainability

We have an internal process for evaluating the sustainability impacts associated with projects throughout the planning, development and financing stages.

Stage-gate evaluation
At early phases of a project, the stage-gate process begins, with the Corporate Health, Safety and Environment (HSE) team providing an evaluation of the proposed project. The team reviews against regulatory requirements for safety, environmental and product stewardship issues and against existing Birla Carbon HSE standards.

Project development
Once a project receives stage gate approval the Corporate HSE team continues to work with the appropriate subject matter expert depending on the topical area. During this phase, concerns around health, safety, environmental or product stewardship are evaluated with a focus on minimizing impact on the environment, the community, employees and customers.

Appropriations request review
All HSE product stewardship, sustainability and expansion projects are reviewed by the Global Director HSE. This review includes evaluation of the legal, regulatory and internal standard requirements.

Understanding our impact from cradle to gate

We measure the impacts of every step of our production process. Our "cradle to gate" LCAs follow International Organization for Standardization (ISO) 14040 guidelines: from the moment the raw materials are extracted to the moment the product is delivered to our customers. Through regular LCAs we can better understand our environmental impact, including a range of emissions, land use, and mineral, fossil and renewable resource depletion. LCAs also highlight human risks such as toxicity. This process helps us to identify opportunities to improve our environmental performance and quantify our ongoing contribution to circularity.

Learn about the variety of environmental impact categories we assessed through our LCA in our GRI Index.

Promising results – lower than average impact

We have compared our LCA results with those of the general carbon black industry, which are recorded by ecoinvent. While their process is not fully representative of our manufacturing process, it does represent impacts for carbon black production globally. The results show that our production impacts are lower than industry averages.

Our emission-, water- and waste-reduction methods

We are responsible for ensuring we monitor and minimize the emissions our processes produce. Our methods include: investing in pioneering air-emission-control technologies, increasing energy efficiency at our plants, sourcing local feedstock oil and recovering energy to be recycled back into our operations or sold on to neighboring facilities. We monitor our emissions and continue to invest in new technologies to guarantee compliance with local regulations in the areas where we operate. We are committed to ensuring our production facilities do everything possible to prevent the release of carbon black dust into the atmosphere.

Although the quantity is relatively small, we generate waste at all stages of our industrial process, from manufacturing to packaging, and we are implementing strategies to reduce, reuse and recycle this waste. We work in areas where water scarcity is an issue, so we have developed a strategy that identifies where we can improve usage and where we can reduce the strain on potable water sources.

Reducing our GHG emissions

Our Environmental Policy, published in FY2018, outlines our commitment to continually improving the performance of our sites and products through compliance, transparent engagement and innovation.

Our Environmental Policy

Green Finance Framework

We have developed a Green Finance Framework to outline criteria and provide guidelines for Birla Carbon to enter, identify eligible assets for, manage the proceeds of and report on green finance transactions (GFTs).

GFTs include debt-financing instruments whose proceeds are applied towards eligible green projects or assets including green loans and bonds. Ultimately the Framework demonstrates best market practices and requirement management under GFTs in relation to international principles and our approach to sustainability.

We successfully concluded the first GFT under this framework, in the form of a green loan of $50 million. This loan will refinance a part of the capital expenditure for installing state-of-the-art air-emissions-control technology at our plant in North Bend, Louisiana.

Promoting transparency and collaboration

From the results of our most recent carbon black and Continua™ LCAs, we developed Carbon Footprint Statements. These statements are publicly available as a tool to help our customers determine the complete carbon footprint of their own products. They also ensure we are communicating transparently on our impacts.

Our Carbon Footprint Statement
Continua™ Carbon Footprint Statement

In FY2015, we began to disclose our performance through CDP, which we continue to do annually through its online platform. CDP is a nonprofit organization that works with companies and shareholders to disclose carbon emissions and the use of natural resources. In FY2022, we voluntarily responded to its Climate Change questionnaire, receiving a B rating, and replied to specific customer requests for information on our carbon footprint through our Supply Chain response.

Seawater scrubbing innovation – North Bend, USA

In 2012, we began to engage with the US Environmental Protection Agency (EPA), Department of Justice and various state agencies to understand anticipated emissions reduction targets. Internally, we started evaluating technologies that would reduce our nitrogen oxide (NO_x) and sulfur dioxide (SO_2) emission levels.

As part of this evaluation process, we considered other environmental impacts beyond just air emissions and how we could reduce these as much as possible through our technology selection, design and construction. For instance, if we were to utilize the wet flue gas desulfurization process, the site would have to dispose of approximately 1.44 million lbs each week forever. We estimate that this extra generation of gypsum solid waste in the area would have reduced the life of the local landfill from over 30 years to less than 12 years.

We therefore explored a novel technology that was not being used anywhere in the US to remove SO_x using seawater. We engaged consulting firms to research regulatory permits and water sources for seawater scrubbing at our North Bend site. Its proximity to the Gulf of Mexico and the Gulf Intracoastal Waterway and the absence of any threatened or endangered species in the area made it a viable water source.

Following the required public notice, we began our engineering and construction efforts. Where safe to do so, we continued to work on the development during the pandemic. The scrubbing facilities commenced operation in FY2022. Through use of the innovative seawater SO_x scrubbing system at North Bend, they are avoiding millions of pounds of gypsum going to landfill per year and reducing SO_2 and NO_x emissions by over 95% per year.

> **"Our investment in seawater scrubbing facilities is representative of our commitment to innovative technologies on our drive towards circularity as we strive to not only meet compliance requirements but exceed them."**
>
> DALE CLARK
> Chief Manufacturing Officer,
> Americas, Europe & Africa Birla Carbon

"Our presentation and Purpose video were well received by the audience, and we hope to continue to live our Purpose and Share the Strength for a better tomorrow."

[redacted]
Plant Head
Birla Carbon Egypt

Birla Carbon Egypt – part of the global climate change conversation at COP26

In November 2021, Birla Carbon Egypt contributed to the COP26 Climate Change Summit, hosted in Glasgow, United Kingdom. Via video screening, Sarrah Shawky, Plant Head at Birla Carbon Egypt, was part of a panel which showcased energy transition, water conservation and climate change mitigation success stories. She presented on the facility's progress towards carbon neutrality and discussed its energy reduction goals.

For example, since 2015 the facility has achieved a 50% reduction in NO_x emissions, and since 2016 a 50% reduction in SO_2 emissions. The plant has also decreased its CO_2 emissions by over 90%. Relating to water conservation, better recycling of waste water and increased retention of captive water resulted in a 60% reduction in the plant's municipal water withdrawal. This demonstrable progress solidified Birla Carbon Egypt as a valued part of the global climate change conversation.

Measuring our carbon footprint

Our approach to carbon stewardship extends throughout our entire value chain, from raw material extraction to manufacturing, product delivery and product end-of-life. Across each of the following points we look to monitor and reduce our carbon footprint.

Our GHG emissions across our value chain

Million tonnes of carbon dioxide equivalent (CO_2eq), in FY2022

Progress towards our net zero commitment (see page 44) is measured against our 2022 greenhouse gas (GHG) emissions (developed in accordance with global standards).

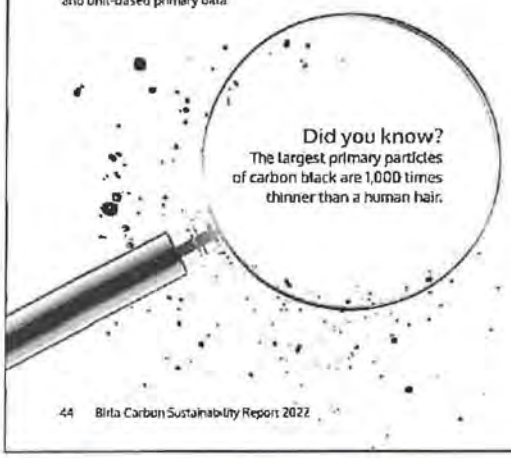
Our emission scopes

Our Scope 1 and 2 emissions have been prepared in accordance with the GHG Protocol Corporate Standard and third-party validated. In FY22, all Scope 3 category emissions were calculated following the Corporate Value Chain Scope 3 Accounting and Reporting Standard and utilizing the Quantis tool.

Based on the results of the Scope 3 accounting we determined that Purchased goods and services; Fuel- and energy-related activities; and End-of-life treatment of sold products were our highest-contributing Scope 3 categories and would be subject to a more detailed assessment. We created an environmental impact inventory for these categories using a combination of spend- and unit-based primary data.

We excluded Processing of sold products, Use of sold products, Downstream transportation and distribution, and Franchises emissions from our final inventory. Downstream transportation and distribution emissions are captured under other Scope 3 categories, and Birla Carbon does not own any franchises.

Emissions associated with the use of sold tailgas will be included, but emissions from the use of carbon black will not. This is allowed per the GHG protocol, and we are choosing to exclude processing of sold product and use of carbon black emissions due to the diversity of end products that carbon black goes into and the lack of information regarding their processing.



Reducing our GHG emissions

We aim to reach net zero GHG emissions by 2050

Following a natural progression in our circularity and LCA approach, we are pledging to lower our carbon emissions to net zero by 2050. This is a first for the industry, as we work to fulfil our vision of becoming the most respected, sustainable and dynamic global carbon black business.

Developing emissions-reduction targets

In FY2022, we developed a comprehensive Scope 3 GHG inventory and underwent third-party validation of our Scope 1 and 2 GHG emissions. It is our intention that these inventories represent the baseline for new near-term targets as we progress to net zero by 2050.

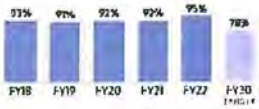
We are working with partners to model these Scope 1, 2 and 3 targets in alignment with Science Based Targets initiative (SBTi) guidelines. These goals will be informed by upcoming decarbonization target guidance for chemical companies published by the SBTi.

Our 4Rs roadmap (see graphic on next page) has been developed to support our emissions reduction. In an unusual challenge, Scope 1 is our largest source of emissions; this is reflected in the non-linear decrease projected by our roadmap. Reducing these emissions will take time as we invest and innovate to overcome the challenges of our industry.

Our target

TARGET
Reduce our direct CO_2 emissions intensity by more than 22% against the 2005 baseline.

STATUS: BEHIND SCHEDULE
This year we saw an increase in our absolute emissions due to increased production as we recovered from the pandemic. Our CO_2 emissions were also negatively impacted by limited access to higher-quality oils.



Our direct emissions

Direct CO_2 emissions from our carbon black manufacturing account for the majority of our emissions. That is because we primarily use fossil-fuel-based feedstocks that are transformed into carbon black. The more carbon we capture out of the feedstock, the more we can put into carbon black, and the less we emit as CO_2. While it is impossible to convert all the carbon in our feedstock to carbon black, we focus on optimizing efficiency, grade mix and feedstock quality to improve our direct emissions.

Our Carbon Footprint Statement
Continua™ Carbon Footprint Statement

Taking steps to reduce our CO_2 emissions at Patalganga

Each of our sites is on its own path to sustainability. To help them along, we are establishing teams through our Sustainable Operational Excellence (SOE) program, focusing efforts on our sites which have the most room for improvement.

One site identified as such was our factory in Patalganga, India, where several opportunities were noted for improving CO_2 emissions performance. To address this, a cross-functional, global team consisting of employees from Engineering, IT, Plant Operations and the Regional Technology Manager group was created. Performing gap analysis, data collection, evaluation and testing, the team produced an action plan for the site with 16 areas for improvement and 55 actions.

The team remained on-site for the first two weeks, following which they performed weekly calls and week-long visits on a monthly basis. Through a range of actions such as faster data analytics and equipment upgrades, the site achieved a 6% reduction in CO_2 emission intensity in the past three years.

How we will achieve net zero GHG emissions

Achieving net zero GHG emissions requires industry collaboration, so we are engaging experts and creating long-term partnerships to reach our goal. We understand that our customers value sustainability, therefore we are pledging to bring down our emissions alongside many of our suppliers.

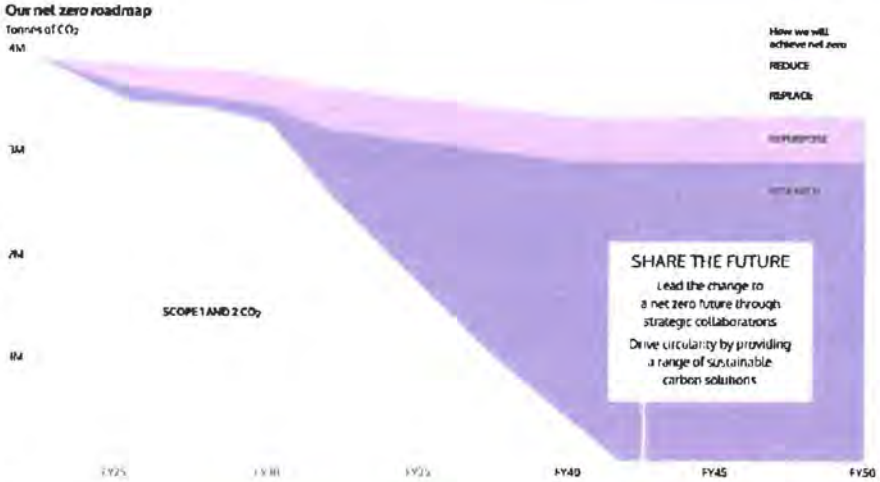
Our net zero GHG emissions strategy

Our strategy for reducing our GHG emissions to achieve net zero remains anchored by the 4Rs: Research, Reduce, Replace and Repurpose. Targeting a reduction in emissions over the coming decades, we will be decarbonizing our business and decoupling our emissions from our production levels.

Most of our carbon footprint reductions will come from our investments in advanced technologies to upgrade our sites. These will target carbon capture and conversion, increasing use of bio-based feedstocks and advancing the production of more circular products. We'll maintain our focus on lowering the direct and indirect emissions linked to our carbon conversion from feedstock and energy procurement processes.

A smaller portion will come from the indirect impacts of our entire supply chain (Scope 3), which will require working with external partners – for example our suppliers – to reduce their emissions.

Our net zero roadmap



PURPOSE
Share the Strength

VISION
To be the most respected, sustainable and dynamic carbon black business

RESEARCH
in process innovation for the capture and conversion of carbon

REPURPOSE
materials for increased value by circularity

REPLACE
with alternative energy and feedstock

REDUCE
dependence on traditional manufacturing processes

Research – capturing and converting carbons

Carbon dioxide capture and conversion will be the primary lever we will utilize to achieve net zero. This is suited to our existing strengths in creating carbonaceous materials and the challenges that hard-to-abate industries like ours face. Challenges for decarbonizing our business include thermodynamic and chemical limits to efficiency improvements and the limited reduction potential that low-carbon energy inputs (i.e. renewables) have for our business. Scope 2 emissions from purchased energy only account for 2% of our overall emissions.

In FY2022, we started mapping and evaluating technologies and partners within the carbon capture and conversion space and assessed the technological and commercial viability of the partnerships for our business. We are in the process of establishing some formal partnerships both within Aditya Birla Group (ABG) and external to Birla Carbon to further our investigation and testing of some of the carbon capture and conversion technologies, while exploring new and emerging technologies in this area.

Reduce – traditional processes

We will continue to focus on optimizing processes for converting carbon to carbon black, and to prioritize energy efficiencies throughout our operations.

Net energy positive

Efficient energy use and recovery is critical to our business. We have been tracking energy conversion efficiency since FY2015, with the aim of increasing absolute efficiency to 80% by FY2030. This means that for every 100 carbon units introduced to our facilities, a minimum of 80 would be converted either to carbon black or to a useful form of energy.

Since establishing our energy conversion KPI, we now recover more energy from our own facilities and consume less energy per tonne of carbon black produced. Much of this energy is used in our manufacturing process, while any surplus is sold to neighboring facilities and local grids.

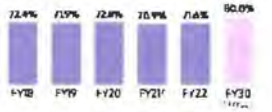
Regional Energy Managers lead these efforts and share their knowledge across the rest of the business through our World-Class Manufacturing group. Our Energy and Carbon Policy sets out our commitments to outperform regulations by reducing our energy intensity and carbon footprint.

Energy and Carbon Policy
World-Class Manufacturing Group

Progress towards our target

TARGET
Increase our absolute energy conversion efficiency to 80% (total output energy, tCO_2-eq/total input energy, tCO_2-eq).

STATUS: ON TRACK
We improved our energy conversion efficiency in FY2022 as compared to FY2021 as a result of our focus on operational excellence and equipment upgrades. Much of the efficiency losses since FY2020 can be attributed to the addition of high energy consuming equipment for air emission controls.



Harnessing natural resources at Birla Carbon Hungary

Manufacturing carbon black involves intensively heating hydrocarbon fuels and collecting unburned carbon. In the process, high temperature smoke is emitted, which needs to be cooled down before it enters the bag collector.

Birla Carbon Hungary installed a heat-recovery system, which replaces the conventional method where the smoke would be cooled down by spraying water in the smoke stream. Aiming to reduce environmental impact, in 2021 Birla Carbon Hungary installed a heat-recovery boiler in two of their production lines. This system produces 70,000 MT/year of extra steam, which can be used for electricity production, generating 9,500 MWh/year. The heat recovery method also reduces water requirements by 76,000 m³/year.

Designing for sustainability at Gummidipoondi

At our Gummidipoondi site in India, we have incorporated a range of energy-efficiency and water-conservation measures into the design of a new production line. To reduce energy consumption, we adopted a regenerative design approach, using low grade extraction for feed water heating and reducing steam consumption in the deaerator. By upgrading the co-generation system, we produce an additional 1.7 MW of electricity from our process tail gas, displacing the electricity coming from the public grid.

As Gummidipoondi is located in an area of water stress, we use an air cooled condenser, reducing the amount of water needed to convert steam to condensate. The system was also designed to enable zero liquid discharge.

Co-generation at Birla Carbon Italy

We commissioned a new electricity turbine at our Birla Carbon Italy (BCI) plant in Trecate at the end of FY2021, aimed at reducing fossil fuel consumption. The production unit is now able to use steam emitted from the boiler more efficiently: turbine efficiency has improved, increasing electricity production from 360 to 650 kWh/tonne of carbon black. This is a huge step forward, demonstrating how BCI is progressing with sustainability in mind.

Installation of new, more efficient technologies means that BCI is now net energy positive, producing additional electricity which it can export to the national grid. As well as offsetting Italy's national grid demand, BCI upgrades will have national benefits in the form of reduced overall CO_2 emissions.

Replace – energy and feedstock

We will replace our current energy and feedstock with low carbon solutions.

We will focus on adding more renewable energy solutions and shifting a portion of our product mix to alternative feedstocks derived from biomass. We are constantly seeking and evaluating alternative fuels for heating our reactors and to serve as feedstock for producing carbon black or other carbonaceous materials.

Crowdsourcing net zero innovation ideas

We have been using our Hype platform to source innovative ideas for our net zero roadmap from our employees. The platform has proved a successful engagement tool, having received over 40 decarbonization ideas, many of which are now in the project development or implementation phase. These ideas ranged from creative ways to install renewable energy sources at our sites through building partnerships for CO_2 utilization to the role of diversity and inclusion in decarbonization efforts.

Repurpose – materials

We will repurpose materials through a circular approach.

The circularity of Continua™ SCM

Our product-based research is focused on end-of-life innovation, striving to increase longevity and to understand how we can better support customers to repurpose carbon black.

According to ISO 14040 and ISO 14044, the LCA of our Continua™ SCM shows a significantly reduced carbon footprint when compared to our traditional furnace carbon black products. It will also contribute to a value chain with a net negative carbon footprint, as it captures 0.73 tonnes of CO_2 for every tonne produced.

Once Cirtec's new plant is at full capacity, over 228,000 tonnes of direct and indirect CO_2 emissions will be eliminated annually when compared to our conventional carbon black process. Over the next five years, by cutting millions of tires through the pyrolysis recycling process, we will introduce over 70,000 tonnes of SCMs to the market annually.

Through creating more circular products that align technological expertise and customized solutions, like Continua™ SCM, we enable our customers to develop the next generation of sustainable products.

The circularity of carbon black

Polymer-based packaging

This may appear to be counterintuitive, but a large proportion of our European customers can feed polymer-based packaging directly into their products, therefore reducing the overall amount of waste generated. Adopting this collaborative approach aims to change traditional approaches to the carbon black life cycle by improving product recyclability.

Did you know?

We are reducing our environmental impact by capturing 0.73 tonnes of CO_2 for every tonne of Continua™ SCM produced.

From creation to CONTINUA

Water

Effective water stewardship is a key priority, especially in locations where this vital resource is scarce or where it is predicted to become scarce.

Assessing our water vulnerability

We partnered with the World Business Council for Sustainable Development and the World Resources Institute (WRI) in 2016 to assess the water stress level at each of our manufacturing sites using the WRI's Aqueduct Tool. For our plants based in India, we complemented the assessment using the India Water Tool. This approach provided us with an informative, high-level and generic assessment for all our sites.

Using the results of our assessments, we have determined which sites are at a medium or high risk for water availability to include in our Water Withdrawal KPI.[1]

Governance

Our water risk management approach

Our Strategy considers short-, medium- and long-term scenarios to identify areas of improvement within our water cycle. We want to develop a more circular approach in this area and are constantly looking for ways we can reuse the water we withdraw.

Our Water Stewardship Policy sets out our commitments to protect and conserve water resources through management practices and governance systems.

Our water risk management approach is inspired by a six-step methodology detailed in our Water Stewardship Policy and advocated by the European Water Stewardship Standard, the Alliance for Water Stewardship Standard and the ABG Technical Standard (Water Management).

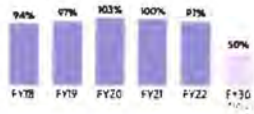
We have recently integrated our water risk management approach into our wider Enterprise Risk Management (ERM) strategy, while high-risk sites are now incorporating Water Risk Mitigation Plans into their existing Business Continuity Plans. These mitigation plans identify both existing and additional strategies for managing critical water risks. New mitigation measures are actioned with deadlines set for completion, while existing mitigation strategies are reviewed at least annually through our ERM process.

100%
of our manufacturing locations use recycled process water and/or rainwater in their operations

Progress towards our target

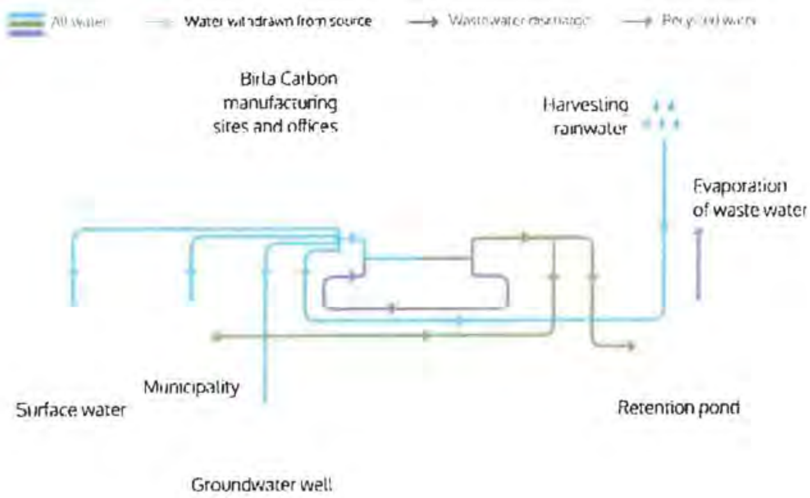
Reduce our water withdrawal intensity by 50% versus FY2012 baseline at our high- and medium-risk sites (water withdrawal intensity by year)

While we reduced our water withdrawal intensity in FY2022, we recognize we are still behind schedule. Much of the air pollution control equipment installed in recent years at several of our sites has high water demands. We consider the balance of these various environmental impacts as we design solutions for our sites.



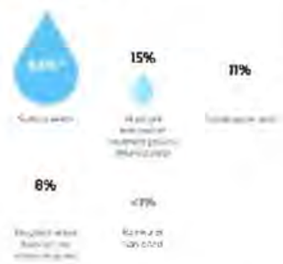
The water cycle at Birla Carbon sites

We try to limit our use of potable water, looking for ways to increase circularity by recycling and reusing it where feasible. Once water has been used in the manufacturing process, it is directed into retention ponds, from where it will be redirected back into other processes. Our water conservation best practices are shared across all our locations as part of our SOF strategy.



Water withdrawal by source

FY2022
39,252 megaliters



Water discharge by destination

FY2022
24,765 megaliters

Waste

In any industry, effective waste management and minimization should be a priority; carbon black is no exception. Although the quantity is relatively small, we generate waste at all stages of our industrial process, and we are implementing strategies to increase the circularity of our operations.

Our approach to managing our waste

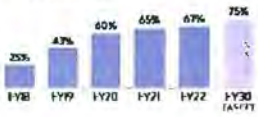
Our strategy aims to reduce the amount of waste we generate and ensure that what we do produce is reused or recycled – whether for the same purpose or for a secondary use. Our sites comply with all applicable HSE requirements, and we ensure waste materials are sent for disposal in the most sustainable manner.

We have fully implemented our Waste Management Standard (the Standard), which outlines internal requirements for the proper accounting, handling, transfer, storage, transportation and disposal of solid and hazardous wastes generated during construction of and operation at our facilities.

Progress towards our target

TARGET
75% waste repurposed, including recycling, reuse and recovery, by 2030

STATUS: ON TRACK
Recent stronger focus on waste management in our facilities globally, including composting of gypsum at our plant in Thailand and recycling of scrap material in all our plants, accounts for the marked increase in progress seen since FY20.



The Standard specifies roles and responsibilities for the management of solid and hazardous waste at our facilities to protect both people and the environment. It also encourages sites to consider new and updated waste-minimization options on an annual basis. Our waste management approach continues to evolve as we improve identification and accounting of our waste.

Achieving this waste-reduction target presents a significant challenge. We expect the repurposing of gypsum to make a significant contribution to our performance, but there are currently limited outlets available for doing so in some locations. We are exploring solutions to this challenge with our ABG peers.

Reprocessing off-grade and unused carbon black

When we produce off-grade carbon black, rather than disposing of it, we segregate it and put it through the manufacturing process again until we have a product that meets our stringent quality standards. As carbon black has a long shelf life, customers are also able to return unused carbon black to us so it can be reprocessed. This way, not only are we reducing the waste that we generate but we are also taking steps to close the loop on our production.

75%
waste repurposed, including recycling, reuse and recovery, by 2030

Did you know?
Our new waste Standard was implemented in 2018 to drive best practice across our manufacturing sites.

Our bulk transportation system in Gummidipoondi, India

In July 2021, we expanded upon our bulk transportation system in Gummidipoondi, India. Dependent on grade, we can save 16–17 plastic jumbo bags (containing 18–20MT of carbon black) per bulker truck dispatch. In FY2022, we exclusively dispatched 394 trucks using the bulker to Apollo Tyres. This equates to a total plastic saving of 26.8 MT.

Apollo Tyres has agreed to work together on bulk transportation for the greenfield project at its Andhra Pradesh plant. We are also promoting this transportation system with other customers buying from Gummidipoondi to reduce plastic packaging. This is the first successful implementation of our bulk transportation system in India, and it's thanks to the sharing of the concept from our plant in Hungary.

Reduce waste in our facilities

The canteen in our Trecate, Italy facility is taking a range of steps to drive progress towards sending zero waste to landfill. In a bid to reduce food waste, team members collect leftover bread from the facility and deliver it to a local kitchen, where it is used to make free meals for people in need.

The efforts of the Italian facility do not stop at reducing food waste. Converting from single-use plastics, all plates in the canteen are now made from cellulose pulp and are fully compostable at end of use. Single-use cups are also made from compostable materials. The polylactic acid polymer used is derived from plants such as corn, wheat or beets and can be broken down in industrial composting facilities once it has been used. To encourage employees to participate in these efforts and to take responsibility for their own plastic consumption, more bins have been placed in office areas to separate plastic from other waste so it can be recycled.

In our Gummidipoondi, India plant, composting of canteen food waste has been standard practice since 2016. This compost is then used in the plant's organic vegetable garden. Each month approximately 25 kg of food waste is composted through this initiative. In Patalganga, India, employees are made aware of the amount of food they are disposing of with signs, updated on a daily basis with the quantity of waste thrown away that day. Any food waste is converted into composite fertilizer – currently around one tonne every year.

Sustainable Development Goals

Air emissions

Our manufacturing processes generate air emissions, and it is our responsibility to ensure these emissions are as low as they can be. Our commitment to SOE guides our approach to emissions reductions, encouraging us to continually search for the best possible processes and technologies.

We monitor our air emissions to ensure compliance with local regulations wherever we operate. We have policies and procedures in place that enable us to notify the local authorities and, when required, to act as soon as possible should specific limits be exceeded.

Investing in technology

We continue to invest in and promote technological improvements, such as state-of-the-art filter materials, which ensure maximum containment and recovery of carbon black dust. In addition, we're evaluating the technologies and assessing how they can be implemented across our operations. A balanced approach is key; technologies for air emission control can have high water and energy requirements, so implementation must be considered in a holistic way and on a case-by-case basis.

In December 2017, we entered into a consent decree with the US EPA to further reduce emissions of NO_x, SO_2 and particulate matter (PM) from our plants in Franklin, Louisiana and Hickok, Kansas.

At our Kansas facility, we commissioned a control system, which has been running since June 2021. The system uses staged combustion technology alongside strict feedstock controls to ensure the site continues to sustainably provide high-quality carbon black products. Initial testing of the installation indicates that we have effectively reduced our NO_x emissions by our goal of 30% versus the baseline. A boiler was also installed to utilize the combustion heat from this new technology, providing the plant's steam requirements without the need for any supplemental fuel.

The Louisiana facility has state-of-the-art control systems installed and operational as of December 2021. This technology is the first of its kind, to the best of our knowledge, in the United States. It combines low-NO_x combustion technology, selective catalytic reduction technology and a seawater scrubbing system that will minimize the environmental impact of the control systems.

The technology utilizes the brackish water in the Gulf Intracoastal Waterway to reduce sulfur components to salts that are naturally found in oceans. Through this technology, Birla Carbon has eliminated the transportation and disposal issues associated with traditional wet limestone scrubber systems, which generate a gypsum-like waste.

De-NO_x system at Birla Carbon Korea

Our sites continue to invest in new equipment to reduce their emissions. In FY2022, Birla Carbon Korea (BCK) installed a de-NO_x system to reduce the NO_x levels in the flue gas coming from their dryers. A selective catalytic reduction (SCR) system was selected for installation with the ability to reduce NO_x levels to less than 90 parts per million. Following installation of the SCR, BCK demonstrated an 80% reduction in NO_x levels.

The site also installed a [illegible] system (TMS) to drive further reductions in NO_x and SO_x. The TMS helped BCK optimize processes that can influence NO_x and SO_x concentrations such as feedstock feed rate and spray, water levels, valve opening/closing, and system-purge techniques.

Annexure-P

ADITYA BIRLA
BIRLA CARBON

Date: 22nd June 2023

To:
Mr. R. D. Patil,
Scientist, Cantral Pollution Control Board,
Vibhuti Khand, Gomti Nagar, Lucknow,
Uttar Pradesh, Pin: 226010

Reference: The order, dated 18.05.2023, of Honorable Principal Bench, NGT, New Delhi against the original application no. 336/2023.

Subject: Brief note on the applicant Mr. **Pankaj Srivastava.**

Respected Sir,

Mr. Pankaj Srivastava was our employee. He joined Birla Carbon on 24th September 1988 as Process Engineer. He worked in production department for around 10 years. Thereafter, he worked in Technical Cell for about 8 years. Ultimately, he moved to Safety, Health & Environment department in the year 2006. He was head of Safety, Health & Environment department until September 2020.

In September'20, he applied for early retirement **(Annexure I)**. His application, early retirement, was accepted and he was released from the services of the company. The applicant again requested to employ him for one year sighting his family situation and his father's health. The Company sympathetically considered his application and accepted his request and engaged him again as retainer for one year **(Annexure II)** starting from 1st October, 2020 to 30th October, 2021.

After completion of one year, the employee again requested for employment with the company for next three years. He send a request mail on 31st July, 2021 to our Business Head with Cc to HR team & Unit Head **(Annexure III)**. His request was not accepted and finally, he was separated from the company from 1st August 2021 onwards.

Even after working for 33 years in the company and grown from the level of Trainee Engineer to Assistant General Manager (HSE), he wanted undue favours from the company. He was threatening the company to engage him again for three years, else he will create troubles for the company. The company refused to bow down against Mr. Pradeep Srivastava and ended his services with the company as per the terms & conditions of his retainer-ship letter (Annexure II).

Birla Carbon India Private Limited
(Formerly known as SKI Carbon Black (India) Private Limited)
Unit : Renukoot
Murdhwa Indl. Area, P.O. Renukoot, Dist. Sonebhadra - 231 217, U.P., India
T : +91 5446 252388 91 / 255020 | F : +91 5446 252387 | W : www.birlacarbon.com | CIN : U23201MH2013PTC241741

Marketing Office: 910 - 911, Kailash Building, Kasturba Gandhi Marg, New Delhi - 110 001 | T : +91 11 2335 1069 / 71 | F : +91 11 2335 0594
Regd. Office: Aditya Birla Centre, S. K. Ahire Marg, Worli, Mumbai - 400 030, India | T : +91 22 6652 5000

ADITYA BIRLA

BIRLA CARBON

To take revenge from the company, he made false allegations related to Environment non-compliance to the Hon. NGT. The non-compliances given in his application were for the month of June'21 & July'21, just before his separation from the company. He misrepresented the facts to create false case against the company. It is to be noted that he headed EHS department for 15 years, which includes responsibility for Environmental compliances.

it is our humble request to consider above facts while deciding in the matter.

Yours faithfully
For, Birla Carbon India Pvt. Ltd,
Unit-Renukoot

Varun Sabarwal
Unit Head

Encl.: As mentioned above

Cc:
1. Mr. R. D. Patil, Scientist, Central Pollution Control Board, Vibhuti Khand, Gomti Nagar, Lucknow, Uttar Pradesh, Pin: 226010.

2. Regional Officer, Uttar Pradesh Pollution Control Board, H. No. 162, Uttar Mahal, Roberstgunj, Dist. Sonbhadra, UP, Pin: 231216.

Birla Carbon India Private Limited
(Formerly known as SKI Carbon Black (India) Private Limited)
Unit : Renukoot
Murdihwa Indl. Area, P.O. Renukoot, Dist. Sonebhadra - 231 217, U.P., India
T : +91 5446 252388 - 91 / 255020 | F : +91 5446 252387 | W : www.birlacarbon.com | CIN : U23201MH2013PTC241741

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Regd. Office Aditya Birla Centre, S. K. Ahire Marg, Worli, Mumbai - 400 030, India | T : +91 22 6652 5000

12th September 2020

To,

The Unit Head
Birla Carbon India Pvt Ltd.
UPSIDC industrial Area, Murdhwa
Renukoot, Sonbhadra, UP

Through Unit HR Head

Sub. Early Retirement -VRS

Dear Sir,

I would like to inform you, that due to my family commitments, I would like to opt early retirement.

You are requested to relieve me from the services from 12th September 2020.

Sincerely,

(Pankaj Srivastava)
E.Code :- 007675
Department : Safety

Annexure I

ADITYA BIRLA
BIRLA CARBON

Ref. No. RET- RHR/02/2020

September 29, 2020

To
Mr. Pankaj Srivastava
Sonebhadra,
Renukoot

Sub –Full time retainer-ship

Dear Mr. Pankaj Srivastava,

We are pleased to extend you the offer for full time retainer-ship for one year starting from 1st October, 2020 to 30th September, 2021.

During the retainer-ship, you will report to Mr. J. P. N. Singh – Unit Head, Birla Carbon Renukoot, and work on his specific instructions. You will keep him appraised regarding progress, while working efficiently and diligently to the best of your ability in the interest of company.

You will be paid consolidated amount of Rs. 1,00,000/- per month (Rs. One Lakhs Per Month) as a retainer-ship charge, (subject to applicable statutory deductions such as TDS). You will also be provided company accommodation.

You will be entitled to avail Leave as per the applicable guidelines during your retainer-ship subject to prior approval of your Manager.

During the retainer-ship period you will not work directly or indirectly for any other person, or company whether with or without remuneration nor engage yourself in any kind of trade or business.

You will maintain the confidentiality of the information and knowledge regarding our business and will not divulge to any person, firm or company.

During the retainer-ship, if at any point of time, you are found guilty of any misconduct or wilful breach or neglect of the terms of this agreement, the company will terminate the retainer-ship without any prior notice or payment in lieu of.

This contract may be terminated with one-month advance notice from either side in writing.

We request you to kindly return the duplicate copy of this letter duly signed as a token of your acceptance.

We look forward to your fruitful engagement with the organization.

Thanking you,

Shishir Misra

(Shishir Misra)
SVP & Head HR – Asia
Birla Carbon

jay.kokate

From: Pankaj Srivastava <pankajsrv25@gmail.com>
Sent: Saturday, July 31, 2021 10:07 PM
To: Santrupt Misra
Cc: Fedrigon, Tim; shishir misra; Ravindra Raghuvanshi; jay.kokate
Subject: Thank you - Birla Carbon leadership
Attachments: Resume PS.docx

Respected Sir,

I still remember your BCR visit and positive interactions you had with me and with the BCR Team. I thank you for your visit and inspired leadership.

Today is my last day at Birla Carbon Renukoot as my contract is ending today. I have worked with ABG & BCR Unit for more than 32 years. I feel privileged and proud that I have worked with esteemed & world class organisation like ABG.

I was put on contract considering Unit HSE requirements post my severance last year. My severance was painful for me, however the team here took my maximum care by extending all the support they can.

I got support from unit team in various ways such as:

- Support on taking care of my old ailing father who is bed ridden for last few years.
- Extended stay in colony and arrange for critical items in the pandemic situation including grocery/medicines.
- Regular sanitization in and around the house to avoid any Covid risk.
- Counselling help
- Taking care of father's hospitalization wherever needed

I thank our Unit Head, Mr. Ravindra Raghuvanshi, Unit HR Team and Mr. Shishir Misra for supporting me emotionally & socially. Mr. Shishir Misra guided me and helped me in many ways which I will never forget. He also assured me that he will try his level best to create other options for me.

I am a chemical engineer with 33 years of experience in the carbon black industry. I have exposure in various departments such as Production, Technical Cell, Safety & Environment. My current age is 57 years and I am physically fit and can work for the next three years enthusiastically. My resume is attached herewith for your reference.

It is my humble request if you can engage me suitably within ABG.

Thank you again, respected Sir.

Regards,

Pankaj Srivastava

Email ID: pankajsrv25@gmail.com

Mobile: 9453986009

RESUME

Name : Pankaj Srivastava
Address : C-12, Birla Carbon Colony,
Murdhwa Industrial Area
Renukoot-231217, (Dist. Sonebhadra), U.P.
Date of Birth : 25 June 1964
Sex : Male
Cell : +91-9453986009
E-mail : pankajsrv25@gmail.com

Qualification :

High School/Intermediate – First Division
B. Tech in Chemical Engineering from HBTI Kanpur – First Division
Post Diploma in Industrial Safety from RLI Kanpur – First Division

Brief Overview

- A professional, with very rare combination of, Excellent Hands-on experience in the field of Production/Quality Control, Project Management and SHE Management
- Working at Birla Carbon Renukoot, having ISO/TS16949, OHSAS-18001, ISO14001, Certifications and largest Carbon Black producer in the World, with 15 Carbon Plants in 12 Countries
- In nutshell, an ideal candidate groomed with all the required Global safety system based tools & practical shop floor experiences suited ideally for Plant Operation/SHE Management in Industry.
- Implemented following Global safety system standards successfully at Plant, resulted zero Fatal/major accident in last 5 Years in the Plant.
- Fall Protection, Confined space entry, Electrical safety, Control of Hazardous energy, Line breaking/Equipment opening, Hot work, Respiratory protection, Machine Guarding, Chemical Hazard communication, Mobile Equipment, Contractor management, Compressed gas safety etc.

Experience :

- 15 Years in the field of Safety, Health & Environment, as AGM Safety/Head EHS, at Birla Carbon Renukoot, (from Yr. 2006 till July 2021)
- 8 Years in the field of Project Management, As Senior Manager at Birla Carbon Renukoot (from Yr.1998 till 2006)
- 10 Years in the field of Carbon black Production/Quality Control, as Asstt. Manager Production, Birla Carbon, Renukoot (from Yr.1988 till 1998)
  Total Experience : 33 Years

Profile:

- A confident, self motivated & proactive chemical engineer with Post diploma in Industrial Safety with a proven track record in the field of Manufacturing and SHE Management .

- A strong Customer focused attitude with an open mind, always look for new challenges, and deliver results.
- Apart from a keen interest in all matters related to business, also possess strong analytical and Motivational skills.
- Actively involved in training program for improving safety awareness among Employees, and contract workmen.
- Interacting and coordinating with Birla Carbon Corporate situated at Marietta, USA for implementing Global Safety standards being followed across Globe (16 Birla Carbon Plants in 12 Countries) in the field of SHE

Roles and Responsibility :

- Planning, Organizing, coordinating and facilitating implementation of Safety Global standards/best practices, to provide safe and healthy work environment
- Formulate and implement various safety systems, identify Hazards at workplace, monitor Permit to Work system/PPE
- Safety training to employees, contract workmen, specific work place related training on specific Hazard control
- Accident/incidence investigation, root cause analysis, preparation of Action Plan, facilitation for implementation and report preparation for sending to concerned Govt, Authorities as per legal requirement
- Compliance of statutory requirements related with Safety, Health and Environment
- Compliance of ISOTS 16949, OHSAS-18001 & ISO 14001 system requirements
- Coordinate with Plant Engineering departments to ensure that the Employee and Contract Workmen follow SOP related to SHE
- To Plan, control and monitor, improvement projects for achieving high productivity, better product quality at optimum cost to achieve technical advancement
- Organize, monitor & review units overall performance with respect to Production, Quality, Cost, delivery, Safety and review performance of the same on daily basis in line with Business Goals, objectives as per annual target

Key Skills :

Skills for Production/Quality Control :

- Smooth operation of plant (Carbon Black Manufacturing) with Active interface & coordination with various maintenance departments for preventive and corrective maintenance.
- Production management with state of art technology (DCS YOKOGAWA CENTAM CS3000 & PLC) and troubleshooting, with Manpower Planning & handling
- Heading the shift team
- Production supervision and troubleshooting
- Meeting quality standards norms
- Process parameters & raw material consumption monitoring
- Preparation of Management Information Report

Skills for Project related jobs :

- Scheme preparation, P&I and layout drawing finalization, estimation of savings and Presentation for Block sanction required with ROI
- Planning for Project execution, Concept formulation, monitoring, evaluation & follow up for new projects and saving schemes.

- Analysis of data to arrive at corrective & preventive actions for technical problems referred to Technical Cell.
- Efficiency study of various plant machinery & equipment

Skills for SHE Management :

- Risk assessment and control
- Hazard identification and control
- Environment Aspect, impact and control
- System of adherence to SHE Policy and system for warning Latter/Punishment on Safety Violation
- Emergency Planning, preparedness and control
- Employee and Contract workmen motivation and awareness on SHE
- Safety behavioral improvement/Safety contact system
- Safety inspection, Safety Audit
- Visitor's Safety and access control
- Safe Vehicle movement inside Plant
- System of SOP, Permit to work, MSDS, LOTO, use of PPE etc

Equipment / Processes Handled

- All types of Blowers with positive as well as negative pressures
- Large horizontal tubular reactor for oil cracking and quenching
- Recuperators (800 °C) for heat transfer between gas and air
- Heat exchangers (250 °C) for oil and gas
- Waste heat recovery boilers of 20-kg/cm² pressure and 20 ton/hr steam generation
- Large Bag Filters, Cyclones and Pelletizers
- Oil handling and storage systems.
- Operation of gas, liquid and solid handling system
- Operation of following DCS systems:
- 1) RS-3 from Fischer Rosemount, Germany

2) Micro-XL and CS-3000 from Yokogawa, Japan

Achievements:

- Global Safety system implementation at Plant. No Major or Fatal accident in last 5 Years.
- Successful new Safety standard implementation in the Plant, in the field of Visitor Safety, Safe Vehicle movement inside Plant, Visitor access control, Offsite safety at Road, Machine 360 deg. Guarding, Flange Guarding, Hazard identification and control, Behavioral Safety, Permit to Work, Motivation and Safety awareness for Employee, Contract Worker and use of PPE
- 100% safety and Environment legal compliance at Enablon legal system compliance site
- Successful Planning, erection & commissioning of 45 kg high-pressure steam line, waste recovery Boiler & 2.0 Kilometer Oil transfer line.
- WHRB inlet cone modification for increase in steam generation, saving Rs 63 lacs/annum
- Installation of above Ground Fire Hydrant System of 2 Kilometer length at entire Plant for replacing existing underground Fire Hydrant Pipe line

- Successful installation and commissioning of zero water wastage treatment plant of capacity 400 KL/Day, for purification of highly contaminated water and reuse in process. Appreciated by both management and state pollution control board. Achieving zero discharge status for our unit.
- Successful installation and commissioning of Sewage treatment plant (STP) of capacity 250 KL/Day, for purification Sewage water and reuse in process.
- Construction of Hazardous Waste collection area with separate Bins, having impervious surface, shade as per Hazardous waste Rule

(T.C.)

ANNEXURE R-3 (Colly)

ADITYA BIRLA
BIRLA CARBON

BC/ EHS/2023-24/

22-Jun-23

To,

Scientist
Central Pollution Control Board
Vibhuti Khand, Gomti Nagar,
Lucknow, Uttar Pradesh
Pin-226010

Kind Attention: Mr. R D Patil

Sub. Submission of instructed documents during site visit.

Ref.: Joint visit (ADM, UPPCB, CPCB) on 20-06-23 against NGT order no 336/2023

Dear Sir,

Following is the list of documents being submitted:

Sl No	Documents	Annexure Number
1	NGT direction (No 336/2023)	Annexure 1
2	Process Flow with description	Annexure 2
3	Water Balance	Annexure 3
4	CTO (Air & Water)	Annexure 4
5	CTO compliance last 3 months (March-May'23)	Annexure 5
6	Hazardous Waste Authorization	Annexure 6
7	Hazardous waste annual return for last 2 years (FY21 & FY22)	Annexure 7
8	Environmental Compensation documents	Annexure 8
9	ETP Dimension & Design	Annexure 9

Thanking you,
Your faithfully,
For, Birla Carbon India Private Limited: Unit-Renukoot

Varun Sabarwal
Unit Head

C.c.: Regional Officer
Uttar Pradesh Pollution Control Board
H.NO 162, Uttar Mohal (Near Chandi Hotel).
Robertsganj, Distt. Sonbhadra- 231216

Encl.: Annexure documents as above.

ANNEXURE-1

Item No. 02 Court No. 1

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 336/2023

Pankaj Srivastava Applicant

Versus

Birla Carbon India Private Limited Respondent

Date of hearing: 18.05.2023

CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER

ORDER

1. Grievance in this application is against violation of environmental norms by M/s Birla Carbon Renukoot Plant in District Sonbhadra, Uttar Pradesh. It is stated that he said unit is discharging untreated black water in a drain connected to Renu river which is further connected to Sone River, in violation of Water (Prevention and Control of Pollution) Act, 1974. UP State PCB issued show cause notice dated 24.03.2021 proposing to close the unit for the said violations and to levy environmental compensation at the rate of Rs. 30,000 per day. However, even after two years, neither the UP State PCB has closed the unit nor recovered compensation, nor the unit has stopped the violations.

2. Considering the above, we direct the State PCB to take further steps in the matter and finalize pending action within one month and file an action taken report. The unit may take necessary preventive and remedial measures and is at liberty to file response, if any before this Tribunal. We

also constitute a joint Committee of CPCB, State PCB sand District Magistrate, Sonbhadra to ascertain the factual position and furnish a factual and action taken report within one month by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

List for further consideration on 14.08.2023.

A copy of this order along with the copy of the complaint be forwarded to CPCB, State PCB, District Magistrate, Sonbhadra and M/s Birla Carbon Renukoot Plant, District Sonbhadra, Uttar Pradesh by e-mail for compliance.

Adarsh Kumar Goel, CP

Sudhir Agarwal, JM

Dr. A. Senthil Vel, EM

May 18, 2023
Original Application No. 336/2023
SN

ANNEXURE 2

AN INTRODUCTION OF CARBON BLACK

CARBON BLACK is a generic term for the family of finely divided highly carbonaceous pigment which is produced by burning liquid hydrocarbon feedstock in a deficiency of air under carefully controlled conditions.PHILLIPS PETROLEUM Co. USA is pioneer in CARBON BLACK industry, BIRLA CARBON ,RENUKOOT is assisted by their technology to produce all grades Of carbon black ranging in surface area from 7 to 150 sq./gm.a range which broadly represents the carbon black spectrum used for rubber compounding and accounts for about 95% of global carbon black production. The remaining 5% is used in the paint and ink industry.

MANUFACTURING PROCESS

The three basic methods for producing carbon blacks are:
1.The Channel process. (commercially not viable produced by burning feedstock in deficiency of air)
2. The Furnace process (commercially viable produced by burning feedstock in deficiency of air)
3. The Thermal process (in absence of air by pyrolysis)
The Furnace black manufacturing process at Hi –Tech Carbon Renukoot has following sections:

Feedstock storage and pumping
Reactor Section
Bag Filter Section
Palletization and drying Section
Purge gas filter Section
Conveying and Storage Section
Packing and dispatch Section
Energy conservation Section
Utility Section

A brief description of each section is given below to understand the process in totality.

Feedstock storage and pumping:

Carbon Black feedstock / Aux. Fuel received from the refineries in tanker/ wagon rakes are unloaded into the feedstock / Aux. Fuel storage tanks separately. Since the feedstock is quite viscous in nature, special type of pumps and steam heating of the fluid is required for ease of handling and pumping.

Feedstock is stored in large MS tanks and oil temp. being maintained at about 60 - 90 °C. in the tank through internal steam coil or hot feedstock return from the plant.

Feedstock or Aux. Fuel is supplied to the plant by pipe (80 NB St. 80) at high pressure of 25 - 30 kg/ cm^2 through pumps suitable for handling high viscosity fluids. To make the fluid free flow able, steam coiled heat exchangers are provided at pump suction.

The feedstock is filtered through a fine mesh strainer to remove extraneous materials, At pump suction.

Feedstock header pressure is maintained in auto by suitable control valves and controlling stations. Principally carbon black feed stock are the bye-products of petroleum refineries. The most important characteristics of carbon black raw materials are high aromaticity (BMCI) and uniformity. Impurities like Sulphur, high inorganic ash and even water above certain levels are detrimental to product quality and process efficiency. The carbon black industry is, therefore, dependent to a large extent on petroleum refineries in the country and *abroad* to get an assured and continuous supply of the raw material of rigid specifications.

Reactor Section:

Since various types of Carbon Black can be produced in the oil FURNACE BLACK PROCESS under varying reaction conditions, two different designs of reactors are employed for manufacturing of all grades of CB which are required by rubber plastic and pigment Industries.
HARD BLACK REACTORS are used to produce the following grades of Carbon black conforming to ASTM, Standards. All these grades of Carbon Black are used in the treads of tyre as these are highly abrasion resistant.

Grades		Product Application.
N – 110	SAF	Tysetread
N – 219		Otrtyre
N - 220	ISAF	Footwear, Inks and Mech.Goods
N – 231		Otrtyre and Tysetread
N - 234		Conveyor belt, Mech.Goods and Retread
N - 326	HAF – LS	Hose, Inks, Mech. Goods Molded product, Pigments and Tyrecarcass
N - 330	HAF	Ext. Product, Plastics, Inks Conveyor belts, Footwear- Belt Mech. Goods, Molded products, Pigments, Retread, Rubber sol and Wire/Cable
N - 347/ N-339	HAF-HS	Mech. Goods, Plastics, Pigments
N - 375	HAF – IMPROVED	Conveyor belt, Mech. Goods and Tysetread

SOFT BLACK REACTORS are used to produce the following grades of Carbon black conforming to ASTM standards.

Grades		Product Application
N - 550	FEF	Airbags, Ext. Product, Hose, Inks, Mech. Goods, Otrtyre, Plastics, Tubes, Tyrecarcass, V-Belt and Wire / Cable
N - 650	GPF-HS	Ext. Product, Footwear, Hose, Mech. Goods Ext. Product, Footwear, Hose, Mech goods, Molded products, Retread, Tubes, Belts and Wire/ Cable Tyrecarcuss.
N - 660	GPF	Conveyorbelt,Ext.Product,Footwear Hose, Mech.Goods, Molded Products, Retread, Tubes, Tyrecarcass, Wire/Cable and V-belt
N - 774	SRF	Footwear, Hose, Inks, Mech goods, Molded product, Plastics Pigments and Wire/Cables.

Carbon Black is produced in Phillips patented cylindrical horizontal furnaces Or reactors lined with precast high temp. Chrome Alumina shapes having precise dimensional and temp. tolerances. The Preheated feedstock at about 200 - 250°C is finally injected axially/ radially into the reactor through a spray nozzle at about 1400°C to 1800°C at a pressure of 0.5kg / cm square which distributes it over a wide area. Heat required for thermal cracking is introduced by controlled condition of air and another stream of feedstock introduced axially. (only in Hard Black). The high temp. attained in the combustion cracks the feedstock into carbon and hydrogen moves at a very high velocity. The reaction is stopped by water quench at the outlet end of the reactor at about 900-1000 degree celcious. The property of the black is controlled by controlling the time, temperature and flow patterns in the reactor. A schematic diagram of a typical reactor is shown in fig.

The carbon black leaves the reactor in the form of dense smoke which is further cooled by passing through different heat exchangers like Air Pre Heater, West Heat Boiler and Oil Pre Heater, which is further cooled by passing through water quench tower to 280-300 degree celcious prior to filtering. Resulting in high savings of fuel with increased efficiency and pollution free reactor operation.

Product gasses laden with Carbon Black particles (now here after referred as smoke a mixture of CO, CO2, CH4, C2H2, N2, H2, Argon and water vapors).

Bag Filter Section:

Bag filter is a large rectangular house having 7 compartments and a hopper made of MS. Each compartment has 492 bags; bags are made of graphite + silicon coated / anti acid treated fiber glass bags. The bags have only bottom opening and are fixed securely to the bottom thimbles and the top closed ends are secured to the hangers.

Smoke coming from reactor section at 280 - 300°C enters through the bottom of bags and CB particles are deposited inside the bags. Clean gas filtered out and goes to "off gas header".

Cleaning of filter bag is done by reverse flow technique in which each compartment is subjected to reverse flow of clean off gas through the bags causing the deposited CB particles inside the filter bags to drop down into the hopper. The reverse flow of off gas is achieved by sucking off gas from off gas header and injecting into each compartment by a repressor blower. The opening / closing of valves in each compartment is regulated by a timer and through automatic control systems for efficient filtration and utilization of bag filters.

CB material collected in the hopper section of bag filter is conveyed through screw to a pneumatic blower/ cyclone system to a surge tank for pelletizing and drying section. Before conveying, the material passes through a Micropulverizer which crushes some hard carbonaceous particles to - 325 mesh and densify the fluffy carbon black to some extent.

Off gases collected in the off gas header are sent to drying and boiler section for their 100 % energy utilization and thus eliminate the risk of Atmospheric pollution.

Pelletizing and Drying section :

Carbon Black material collected in a large SS surge tank is sent to a pelletizer at a controlled rate through a variable speed drive rotary valve to a pelletizer where it is mixed with water and molasses solution to form strong wet pellets.

Pelletizer is a specially designed equipment and is equipped with a rotating shaft fixed with sharp edge pins in a double helix configuration. The close gap between the pins and the inner smooth surface of pelletizer accompanied by the conveying and rotating action of pins converts the paste into wet and strong spherical pellets.

These wet pellets are fed into a long rotary SS dryer through a dryer screw feeder. Pellets are dried inside the hot rotating dryer by slow tumbling, agitating and

falling action without damaging the pellets. Dryer shell is enclosed in a refractory lined box all along its length and the heat is supplied by burning of off gases received from the Bag filter section in a specially designed refractory lined combustor furnace.

Dry pellets with moisture less than 0.5 % exit at the other end of the dryer for storage in the silos. Modern techniques and reliable electronic instruments are used in this section to give a dried pelleted production of consistent quality at all times and make the process smooth and efficient.

Purge gas filter section:

Water evaporated due to drying of wet pellets in the dryer along with some powdered material is removed by a purge gas blower at the feed end of the dryer. These hot gases are sent through a cylindrical bag filter house called purge gas filter to remove and collect the CB particles and let out into the atmosphere very clean, purge gases. The Purge gas filter has 4 compartments and operates on the principle of pulse jet system.

Carbon Black collected in the conical hopper is fed to the surge tank through a rotary valve and no carbon black loss is there in the drying operation.

Conveying and storage section:

Dried pellets coming out at the exit end of the dryer are fed into a bucket elevator, made of SS buckets to carry the material to the top of the silos. The material can be fed into any of the silos via three nos. SS Screw conveyers located on the top of silos.

There are 12 nos. of silos to store the various grades of products. These silos are made of MS but epoxy lined from inside to prevent contamination of product during storage.

Packing & Dispatch section:

Material stored in the silos is packed in 25 kg paper bags &550,600,1000,1150,1200,1250 kg bulk bag through an automatic packing machine. This portable packing machine can be connected to any of the 12 nos. storage silo. Fully automatic packing machine along with the moving roller conveyors and bag shapers make the handling of paper bags very fast, convenient and clean. Packed bags are stacked on steel pellets for storage and subsequent dispatch materials in truck to the consumers.

Energy Conservation section:

Low Btu off gases generated in the manufacturing process of CB in the reactor section and separated from accompanying CB particles in BF section are collected in the off gas header. In spite of their low calorific value, these gas are being utilized to recover their calorific value in a specially designed boiler system to generate high pressure steam and in a specially designed dryer combustor furnace to supply the heat energy requirement in the drying wet pellets.

The quantum of high pressure steam which can be generated through burning of these off gases meets the plant requirement of steam and power. Excess steam is exported to neighboring Unit (HINDALCO), from the same power colony power requirements is also being fulfilled.

High pressure boiler which can be run on a combination of off gas + fuel oil or fuel oil alone generates high pressure super-heated steam at 42 kg/ cm^2g.

This high pressure steam is used to generate sufficient power required for plant consumption through a 2.5 mw condensing type Turbo-generator system and excess steam is supplied to neighboring unit.TG-4 10 MW turbine installed in 2011 for power export UPPCL.and we are exporting power 7.5 MW /hr. and as when steam required by Hindalco also steam export given to Hindalco.

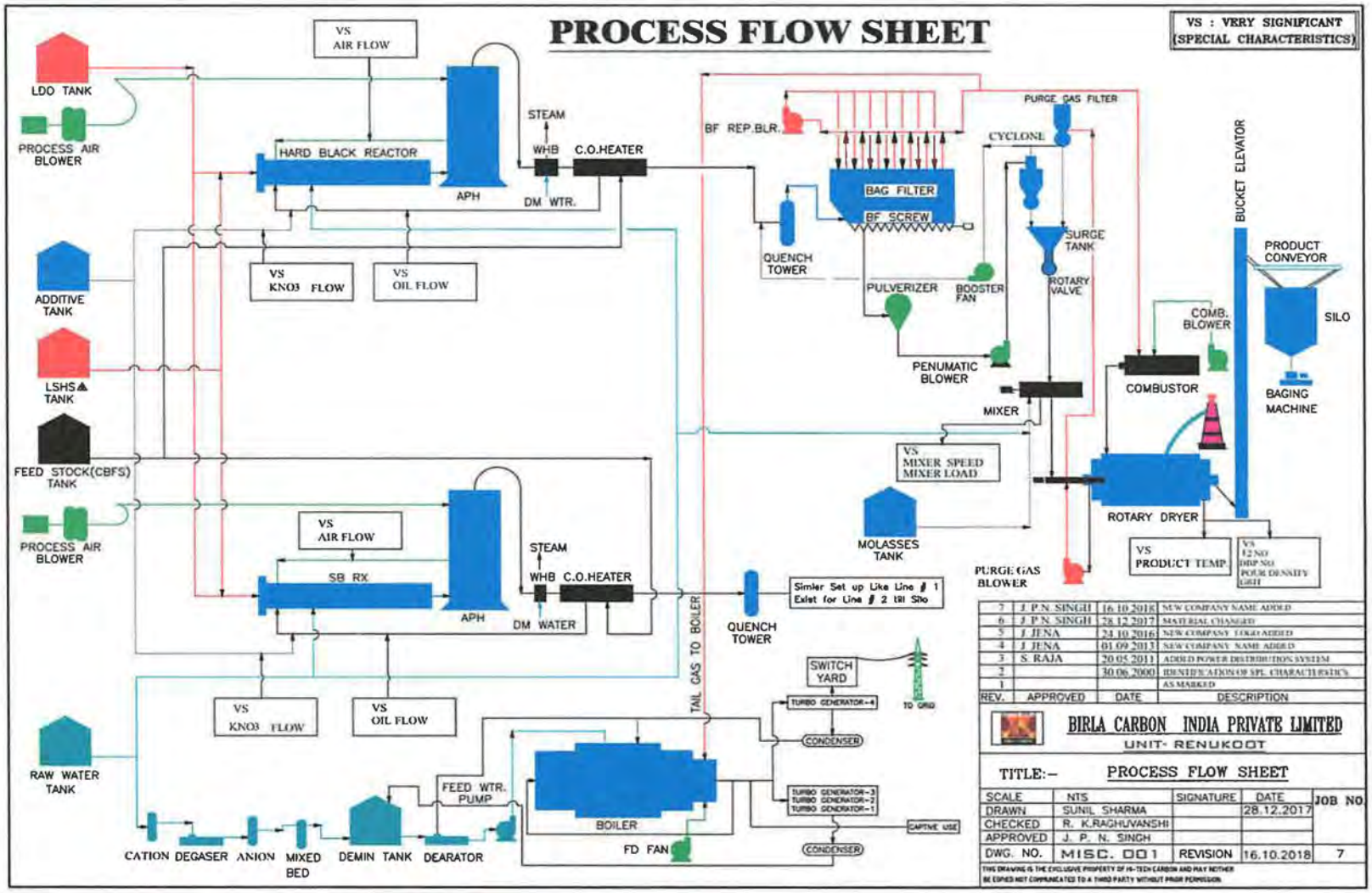
The scheme also helps in eliminating the atmospheric pollution problem by their effective utilization.

Utilities Section:

Utilities section has following major systems which meet the requirement of plants.

a. Instrument Air system
b. Compressed Air System at 7.5 kg/cm^2 pressure.
c. Raw water
d. Fire fighting system.
e. Cooling water system
f. Demineralized water system
g. Diesel Generating set
h. Fuel Recovery from Effluent Treatment Plant.

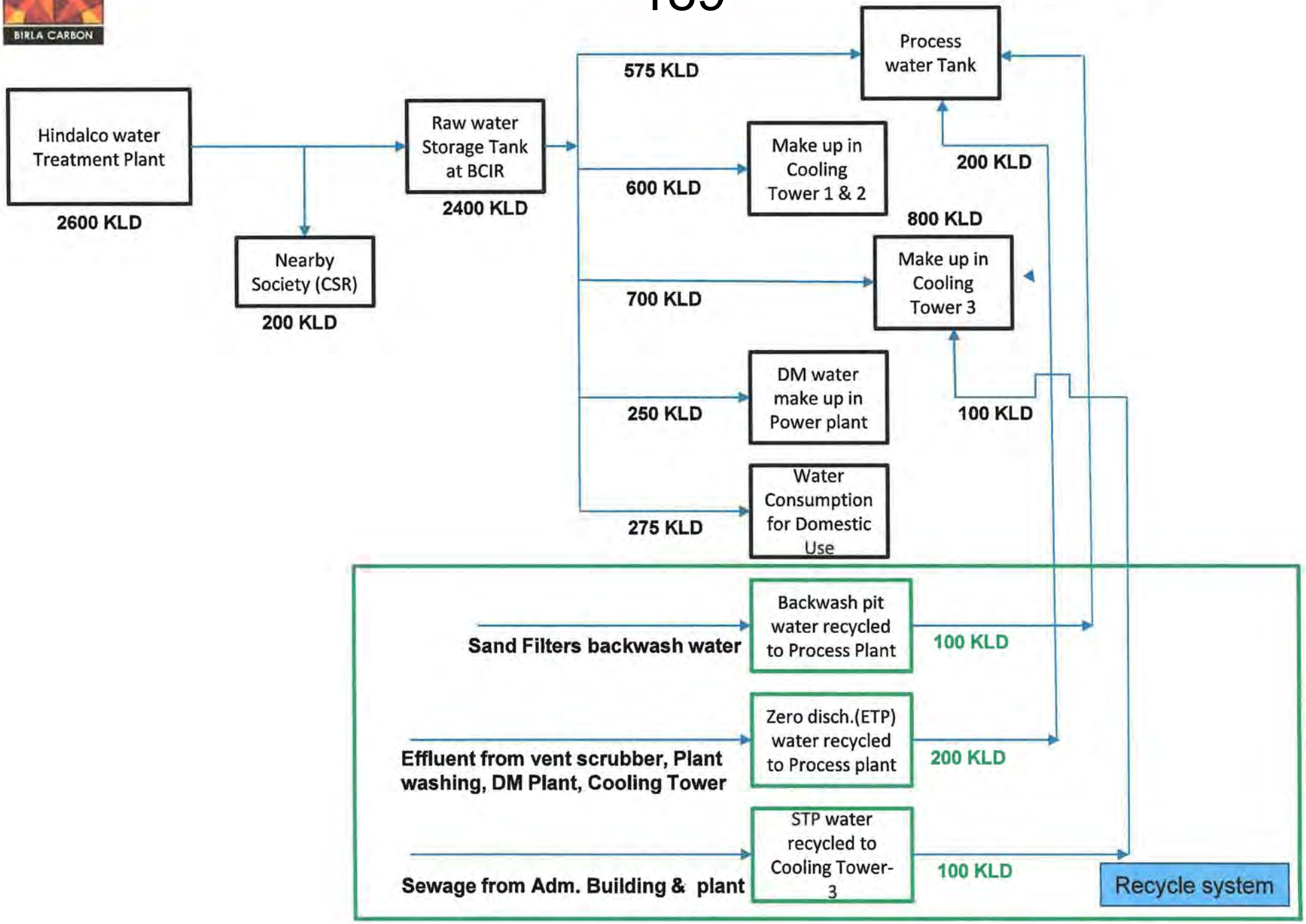
These systems are provided with necessary equipment e.g. Pumps, Blowers, Compressors, Tanks, Tower etc. as necessary.


PROCESS FLOW SHEET
VS : VERY SIGNIFICANT (SPECIAL CHARACTERISTICS)
LDO TANK
PROCESS AIR BLOWER
VS AIR FLOW
HARD BLACK REACTOR
APH
STEAM
WHB
C.O.HEATER
DM WTR.
BF REP.BLR.
PURGE GAS FILTER
CYCLONE
BAG FILTER
BF SCREW
BUCKET ELEVATOR
PRODUCT CONVEYOR
SILO
BAGING MACHINE
SURGE TANK
ROTARY VALVE
QUENCH TOWER
PULVERIZER
BOOSTER FAN
ADDITIVE TANK
VS KNO3 FLOW
VS OIL FLOW
LSHS TANK
FEED STOCK(CBFS) TANK
PENUMATIC BLOWER
COMB. BLOWER
COMBUSTOR
MIXER
VS MIXER SPEED MIXER LOAD
ROTARY DRYER
MOLASSES TANK
PURGE GAS BLOWER
VS PRODUCT TEMP.
SB RX
Similar Set up Like Line # 1 Exist for Line # 2 till Silo
TAIL GAS TO BOILER
SWITCH YARD
TO GRID
TURBO GENERATOR-4
CONDENSER
RAW WATER TANK
FEED WTR. PUMP
BOILER
TURBO GENERATOR-3
TURBO GENERATOR-2
TURBO GENERATOR-1
CAPTIVE USE
FD FAN
CATION
DEGASER
ANION
MIXED BED
DEMIN TANK
DEARATOR
7 J.P.N. SINGH 16.10.2018 NEW COMPANY NAME ADDED
6 J.P.N. SINGH 28.12.2017 MATERIAL CHANGED
5 J.JENA 24.10.2016 NEW COMPANY LOGO ADDED
4 J.JENA 01.09.2013 NEW COMPANY NAME ADDED
3 S.RAJA 20.05.2011 ADDED POWER DISTRIBUTION SYSTEM
2 30.06.2000 IDENTIFICATION OF SPL. CHARACTERISTICS
1 AS MARKED
REV. APPROVED DATE DESCRIPTION
BIRLA CARBON INDIA PRIVATE LIMITED
UNIT- RENUKOOT
TITLE:- PROCESS FLOW SHEET
SCALE NTS SIGNATURE DATE JOB NO
DRAWN SUNIL SHARMA 28.12.2017
CHECKED R. K.RAGHUVANSHI
APPROVED J. P. N. SINGH
DWG. NO. MISC. 001 REVISION 16.10.2018 7
THIS DRAWING IS THE EXCLUSIVE PROPERTY OF HI-TECH CARBON AND MAY NEITHER BE COPIED NOR COMMUNICATED TO A THIRD PARTY WITHOUT PRIOR PERMISSION.

ADITYA BIRLA
BIRLA CARBON

Water Balance

875KLD ANNEXURE-3



ANNEXURE-4

U.P. Pollution Control Board

CONSENT ORDER

Ref No. -
37060/UPPCB/Sonebhadra(UPPCBRO)/CTO/air/SONBHADRA/2018

Dated : 30/01/2019

To ,

Shri SHYAM RATHI
M/s BIRLA CARBON INDIA PRIVATE LIMITED
Birla Carbon India Private Limited,SONBHADRA,231217
SONBHADRA

Sub : Consent under section 21/22 of the Air (Prevention and control of Pollution) Act, 1981 (as amended) to M/s. BIRLA CARBON INDIA PRIVATE LIMITED

Reference Application No. 3456925 Dated : 30/01/2019

1. With reference to the application for consent for emission of air pollutants from the plant of M/s BIRLA CARBON INDIA PRIVATE LIMITED. under Air Act 1981. It is being authorised for said emissions, as per the standards, in environment, by the Board as per enclosed conditions .
2. This consent is valid for the period from 01/01/2019 to 31/12/2023 .
3. Inspite of the conditions and provisions mentioned in this consent order UP Pollution Control Board reserves its right and powers to reconsider/amend any or all conditions under section 21 (6) of the Air (Previntion and Controt of Pollution) Act, 1981 as amended.
   This consent is being issued with the permission of competent authority .

For and on behalf of U.P. Pollution Control Board
TANZAR ULLAH KHAN Digitally signed by TANZAR ULLAH KHAN Date: 2019.01.30 17:58:18 +05'30'
Chief Environmental Officer (circle-2)

Enclosed : As above
(condition of consent):

Copy to: Regional Officer, U.P. Pollution Control Board, Sonbhadra with the direction to send the compliance report of consent conditions on quarterly basis.

TANZAR ULLAH KHAN Digitally signed by TANZAR ULLAH KHAN Date: 2019.01.30 17:58:30 +05'30'
Chief Environmental Officer (circle-2)

U.P. Pollution Control Board

Dated : 30/01/2019

CONDITIONS OF CONSENT

1. This consent is valid only for the approved production capacity of Carbon Black -6100 MT/Month and By product Electricity Generation-15 MW & Steam Generation-46000 MT/Month.

2(a) . The maximum rate of emission of flue gas should not be more than the emission norms for the stacks.

Air Pollution Source Details					
S.No	**Air Polution Source**	**Type of Fuel**	**Stack No.**	**Parameters**	**Height**
1	Boiler-31 TPH	Off Gas	01	Particulate Matter	75 meter high stack from ground level.
2	Boiler- 55 TPH	Off Gas	02	Particulate Matter	82 meter high stack from ground level.
3	Dryer-1	Off Gas	03	Particulate Matter	45.5 meter high stack from ground level.
4	Dryer-2	Off Gas	04	Particulate Matter	50.5 meter high stack from ground level.
5	Purge Gas Filter-02 Nos	-	05 & 06	Particulate Matter	36 meter and 42.25 meter high stacks from ground level with Bag filters
6	D.G. Set-2250 KVA	HSD	07	Particulate Matter	30 meter high stack with acoustic enclosure.
7	D.G. Set-1250 KVA	HSD	08	Particulate Matter	20 meter high stack with acoustic enclosure.
8	Reactor- 03 Nos.X 2	-	-	Particulate Matter	Went scrubber installed on each reactor and one bag filter is installed on each 03 reactors

2(b) . The emissions by various stacks into the environment should be as per the norms of the Board .

Emission Quality Details Detail			
S.No	Stack No	Parameter	Standard
1	01	Particulate Matter	150 mg/Nm3
2	02	Particulate Matter	150 mg/Nm3
3	07	Particulate Matter	less or equal to 0.2 gm/Kw per hour
4	08	Particulate Matter	less or equal to 0.2 gm/Kw per hour
5	03	Particulate Matter	As per EP Rules 1986
6	04	Particulate Matter	As per EP Rules 1986
7	05	Particulate Matter	As per EP Rules 1986
8	06	Particulate Matter	As per EP Rules 1986

3 . Quantity of other pollutants should also be as per the norms prescribed by the Board/MOEF & CC/or otherwise mandatory .

4 . The equipment for air pollution control system and monitoring ,as proposed by the industry and approved by the Board should be installed in their premises itself .

5 . The modification or installation in the existing pollution control equipments should be done only by prior approval of Board .

6 . The operation of air pollution control system and maintenance be done in such a way that the quantity of pollutants should be in accordance with the standards prescribed by the Board/MoEF & CC/or otherwise mandatory .

7 . Unit should do provisions for fugitive emissions chimney/stack as per the norms of the Board/MOEF & CC/or otherwise mandatory .

8 . The unit should submit the stack emissions monitoring report within one month from issuance of consent order along with the point wise compliance report of the consent order . Further quarterly monitering report should be submitted .

Specific Conditions:

1. This consent of M/s Birla Carbon India Pvt Ltd., (Old Name- SKI Carbon Black India Pvt. Ltd.) Unit-Renukoot, Murdhwa, Renukoot, Sonbhadra is valid for production of Carbon Black -6100 MT/Month and By product Electricity Generation-15 MW & Steam Generation-46000 MT/Month using raw material Carbon Black Feed Stock, LHSL/LDO, Potassium Nitrate, Molasses etc.
2. Industry shall operate and maintain installed APCS effectively and continuously to achieve the standards prescribed under E(P) Rules, 1986. Industry shall submit the stack monitoring / Ambient air monitoring reports of approved laboratory on quarterly basis to the Board.
3. Industry shall comply with the provisions of Hazardous and Other waste (Management & Trans boundary Movement) Rules 2016 and shall submit details of Hazardous waste disposal in Form-10.
4. Solid waste shall be disposed in such manner, so that no water, air and soil pollution takes place.
5. Industry shall operate and maintain installed Online Continuous Emission Monitoring System effectively and transmit data to CPCB server. Industry shall also calibrate installed OCEMS from recognized agency on six monthly basis.
6. Industry shall develop and maintain green belt as per the guidelines issued by the Board vide office order dated 16/02/2018, which is available on Board's Website- www.uppcb.com."
7. Industry shall maintain a nursery of minimum 100 new plants within the premises with protection measures for ensuring their survival.
8. Industry shall comply with the provisions of Public Liability Insurance Act, 1991.
9. Industry shall submit the copy of Onsite emergency plan approved by the competent authority within 01 month.
10. Industry shall submit environmental statement in prescribed format as per rule 14 of Environment (Protection) Act, 1986.
11. Industry will have to deposit the revised fee whenever it is notified.
12. Industry shall abide by directions given by Hon'ble Court, Central Pollution Control Board and UPPCB for protection and safe guard of environment from time to time.
13. Industry shall comply with the directions issued under Singrauli Action Plan in time bound manner.
14. Industry shall comply with the recommendations of Core Committee, constituted by Hon'ble NGT.
15. Industry shall comply with the relevant provisions of Environmental Laws.
16. In case of closure directions under section-5 of E(P) Act, 1986 issued by CPCB, this consent will be automatically suspended during the closure period, and will be automatically reinstated with specific conditions as per CPCB revocation orders.

Issued with the permission of competent authority .

For and on behalf of U.P. Pollution Control Board .

TANZAR ULLAH KHAN Digitally signed by TANZAR ULLAH KHAN Date: 2019.01.30 17:58:46 +05'30'

Chief Environmental Officer (circle-2)

U.P. Pollution Control Board

CONSENT ORDER

Ref No. -
37095/UPPCB/Sonebhadra(UPPCBRO)/CTO/water/SONBHADRA/2018

Dated : 30/01/2019

To ,

Shri SHYAM RATHI
M/s BIRLA CARBON INDIA PRIVATE LIMITED
Birla Carbon India Private Limited,SONBHADRA,231217
SONBHADRA

Sub : Consent under Section 25/26 of The Water (Prevention and control of Pollution) Act, 1974 (as amended) for discharge of effluent to M/s. BIRLA CARBON INDIA PRIVATE LIMITED

Reference Application No :3461909 **Dated :30/01/2019**

1. For disposal of effluent into water body or drain or land under The Water (Prevention and control of Pollution) Act,1974 as amended (here in after referred as the act) M/s. BIRLA CARBON INDIA PRIVATE LIMITED is hereby authorized by the board for discharge of their industrial effluent generated through ETP for irrigation/river through drain and disposal of domestic effluent through septic tant/soak pit subject to general and special conditions mentioned in the annexure ,in refrence to their foresaid application .
2. This consent is valid for the period from 01/01/2019 to 31/12/2023 .
3. In spite of the conditions and provisions mentioned in this consent order UP Pollution Control Board reserves its right and powers to reconsider/amend any or all conditions under section 27(2) of the Water (Previntion and Controt of Pollution) Act, 1974 as amended .

This consent is being issued with the permission of competent authority .

For and on behalf of U.P. Pollution Control Board
TANZAR ULLAH KHAN Digitally signed by TANZAR ULLAH KHAN Date: 2019.01.30 17:59:12 +05'30'
Chief Environmental Officer (circle-2)

Enclosed : As above
(condition of consent):

Copy to: Regional Officer, U.P. Pollution Control Board, Sonbhadra with the direction to send the compliance report of consent conditions on quarterly basis.

TANZAR ULLAH KHAN Digitally signed by TANZAR ULLAH KHAN Date: 2019.01.30 17:59:27 +05'30'
Chief Environmental Officer (circle-2)

U.P. POLLUTION CONTROL BOARD, LUCKNOW

Annexure to Consent issued to M/s.BIRLA CARBON INDIA PRIVATE LIMITED vide

Consent Order No. 3461909/ Water Dated : 30/01/2019

CONDITIONS OF CONSENT

1. This consent is valid only for the approved production capacity of Carbon Black -6100 MT/Month and By product Electricity Generation-15 MW & Steam Generation-46000 MT/Month.

2. The quantity of maximum daily effluent discharge should not be more than the following :

Effluent Discharge Details			
S.No	**Kind of Effulant**	**Maximum daily discharge,KL/day**	**Treatment facility and discharge point**
1	Domestic	175 KLD treated effluent shall be reused as makeup water for cooling tower	STP
2	Industrial	550 KLD treated effluent shall be 100% reused in Gardening, Plant process and washing etc. to ensure zero liquid discharge	ETP

3. Arrangement should be made for collection of water used in process and domestic effluent separately in closed water supply system. The treated domestic and industrial effluent if discharged outside the premises, if meets at the end of final discharge point, arrangement should be made for measurement of effluent and for collecting its sample. Except the effluent informed in the application for consent no other effluent should enter in the said arrangements for collection of effluent. It should also be ensured that domestic effluent should not be discharged in storm water drain .

4 a. The domestic effluent should be treated in treatment plant so that the should be in conformity with the following norms dated treated effluent .

Domestic Effulant		
S.No	**Parameter**	**Standard**
1	BOD	30 mg/l
2	COD	250 mg/l
3	Total Suspended Solids	100 mg/l
4	Oil & Grease	10 mg/l

4 b. The industrial effluent should be treated in treatment plant so that the treated effluent should be in conformity with the following norms. .

Industrial Effulant		
S.No	**Parameter**	**Standard**
1	BOD	30 mg/l
2	COD	250 mg/l
3	Total Suspended Solids	100 mg/l
4	Oil & Grease	10 mg/l

5 . Effluent generated in all the processes, bleed water, cooling effluent and the effluent generated from washing of floor and equipments etc should be treated before its disposal with treated industrial effluent so that it should be according to the norms prescribed under The Environment (Protection) Act,1986 or otherwise mandatory .

6 . The other pollutant for which norms have not been prescribed, the same should not be more than the norms prescribed for the water used in manufacturing process of the industry .

7 . The method for collecting industrial and domestic effluent and its analysis should be as per legal Indian standards and its subsequent amendments/standards prescribed under The Environment (Protection) Act, 1986.

8 . The treated domestic and industrial effluent be mixed (as per the provisions of Condition No. 2) and disposed of on one disposal point. This common effluent disposal point should have arrangement for flow meter/V Notch for measuring effluent and its log book be maintained .

Specific Conditions:

1. This consent of M/s Birla Carbon India Pvt Ltd., (Old Name- SKI Carbon Black India Pvt. Ltd.) Unit-Renukoot, Murdhwa, Renukoot, Sonbhadra is valid for production of Carbon Black -6100 MT/Month and By product Electricity Generation-15 MW & Steam Generation-46000 MT/Month using raw material Carbon Black Feed Stock, LHSL/LDO, Potassium Nitrate, Molasses etc.
2. Industry shall treat industrial effluent through ETP to achieve the standards prescribed under Environment (Protection) Rules, 1986. The treated industrial effluent shall be 100% reused in Gardening, Plant process and washing etc. to ensure zero liquid discharge outside the premises.
3. Domestic effluent shall be treated through STP and treated domestic effluent shall be used as makeup water for cooling tower.
4. The industry shall operate and maintain Online Continuous Effluent Quality Monitoring System effectively and ensure its connectivity to CPCB server. The industry shall also install web camera at ETP and final discharge point for surveillance of ZLD and send the URL with password to the Board within 01 month.
5. Solid waste shall be disposed in such manner so that no air, water and soil pollution takes place.
6. Industry shall comply with the provisions of Hazardous and Other waste (Management & Trans boundary Movement) Rules 2016 and shall submit details of Hazardous waste disposal in Form-10.
7. Industry shall develop and maintain green belt as per the guidelines issued by the Board vide office order dated 16/02/2018, which is available on Board's Website- www.uppcb.com."
8. Industry shall maintain a nursery of minimum 100 new plants within the premises with protection measures for ensuring their survival.
9. Industry shall comply with the provisions of Public Liability Insurance Act, 1991.
10. Industry shall submit the copy of Onsite emergency plan approved by the competent authority within 01 month.
11. Industry shall submit environmental statement in prescribed format as per rule 14 of Environment (Protection) Act, 1986.
12. Industry shall submit the permission of CGWA for withdrawal of ground water and shall comply with its conditions.
13. Industry will have to deposit the revised fee whenever it is notified.
14. Industry shall abide by directions given by Hon'ble Court, Central Pollution Control Board and UPPCB for protection and safe guard of environment from time to time.
15. Industry shall comply with the directions issued under Singrauli Action Plan in time bound manner.
16. Industry shall comply with the recommendations of Core Committee, constituted by Hon'ble NGT.
17. Industry shall comply with the relevant provisions of Environmental Laws.
18. In case of closure directions under section-5 of E(P) Act, 1986 issued by CPCB, this consent will be automatically suspended during the closure period, and will be automatically reinstated with specific conditions as per CPCB revocation orders.

Issued with the permission of competent authority .

For and on behalf of U.P. Pollution Control Board .

TANZAR ULLAH KHAN Digitally signed by TANZAR ULLAH KHAN Date: 2019.01.30 17:59:45 +05'30'

Chief Environmental Officer (circle-2)

104

Sent Through Reg. AD.

ANNEXURE-5

BC/ (Safety):2022-2023: 07
8th April'2023

The Member Secretary
U.P. Pollution Control Board
PICUP Bhawan
Gomati Nagar, Lucknow (U.P.)

Sub: Compliance of Consent conditions.

Dear Sir,

Please find enclosed following documents:-

1. Recorded readings of Flow Meter for receipt of Water for the month of March'23.
2. Recorded readings of V-Notch installed at the inlet of Settling Pond for the month of March'23.
3. Characteristics of Water Effluents for the month of March'23.
4. Stack Monitoring results for the month of March'23
5. Ambient Air Quality results for the month of March'23
6. Energy meter reading of ETPs for the month of March'23

Thanking you,

Yours faithfully
For Birla Carbon India Private Limited
Unit: Renukoot

(Syed Islam)
Head – Safety & Environment

Encl: as above

cc: Regional Officer,
U.P. Pollution Control Board,
House No.162, Uttar Mohal,
Near Chandi Hotel,
Robertsganj
Dist. Sonebhadra (U.P.) 231 216
cc: Regional Officer,
Central Pollution Control Board,
Parivesh Bhavan, CBD Cum Office Complex,
East Arjun Nagar, Delhi-110032
cc: Regional Officer,
Central Pollution Control Board,
Picup Bhawan,
Ground Floor, Gomati Nagar,
Luknow (U.P.)
Cc : Head(HR)/Manufacturing/ Safety/Utility/ (E&I)/Despatch

Date	Meter reading Birla Carbon India Pvt. Ltd. Unit: Renukoot
01-Mar-23	704107.31
02-Mar-23	706170.25
03-Mar-23	708367.13
04-Mar-23	710479.94
05-Mar-23	713108.44
06-Mar-23	715282.44
07-Mar-23	717582.94
08-Mar-23	720030.44
09-Mar-23	722386.50
10-Mar-23	724651.00
11-Mar-23	727139.19
12-Mar-23	729477.50
13-Mar-23	731829.50
14-Mar-23	734207.38
15-Mar-23	736908.13
16-Mar-23	739338.56
17-Mar-23	741782.50
18-Mar-23	744301.88
19-Mar-23	747004.63
20-Mar-23	749516.10
21-Mar-23	751799.31
22-Mar-23	754293.38
23-Mar-23	756651.31
24-Mar-23	759381.19
25-Mar-23	762134.25
26-Mar-23	764549.00
27-Mar-23	766945.00
28-Mar-23	769650.81
29-Mar-23	772246.00
30-Mar-23	774786.94
31-Mar-23	777505.56
01-Apr-23	779712.44

V NOTCH READING FOR March'2023

Date	Time	Water flow at the inlet of settling pond	
		Height, cm	Flow M^3/hr
01.03.23	6.00	4.0	0.551
	16.00	3.0	0.268
02.03.23	6.00	4.5	0.739
	16.00	3.5	0.395
03.03.23	6.00	3.5	0.396
	16.00	2.5	0.170
04.03.23	6.00	4.0	0.551
	16.00	3.0	0.268
05.03.23	6.00	4.5	0.739
	16.00	3.5	0.395
06.03.23	6.00	3.5	0.395
	16.00	2.5	0.170
07.03.23	6.00	4.0	0.551
	16.00	3.0	0.268
08.03.23	6.00	4.5	0.739
	16.00	3.5	0.395
09.03.23	6.00	3.5	0.395
	16.00	2.5	0.170
10.03.23	6.00	4.0	0.551
	16.00	3.0	0.268
11.03.23	6.00	4.5	0.739
	16.00	3.5	0.395
12.03.23	6.00	3.5	0.395
	16.00	2.5	0.170
13.03.23	6.00	4.0	0.551
	16.00	3.0	0.268
14.03.23	6.00	4.5	0.739
	16.00	3.5	0.395
15.03.23	6.00	3.5	0.395
	16.00	2.5	0.170
16.03.23	6.00	4.0	0.551
	16.00	3.0	0.268
17.03.23	6.00	4.5	0.739
	16.00	3.5	0.395
18.03.23	6.00	3.5	0.395
	16.00	2.5	0.170
19.03.23	6.00	4.0	0.551
	16.00	3.0	0.268
20.03.23	6.00	4.5	0.739
	16.00	3.5	0.396
21.03.23	6.00	3.5	0.395
	16.00	2.5	0.170
22.03.23	6.00	4.0	0.551
	16.00	3.0	0.268
23.03.23	6.00	4.5	0.739
	16.00	3.5	0.395
24.03.23	6.00	3.5	0.395
	16.00	2.5	0.170
25.03.23	6.00	4.0	0.551
	16.00	3.0	0.268
26.03.23	6.00	4.5	0.739
	16.00	3.5	0.395
27.03.23	6.00	3.5	0.395
	16.00	2.5	0.170
28.03.23	6.00	4.0	0.551
	16.00	3.0	0.268
29.03.23	6.00	4.5	0.739
	16.00	3.5	0.395
30.03.23	6.00	3.5	0.395
	16.00	2.5	0.170
31.03.23	6.00	4.0	0.551
	16.00	3.0	0.268

Birla Carbon (India) Private Ltd.

(Unit: Renukoot)

Effluent Water

March, 2023

Material		Insp Lot Date	Operation Text	Text	UOM	Lower Spec.	Upper Spec.	Test Result
EFFLUENT WATER	Production Unit Renukoot	01.03.2023	Inspection of Effluent water (Neutralisi	pH Value of Water	Not assigned	5.50	9.00	7.8600
				Chloride	mg/l	0.00	1,000.00	254.1600
				Total Dissolve Solid	mg/l	0.00	2,100.00	541.0000
				Total Suspended Solid	mg/l	0.00	100.00	53.6000
				Sulphate	mg/l	0.00	800.00	230.0000
				Oil & Grease	mg/l	0.00	10.00	1.0000
				Sulphide (as S)	mg/l	0.00	2.00	0.0000
				Temperature Difference	°C	0.00	5.00	1.0000
			Inspection of Effluent water (Settling P	pH Value of Water	Not assigned	5.50	9.00	7.5800
				Chloride	mg/l	0.00	1,000.00	144.4000
				Total Dissolve Solid	mg/l	0.00	2,100.00	239.0000
				Total Suspended Solid	mg/l	0.00	100.00	49.5000
				Sulphate	mg/l	0.00	800.00	126.2000
				Oil & Grease	mg/l	0.00	10.00	2.0000
				Sulphide (as S)	mg/l	0.00	2.00	0.0000
				Temperature Difference	°C	0.00	5.00	1.0000
		08.03.2023	Inspection of Effluent water (Neutralisi	pH Value of Water	Not assigned	5.50	9.00	7.4500
				Chloride	mg/l	0.00	1,000.00	248.8000
				Total Dissolve Solid	mg/l	0.00	2,100.00	552.5000
				Total Suspended Solid	mg/l	0.00	100.00	49.8000
				Sulphate	mg/l	0.00	800.00	228.4000
				Oil & Grease	mg/l	0.00	10.00	1.0000
				Sulphide (as S)	mg/l	0.00	2.00	0.0000
				Temperature Difference	°C	0.00	5.00	2.0000
			Inspection of Effluent water (Settling P	pH Value of Water	Not assigned	5.50	9.00	7.6600
				Chloride	mg/l	0.00	1,000.00	154.0000
				Total Dissolve Solid	mg/l	0.00	2,100.00	236.6000
				Total Suspended Solid	mg/l	0.00	100.00	48.8800
				Sulphate	mg/l	0.00	800.00	125.2000
				Oil & Grease	mg/l	0.00	10.00	1.0000
				Sulphide (as S)	mg/l	0.00	2.00	0.0000
				Temperature Difference	°C	0.00	5.00	2.0000
		16.03.2023	Inspection of Effluent water (Neutralisi	pH Value of Water	Not assigned	5.50	9.00	7.3000
				Chloride	mg/l	0.00	1,000.00	236.8000
				Total Dissolve Solid	mg/l	0.00	2,100.00	551.1000
				Total Suspended Solid	mg/l	0.00	100.00	48.2000
				Sulphate	mg/l	0.00	800.00	225.6000
				Oil & Grease	mg/l	0.00	10.00	2.0000
				Sulphide (as S)	mg/l	0.00	2.00	0.0000
				Temperature Difference	°C	0.00	5.00	2.0000

			Inspection of Effluent water (Settling P	pH Value of Water	Not assigned	5.50	9.00	7.4400
				Chloride	mg/l	0.00	1,000.00	142.5000
				Total Dissolve Solid	mg/l	0.00	2,100.00	238.4000
				Total Suspended Solid	mg/l	0.00	100.00	51.6000
				Sulphate	mg/l	0.00	800.00	127.9000
				Oil & Grease	mg/l	0.00	10.00	1.0000
				Sulphide (as S)	mg/l	0.00	2.00	0.0000
				Temperature Difference	°C	0.00	5.00	1.0000
		24.03.2023	Inspection of Effluent water (Neutralisi	pH Value of Water	Not assigned	5.50	9.00	7.5000
				Chloride	mg/l	0.00	1,000.00	244.6000
				Total Dissolve Solid	mg/l	0.00	2,100.00	546.8000
				Total Suspended Solid	mg/l	0.00	100.00	51.0000
				Sulphate	mg/l	0.00	800.00	235.4000
				Oil & Grease	mg/l	0.00	10.00	2.0000
				Sulphide (as S)	mg/l	0.00	2.00	0.0000
				Temperature Difference	°C	0.00	5.00	1.0000
			Inspection of Effluent water (Settling P	pH Value of Water	Not assigned	5.50	9.00	7.6000
				Chloride	mg/l	0.00	1,000.00	145.8000
				Total Dissolve Solid	mg/l	0.00	2,100.00	236.2000
				Total Suspended Solid	mg/l	0.00	100.00	59.2000
				Sulphate	mg/l	0.00	800.00	128.4000
				Oil & Grease	mg/l	0.00	10.00	2.0000
				Sulphide (as S)	mg/l	0.00	2.00	0.0000
				Temperature Difference	°C	0.00	5.00	1.0000

S. Seth
Prepared By

Checked By

Evaluated By

Birla Carbon (India) Private Ltd.

(Unit: Renukoot)

Stack Air Analysis

March, 2023

Material		Insp Lot Date	Operation Text	Text	UOM	Lower Spec.	Upper Spec.	Test Result
STACK AIR	Production Unit Renukoot	01.03.2023	Stack Analysis Boiler Line - 1	Stack Diameter	m	0.00	0.00	3.5000
				Stack Height	m	0.00	0.00	75.0000
				Stack Gas Temperature	°C	0.00	0.00	197.5000
				Stack Gas Velocity	m/s	0.00	0.00	8.6000
				Suspended Particulate Matter Stack	mg/m3	0.00	150.00	65.4000
				Sulphur Oxides Stack	mg/m3	0.00	0.00	
				Nitrogen Oxides	ppm	0.00	0.00	
				Carbon Mono oxide in Stack	mg/m3	0.00	0.00	
				CO2	%	0.00	0.00	
				O2	%	0.00	0.00	
				Hydrocarbon	ppm	0.00	0.00	
			Stack Analysis Dryer Line -	Stack Diameter	m	0.00	0.00	1.5000
				Stack Height	m	0.00	0.00	45.5000
				Stack Gas Temperature	°C	0.00	0.00	176.4000
				Stack Gas Velocity	m/s	0.00	0.00	8.2000
				Suspended Particulate Matter Stack	mg/m3	0.00	150.00	73.1000
				Sulphur Oxides Stack	mg/m3	0.00	0.00	
				Nitrogen Oxides	ppm	0.00	0.00	
				Carbon Mono oxide in Stack	mg/m3	0.00	0.00	
				CO2	%	0.00	0.00	
				O2	%	0.00	0.00	
				Hydrocarbon	ppm	0.00	0.00	
			Stack Analysis PGF Line - 1	Stack Diameter	m	0.00	0.00	0.7000
				Stack Height	m	0.00	0.00	35.0000
				Stack Gas Temperature	°C	0.00	0.00	186.5000
				Stack Gas Velocity	m/s	0.00	0.00	8.2000
				Suspended Particulate Matter Stack	mg/m3	0.00	150.00	66.8000
				Sulphur Oxides Stack	mg/m3	0.00	0.00	
				Nitrogen Oxides	ppm	0.00	0.00	
				Carbon Mono oxide in Stack	mg/m3	0.00	0.00	
				CO2	%	0.00	0.00	
				O2	%	0.00	0.00	
				Hydrocarbon	ppm	0.00	0.00	
		02.03.2023	Stack Analysis Boiler Line - 2	Stack Diameter	m	0.00	0.00	3.5000
				Stack Height	m	0.00	0.00	82.0000
				Stack Gas Temperature	°C	0.00	0.00	214.9000

				Stack Gas Velocity	m/s	0.00	0.00	8.4000
				Suspended Particulate Matter Stack	mg/m3	0.00	150.00	66.9000
				Sulphur Oxides Stack	mg/m3	0.00	0.00	
				Nitrogen Oxides	ppm	0.00	0.00	
				Carbon Mono oxide in Stack	mg/m3	0.00	0.00	
				CO2	%	0.00	0.00	
				O2	%	0.00	0.00	
				Hydrocarbon	ppm	0.00	0.00	
			Stack Analysis Dryer Line - 2	Stack Diameter	m	0.00	0.00	1.6600
				Stack Height	m	0.00	0.00	50.5000
				Stack Gas Temperature	°C	0.00	0.00	198.4000
				Stack Gas Velocity	m/s	0.00	0.00	8.6000
				Suspended Particulate Matter Stack	mg/m3	0.00	150.00	70.5000
				Sulphur Oxides Stack	mg/m3	0.00	0.00	
				Nitrogen Oxides	ppm	0.00	0.00	
				Carbon Mono oxide in Stack	mg/m3	0.00	0.00	
				CO2	%	0.00	0.00	
				O2	%	0.00	0.00	
				Hydrocarbon	ppm	0.00	0.00	
			Stack Analysis PGF Line - 2	Stack Diameter	m	0.00	0.00	0.8000
				Stack Height	m	0.00	0.00	42.8500
				Stack Gas Temperature	°C	0.00	0.00	199.6000
				Stack Gas Velocity	m/s	0.00	0.00	8.8000
				Suspended Particulate Matter Stack	mg/m3	0.00	150.00	61.5000
				Sulphur Oxides Stack	mg/m3	0.00	0.00	
				Nitrogen Oxides	ppm	0.00	0.00	
				Carbon Mono oxide in Stack	mg/m3	0.00	0.00	
				CO2	%	0.00	0.00	
				O2	%	0.00	0.00	
				Hydrocarbon	ppm	0.00	0.00	

S.Seth
Prepared By

Checked By

Evaluated By

Birla Carbon (India) Private Ltd.

(Unit: Renukoot)

Ambient Air Analysis Report

March, 2023

Material		Insp Lot Date	Operation Text	Text	UOM	Lower Spec.	Upper Spec.	Test Result
AMBIENT AIR	Production Unit Renukoot	02.03.2023	Ambient Air Settling Pond	SPM	µg/m3	0.00	500.00	122.4000
				SO2	µg/m3	0.00	50.00	
				NO2	µg/m3	0.00	40.00	
				Carbon Mono oxide	µg/m3	0.00	2.00	
				PM 2.5	µg/m3	0.00	40.00	
			Ambient Air Roof of the DG set Room	SPM	µg/m3	0.00	500.00	102.4000
				SO2	µg/m3	0.00	50.00	
				NO2	µg/m3	0.00	40.00	
				Carbon Mono oxide	µg/m3	0.00	2.00	
				PM 2.5	µg/m3	0.00	40.00	
			Ambient Air A.D. Building	SPM	µg/m3	0.00	500.00	100.2000
				SO2	µg/m3	0.00	50.00	
				NO2	µg/m3	0.00	40.00	
				Carbon Mono oxide	µg/m3	0.00	2.00	
				PM 2.5	µg/m3	0.00	40.00	
		08.03.2023	Ambient Air Settling Pond	SPM	µg/m3	0.00	500.00	119.4000
				SO2	µg/m3	0.00	50.00	
				NO2	µg/m3	0.00	40.00	
				Carbon Mono oxide	µg/m3	0.00	2.00	
				PM 2.5	µg/m3	0.00	40.00	
			Ambient Air Roof of the DG set Room	SPM	µg/m3	0.00	500.00	101.5000
				SO2	µg/m3	0.00	50.00	
				NO2	µg/m3	0.00	40.00	
				Carbon Mono oxide	µg/m3	0.00	2.00	
				PM 2.5	µg/m3	0.00	40.00	
			Ambient Air A.D. Building	SPM	µg/m3	0.00	500.00	99.4000
				SO2	µg/m3	0.00	50.00	
				NO2	µg/m3	0.00	40.00	
				Carbon Mono oxide	µg/m3	0.00	2.00	
				PM 2.5	µg/m3	0.00	40.00	
		13.03.2023	Ambient Air Settling Pond	SPM	µg/m3	0.00	500.00	119.5000
				SO2	µg/m3	0.00	50.00	
				NO2	µg/m3	0.00	40.00	
				Carbon Mono oxide	µg/m3	0.00	2.00	
				PM 2.5	µg/m3	0.00	40.00	
			Ambient Air Roof of the DG set Room	SPM	µg/m3	0.00	500.00	105.5000
				SO2	µg/m3	0.00	50.00	
				NO2	µg/m3	0.00	40.00	
				Carbon Mono oxide	µg/m3	0.00	2.00	

				PM 2.5	µg/m3	0.00	40.00	
			Ambient Air A.D. Building	SPM	µg/m3	0.00	500.00	101.9000
				SO2	µg/m3	0.00	50.00	
				NO2	µg/m3	0.00	40.00	
				Carbon Mono oxide	µg/m3	0.00	2.00	
				PM 2.5	µg/m3	0.00	40.00	
		16.03.2023	Ambient Air Settling Pond	SPM	µg/m3	0.00	500.00	122.8000
				SO2	µg/m3	0.00	50.00	
				NO2	µg/m3	0.00	40.00	
				Carbon Mono oxide	µg/m3	0.00	2.00	
				PM 2.5	µg/m3	0.00	40.00	
			Ambient Air Roof of the DG set Room	SPM	µg/m3	0.00	500.00	105.5000
				SO2	µg/m3	0.00	50.00	
				NO2	µg/m3	0.00	40.00	
				Carbon Mono oxide	µg/m3	0.00	2.00	
				PM 2.5	µg/m3	0.00	40.00	
			Ambient Air A.D. Building	SPM	µg/m3	0.00	500.00	101.3000
				SO2	µg/m3	0.00	50.00	
				NO2	µg/m3	0.00	40.00	
				Carbon Mono oxide	µg/m3	0.00	2.00	
				PM 2.5	µg/m3	0.00	40.00	
		20.03.2023	Ambient Air Settling Pond	SPM	µg/m3	0.00	500.00	122.0000
				SO2	µg/m3	0.00	50.00	
				NO2	µg/m3	0.00	40.00	
				Carbon Mono oxide	µg/m3	0.00	2.00	
				PM 2.5	µg/m3	0.00	40.00	
			Ambient Air Roof of the DG set Room	SPM	µg/m3	0.00	500.00	104.2000
				SO2	µg/m3	0.00	50.00	
				NO2	µg/m3	0.00	40.00	
				Carbon Mono oxide	µg/m3	0.00	2.00	
				PM 2.5	µg/m3	0.00	40.00	
			Ambient Air A.D. Building	SPM	µg/m3	0.00	500.00	101.2000
				SO2	µg/m3	0.00	50.00	
				NO2	µg/m3	0.00	40.00	
				Carbon Mono oxide	µg/m3	0.00	2.00	
				PM 2.5	µg/m3	0.00	40.00	
		24.03.2023	Ambient Air Settling Pond	SPM	µg/m3	0.00	500.00	125.0000
				SO2	µg/m3	0.00	50.00	
				NO2	µg/m3	0.00	40.00	
				Carbon Mono oxide	µg/m3	0.00	2.00	
				PM 2.5	µg/m3	0.00	40.00	
			Ambient Air Roof of the DG set Room	SPM	µg/m3	0.00	500.00	106.2000
				SO2	µg/m3	0.00	50.00	
				NO2	µg/m3	0.00	40.00	
				Carbon Mono oxide	µg/m3	0.00	2.00	
				PM 2.5	µg/m3	0.00	40.00	
			Ambient Air A.D. Building	SPM	µg/m3	0.00	500.00	100.3000

				SO2	µg/m3	0.00	50.00	
				NO2	µg/m3	0.00	40.00	
				Carbon Mono oxide	µg/m3	0.00	2.00	
				PM 2.5	µg/m3	0.00	40.00	
		28.03.2023	Ambient Air Settling Pond	SPM	µg/m3	0.00	500.00	120.9000
				SO2	µg/m3	0.00	50.00	
				NO2	µg/m3	0.00	40.00	
				Carbon Mono oxide	µg/m3	0.00	2.00	
				PM 2.5	µg/m3	0.00	40.00	
			Ambient Air Roof of the DG set Room	SPM	µg/m3	0.00	500.00	102.8000
				SO2	µg/m3	0.00	50.00	
				NO2	µg/m3	0.00	40.00	
				Carbon Mono oxide	µg/m3	0.00	2.00	
				PM 2.5	µg/m3	0.00	40.00	
			Ambient Air A.D. Building	SPM	µg/m3	0.00	500.00	98.7000
				SO2	µg/m3	0.00	50.00	
				NO2	µg/m3	0.00	40.00	
				Carbon Mono oxide	µg/m3	0.00	2.00	
				PM 2.5	µg/m3	0.00	40.00	

Prepared By

Checked By

Evaluated By

MONTHLY METER READING OF E.T.P./S.T.P AREA

MONTH:-March- 2023 **Date :- 01/04/2023**

FEEDER DETAIL	PRESENT METER READING Dt-01.04.23	PREVIOUS METER READING Dt-01.03.23	DIFFERENCE (IN KWH)	ENERGY CONSUMED (IN UNIT)	REMARKS
Effluent Treatment Plant (ETP)	164769.7	163707.6	1062.1	1062.1	
Sewage Treatment Plant (STP)	502526.3	497248.7	5277.6	5277.6	

Prepared BY(J.Akhtar)

Checked By (Md I.Alam)

BC/ (Safety):2022-2023: 28
May 14,2023

The Member Secretary
U.P. Pollution Control Board
PICUP Bhawan
Gomati Nagar, Lucknow (U.P.)

Sub: Compliance of Consent conditions.

Dear Sir,

Please find enclosed following documents:-

1. Recorded readings of Flow Meter for receipt of Water for the month of April'23.
2. Recorded readings of V-Notch installed at the inlet of Settling Pond for the month of April'23
3. Test Report of Dryer Line 1 &2 for the month of April'23
4. Test Report of Boiler 1 & 2 for the month of April'23
5. Test Report of PGF Line 1 &2 for the month of April'23
6. Test Report of Ambient Air, Effluent Water & Sewage Water of April'23
7. Energy meter reading of ETPs for the month of April'23

Thanking you,

Yours faithfully
For Birla Carbon India Private Limited
Unit: Renukoot

(Syed Islam)
Head - Safety

Encl: as above

cc: Regional Officer,
U.P. Pollution Control Board,
House No.162, Uttar Mohal,
Near Chandi Hotel,
Robertsganj
Dist. Sonebhadra (U.P.) 231 216

cc: Regional Officer,
Central Pollution Control Board,
Parivesh Bhavan, CBD Cum Office Complex,
East Arjun Nagar, Delhi-110032

cc: Regional Officer,
Central Pollution Control Board,
Picup Bhawan,
Ground Floor, Gomati Nagar,
Luknow (U.P.)

Cc : Head (HR)/Head (Mfg.)/ Head- Production/Utility/ E&I/ Despatch

WATER METER READING FOR April'2023

Date	Water Meter Reading
01. 04.22	779712.44
02. 03.22	782178.50
03. 04.22	784626.63
04. 04.22	786985.56
05. 04.22	789550.75
06. 04.22	791767.31
07. 04.22	794544.56
08. 04.22	796770.38
09. 04.22	799500.69
10. 04.22	801934.44
11. 04.22	804755.38
12. 04.22	807149.31
13. 04.22	809999.56
14. 04.22	812430.81
15. 04.22	814934.19
16. 04.22	817840.13
17. 04.22	820405.56
18. 04.22	822872.06
19. 04.22	825548.00
20. 04.22	828340.88
21. 04.22	831316.25
22. 04.22	833514.56
23. 04.22	836415.13
24. 04.22	838528.81
25. 04.22	841380.38
26. 04.22	843739.88
27. 04.22	846019.75
28. 04.22	848625.88
29. 04.22	850807.63
30. 04.22	853075.38

Total Consumption = 855223.75-779712.44=75511.31 KL

V NOTCH READING FOR April'2023

Date	Time	Water flow at the inlet of settling pond	
		Height, cm	Flow M^3/hr
01.04.23	6.00	4.5	0.739
	16.00	3.5	0.395
02.04.23	6.00	0.0	0.000
	16.00	3.0	0.268
03.04.23	6.00	3.5	0.395
	16.00	2.5	0.170
04.04.23	6.00	4.5	0.739
	16.00	3.5	0.395
05.04.23	6.00	4.0	0.551
	16.00	3.0	0.268
06.04.23	6.00	3.5	0.395
	16.00	2.5	0.170
07.04.23	6.00	4.5	0.739
	16.00	3.5	0.395
08.04.23	6.00	4.0	0.551
	16.00	3.0	0.268
09.04.23	6.00	3.5	0.395
	16.00	2.5	0.170
10.04.23	6.00	4.5	0.739
	16.00	3.5	0.395
11.04.23	6.00	4.0	0.551
	16.00	3.0	0.268
12.04.23	6.00	3.5	0.395
	16.00	2.5	0.170
13.04.23	6.00	4.5	0.739
	16.00	3.5	0.395
14.04.23	6.00	4.0	0.551
	16.00	3.0	0.268
15.04.23	6.00	3.5	0.395
	16.00	2.5	0.170
16.04.23	6.00	4.5	0.739
	16.00	3.5	0.395
17.04.23	6.00	4.0	0.551
	16.00	3.0	0.268
18.04.23	6.00	3.5	0.395
	16.00	2.5	0.170
19.04.23	6.00	4.5	0.739
	16.00	3.5	0.395
20.04.23	6.00	4.0	0.551
	16.00	3.0	0.268
21.04.23	6.00	3.5	0.395
	16.00	2.5	0.170
22.04.23	6.00	4.5	0.739
	16.00	3.5	0.395
23.04.23	6.00	4.0	0.551
	16.00	3.0	0.268
24.04.23	6.00	3.5	0.395
	16.00	2.5	0.170
25.04.23	6.00	4.5	0.739
	16.00	3.5	0.395
26.04.23	6.00	4.0	0.551
	16.00	3.0	0.268
27.04.23	6.00	3.5	0.395
	16.00	2.5	0.170
28.04.23	6.00	4.5	0.739
	16.00	3.5	0.395
29.04.23	6.00	4.0	0.551
	16.00	3.0	0.268
30.04.23	6.00	3.5	0.395
	16.00	2.5	0.170

Envirochem Research & Test Labs Pvt. Ltd.

Specialist in : Environmental Impact Assessment, Environmental Monitoring & Management

Approved Environmental Laboratory From MoEF&CC Under E.P.Act 1986, Scince 2001 & UPPCB, Lucknow, Since 1995

ISO 14001: 2015 Cert No. 210503025101 ■ ISO 45001:2018 Cert No. 210503039101 ■ ISO 9001:2015 Cert No. 210503019101

H/G - 79, Sector - E, Aliganj, Lucknow - 226 024 Ph. : 0522-3584045, 8318644822 E-mail : erl_2@yahoo.com, ertlreport22@gmail.com

TEST REPORT

Report No. ST/01 **Date: 07.03.2023**

SOURCE EMISSION MONITORING REPORT

1.	Name & Address of Industry	**M/s BIRLA CARBON INDIA PVT. LTD. UNIT MURDHAWA (RENUCOOT) INDUSTRIAL AREA, P.O. RENUKOOT, DISTT. SONEBHADRA (U.P.) - 231217**
2.	Monitoring done by	Lab Representative
3.	Source of monitoring	**Exhaust Emission**
4.	Date of monitoring	28.02.2023
5.	Stack attached to	Dryer Line - 1
6.	Material of Stack	M.S
7.	Operating Load	105.0 Ton/day
8.	Type of Fuel used	Off Gases/CO
9.	Quantity of Fuel Consumption	6600.0 Nm^3/hr
10.	Diameter of Chimney in mtr.	1.5 - 2.48
11.	Stack Height in meter	45.50

S. N.	Parameters	Unit	Method	Values	Standard
1.	Ambient Temperature	°C	IS11255 (P-1)	34.9	NS
2.	Flue Gas Temperature	°C	IS11255 (P-1)	228.0	NS
3.	Velocity of Flue Gas in on day	m/sec	IS11255 (P-1)	7.65	NS
4.	Concentration of PM	mg/Nm^3	IS11255 (P-1)	62.14	150.0
5.	Concentration of SO_2	mg/Nm^3	IS 11255 (P-2)	128.0	NS
6.	Concentration of NO_x	ppm	IS 11255 (P-7)	123.18	NS
7.	Concentration of CO	mg/Nm^3	IS13270:1992	4.08	NS
8.	Concentration of CO_2	%	IS13270:1992	13.5	NS
9.	Concentration of O2	%	IS13270:1992	5.4	NS
10.	Concentration of Hydrocarbon	ppm	GC FID	3.8	NS

NS - Not Specified

Analyst

(Laboratory In-Charge)

Envirochem Research & Test Labs Pvt. Ltd.

Specialist in : Environmental Impact Assessment, Environmental Monitoring & Management

Approved Environmental Laboratory From MoEF&CC Under E PAct 1986, Scince 2001 & UPPCB, Lucknow, Since 1995

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TEST REPORT

Report No. ST/02 **Date: 07.03.2023**

SOURCE EMISSION MONITORING REPORT

1.	Name & Address of Industry	**M/s BIRLA CARBON INDIA PVT. LTD. UNIT MURDHAWA (RENUCOOT) INDUSTRIAL AREA, P.O. RENUKOOT, DISTT. SONEBHADRA (U.P.) - 231217**
2.	Monitoring done by	Lab Representative
3.	Source of monitoring	**Exhaust Emission**
4.	Date of monitoring	28.02.2023
5.	Stack attached to	Dryer Line – 2
6.	Material of Stack	M.S
7.	Operating Load	114.0 Ton/day
8.	Type of Fuel used	Off Gases/CO
9.	Quantity of Fuel Consumption	5850.0 Nm^3/hr
10.	Diameter of Chimney in mtr.	1.66 – 2.69
11.	Stack Height in meter	50.50

S. N.	Parameters	Unit	Method	Values	Standard
1.	Ambient Temperature	°C	IS11255 (P-1)	35.0	NS
2.	Flue Gas Temperature	°C	IS11255 (P-1)	206.0	NS
3.	Velocity of Flue Gas in on day	m/sec	IS11255 (P-1)	8.95	NS
4.	Concentration of PM	mg/Nm^3	IS11255 (P-1)	55.72	150.0
5.	Concentration of SO_2	mg/Nm^3	IS 11255 (P-2)	218.02	NS
6.	Concentration of NO_x	ppm	IS 11255 (P-7)	127.60	NS
7.	Concentration of CO	mg/Nm^3	IS13270:1992	5.27	NS
8.	Concentration of CO_2	%	IS13270:1992	13.8	NS
9.	Concentration of O2	%	IS13270:1992	4.82	NS
10.	Concentration of Hydrocarbon	ppm	GC FID	3.43	NS

NS – Not Specified

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TEST REPORT

Report No. ST/03 **Date: 07.03.2023**

SOURCE EMISSION MONITORING REPORT

1.	Name & Address of Industry	**M/s BIRLA CARBON INDIA PVT. LTD. UNIT MURDHAWA (RENUCOOT) INDUSTRIAL AREA, P.O. RENUKOOT, DISTT. SONEBHADRA (U.P.) - 231217**
2.	Monitoring done by	Lab Representative
3.	Source of monitoring	**Boiler Emission**
4.	Date of monitoring	28.02.2023
5.	Stack attached to	Boiler Line – I
6.	Material of Stack	M.S
7.	Capacity of Boiler	31.0 Ton/hr
8.	Operating Load	27.0 Ton/hr
9.	Type of Fuel used	Off Gases/CO
10.	Quantity of Fuel Consumption	30.0 KNM^3/hr
11.	Diameter of Chimney in mtr.	6.60
12.	Stack Height in meter	82.0

S. N.	Parameters	Unit	Method	Values	Standard
1.	Ambient Temperature	°C	IS11255 (P-1)	32.6	NS
2.	Flue Gas Temperature	°C	IS11255 (P-1)	198.0	NS
3.	Velocity of Flue Gas in on day	m/sec	IS11255 (P-1)	8.21	NS
4.	Concentration of PM (at 12% CO_2)	mg/Nm^3	IS11255 (P-1)	44.18	150.0
5.	Concentration of SO_2	mg/Nm^3	IS 11255 (P-2)	372.0	NS
6.	Concentration of NO_x	ppm	IS 11255 (P-7)	280.32	NS
7.	Concentration of CO	mg/Nm³	IS13270:1992	3.60	NS
8.	Concentration of CO_2	%	IS13270:1992	14.3	NS
9.	Concentration of O2	%	IS13270:1992	4.2	NS
10.	Concentration of Hydrocarbon	GC FID	GC FID	3.68	NS

NS – Not Specified

Analyst

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TEST REPORT

Report No. ST/04 **Date: 07.03.2023**

SOURCE EMISSION MONITORING REPORT

1.	Name & Address of Industry	**M/s BIRLA CARBON INDIA PVT. LTD. UNIT MURDHAWA (RENUCOOT) INDUSTRIAL AREA, P.O. RENUKOOT, DISTT. SONEBHADRA (U.P.) - 231217**
2.	Monitoring done by	Lab Representative
3.	Source of monitoring	**Boiler Emission**
4.	Date of monitoring	28.02.2023
5.	Stack attached to	Boiler Line – II
6.	Material of Stack	M.S
7.	Capacity of Boiler	55.0 Ton/hr
8.	Operating Load	43.0 Ton/hr
9.	Type of Fuel used	Off Gases/CO
10.	Quantity of Fuel Consumption	43.0 KNM^3/hr
11.	Diameter of Chimney in mtr.	5.00
12.	Stack Height in meter	75.0

S. N.	Parameters	Unit	Method	Values	Standard
1.	Ambient Temperature	°C	IS11255 (P-1)	32.6	NS
2.	Flue Gas Temperature	°C	IS11255 (P-1)	212.0	NS
3.	Velocity of Flue Gas in on day	m/sec	IS11255 (P-1)	8.9	NS
4.	Concentration of PM (at 12% CO_2)	mg/Nm^3	IS11255 (P-1)	58.43	150.0
5.	Concentration of SO_2	mg/Nm^3	IS 11255 (P-2)	312.0	NS
6.	Concentration of NO_x	ppm	IS 11255 (P-7)	152.64	NS
7.	Concentration of CO	mg/Nm^3	IS13270:1992	4.42	NS
8.	Concentration of CO_2	%	IS13270:1992	13.3	NS
9.	Concentration of O_2	%	IS13270:1992	4.8	NS
10.	Concentration of Hydrocarbon	ppm	GC FID	3.88	NS

NS – Not Specified

Analyst

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IAF

TEST REPORT

Report No. ST/05 **Date: 07.03.2023**

SOURCE EMISSION MONITORING REPORT

1.	Name & Address of Industry	**M/s BIRLA CARBON INDIA PVT. LTD. UNIT MURDHAWA (RENUCOOT) INDUSTRIAL AREA, P.O. RENUKOOT, DISTT. SONEBHADRA (U.P.) - 231217**
2.	Monitoring done by	Lab Representative
3.	Source of monitoring	**Exhaust Emission**
4.	Date of monitoring	28.02.2023
5.	Stack attached to	PCF Line - I
6.	Material of Stack	M.S
7.	Operating Load	104.0 MT/day
8.	Type of Fuel used	Off Gases/CO
9.	Quantity of Fuel Consumption	5005 NM^3/hr
10.	Diameter of Chimney in mtr.	0.9
11.	Stack Height in meter	–

S. N.	Parameters	Unit	Method	Values	Standard
1.	Ambient Temperature	°C	IS11255 (P-1)	34.1	NS
2.	Flue Gas Temperature	°C	IS11255 (P-1)	168.0	NS
3	Velocity of Flue Gas in on day	m/sec	IS11255 (P-1)	8.20	NS
4	Concentration of PM (at 12% CO_2)	mg/Nm^3	IS11255 (P-1)	43.72	150.0
5.	Concentration of SO_2	mg/Nm^3	IS 11255 (P-2)	176.40	NS
6.	Concentration of NO_x	ppm	IS 11255 (P-7)	128.0	NS
7.	Concentration of CO	mg/Nm^3	IS13270:1992	97.20	NS
8.	Concentration of CO_2	%	IS13270:1992	14.6	NS
9.	Concentration of O_2	%	IS13270:1992	5.2	NS
10.	Concentration of Hydrocarbon	ppm	GC FID	4.91	NS

NS – Not Specified

Analyst

(Laboratory In-Charge)

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TEST REPORT

Report No. ST/06 **Date: 07.03.2023**

SOURCE EMISSION MONITORING REPORT

1.	Name & Address of Industry	**M/s BIRLA CARBON INDIA PVT. LTD. UNIT MURDHAWA (RENUCOOT) INDUSTRIAL AREA, P.O. RENUKOOT, DISTT. SONEBHADRA (U.P.) - 231217**
2.	Monitoring done by	Lab Representative
3.	Source of monitoring	**Exhaust Emission**
4.	Date of monitoring	28.02.2023
5.	Stack attached to	PGF Line – II
6.	Material of Stack	M.S
7.	Operating Load	114.0 MT/day
8.	Type of Fuel used	Off Gases/CO
9.	Quantity of Fuel Consumption	5030 NM^3/hr
10.	Diameter of Chimney in mtr.	0.9
11.	Stack Height in meter	–

S. N.	Parameters	Unit	Method	Values	Standard
1.	Ambient Temperature	°C	IS11255 (P-1)	34.1	NS
2.	Flue Gas Temperature	°C	IS11255 (P-1)	172.0	NS
3.	Velocity of Flue Gas in on day	m/sec	IS11255 (P-1)	8.42	NS
4.	Concentration of PM (at 12% CO_2)	mg/Nm^3	IS11255 (P-1)	37.42	150.0
5.	Concentration of SO_2	mg/Nm^3	IS 11255 (P-2)	212.02	NS
6.	Concentration of NO_x	ppm	IS 11255 (P-7)	132.60	NS
7.	Concentration of CO	mg/Nm^3	IS13270:1992	74.42	NS
8.	Concentration of CO_2	%	IS13270:1992	9.42	NS
9.	Concentration of O_2	%	IS13270:1992	10.1	NS
10.	Concentration of Hydrocarbon	ppm	GC FID	5.25	NS

****NS – Not Specified***

Analyst

(Laboratory In-Charge)

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TEST REPORT

Report No. AA/01 **Date: 07.03.2023**

AMBIENT AIR QUALITY MONITORING REPORT

1.	Name & Address Of Industry	:	**M/s BIRLA CARBON INDIA PVT. LTD. UNIT MURDHAWA (RENUCOOT) INDUSTRIAL AREA, P.O. RENUKOOT, DISTT. SONEBHADRA (U.P.) - 231217**
2.	Date of Monitoring	:	28.02.2023- 01.03.2023
3.	Monitoring Done By	:	Lab Representative
4.	Monitoring Time	:	9:45 A.M to 9:45 A.M

S. N.	Parameters	Standard*	Name of Locations	Method of Measurement
		Industrial Area	Near Admin Building	
1	PM_{10}	100 µg/m³	66.28	IS:5182 (Part-23):2006 Reaffirmed 2017
2	$PM_{2.5}$	60 µg/m³	31.12	IS:5182 (Part-24):2019
3	SO_2	80 µg/m³	9.42	IS:5182 (Part-2):2006 Reaffirmed 2017
4	NO_2	80 µg/m³	6.32	IS:5182 (Part-6):2006 Reaffirmed 2017
5	Ozone (O_3)	180 µg/m³	14.40	IS:5182 (Part-IV):1974
6	Lead (Pb)	1.0 µg/m³	N.D	APHA 23rd Ed 2017 AAS Method
7	Carbon Monoxide (CO)	04 mg/m³	0.76	IS:5182 (Part-10):1999 Reaffirmed 2003
8	Ammonia (NH_3)	400 µg/m³	4.78	IS:5182 (Part-25):2018
9	Benzene (C_6H_6)	05 µg/m³	<0.05	IS:5182 (Part-12):2004
10	Benzo Pyrene (BaP)	01 ng/m³	<0.1	GC/FID Detector
11	Arsenic (As)	06 ng/m³	<0.05	APHA 23rd Ed 2017 AAS/VGA-Hydride Method
12	Nickel (Ni)	20 ng/m³	<0.05	APHA 23rd Ed 2017 AAS Method

National Ambient Air Quality Standard issued by Govt. of India under EPA (1986), notified on Nov 18, 2009.

Analyst **(Laboratory In-Charge)**

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TEST REPORT

Report No. AA/02 **Date: 07.03.2023**

AMBIENT AIR QUALITY MONITORING REPORT

1.	Name & Address Of Industry	:	**M/s BIRLA CARBON INDIA PVT. LTD. UNIT MURDHAWA (RENUCOOT) INDUSTRIAL AREA, P.O. RENUKOOT, DISTT. SONEBHADRA (U.P.) - 231217**
2.	Date of Monitoring	:	28.02.2023- 01.03.2023
3.	Monitoring Done By	:	Lab Representative
4.	Monitoring Time	:	9:30 A.M to 9:30 A.M

S. N.	Parameters	Standard*	Name of Locations	Method of Measurement
		Industrial Area	Near Pump House	
1	PM_{10}	100 µg/m³	76.32	IS:5182 (Part-23):2006 Reaffirmed 2017
2	$PM_{2.5}$	60 µg/m³	37.64	IS:5182 (Part-24):2019
3	SO_2	80 µg/m³	10.21	IS:5182 (Part-2):2006 Reaffirmed 2017
4	NO_2	80 µg/m³	28.40	IS:5182 (Part-6):2006 Reaffirmed 2017
5	Ozone (O_3)	180 µg/m³	17.12	IS:5182 (Part-IV):1974
6	Lead (Pb)	1.0 µg/m³	N.D	APHA 23rd Ed 2017 AAS Method
7	Carbon Monoxide (CO)	04 mg/m³	0.62	IS:5182 (Part-10):1999 Reaffirmed 2003
8	Ammonia (NH_3)	400 µg/m³	7.23	IS:5182 (Part-25):2018
9	Benzene (C_6H_6)	05 µg/m³	<0.05	IS:5182 (Part-12):2004
10	Benzo Pyrene (BaP)	01 ng/m³	<0.1	GC/FID Detector
11	Arsenic (As)	06 ng/m³	<0.05	APHA 23rd Ed 2017 AAS/VGA- Hydride Method
12	Nickel (Ni)	20 ng/m³	<0.05	APHA 23rd Ed 2017 AAS Method

National Ambient Air Quality Standard issued by Govt. of India under EPA (1986), notified on Nov 18, 2009.

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TEST REPORT

Report No. AA/03 **Date: 07.03.2023**

AMBIENT AIR QUALITY MONITORING REPORT

1.	Name & Address Of Industry	:	**M/s BIRLA CARBON INDIA PVT. LTD. UNIT MURDHAWA (RENUCOOT) INDUSTRIAL AREA, P.O. RENUKOOT, DISTT. SONEBHADRA (U.P.) - 231217**
2	Date of Monitoring	:	28.02.2023- 01.03.2023
3.	Monitoring Done By	:	Lab Representative
4.	Monitoring Time	:	9:00 A.M to 9:00 A.M

S. N.	Parameters	Standard*	Name of Locations	Method of Measurement
		Industrial Area	Near Main Gate	
1	PM_{10}	100 µg/m³	78.20	IS:5182 (Part-23):2006 Reaffirmed 2017
2	$PM_{2.5}$	60 µg/m³	38.12	IS:5182 (Part-24):2019
3	SO_2	80 µg/m³	13.05	IS:5182 (Part-2):2006 Reaffirmed 2017
4	NO_2	80 µg/m³	29.42	IS:5182 (Part-6):2006 Reaffirmed 2017
5	Ozone (O_3)	180 µg/m³	16.22	IS:5182 (Part-IV):1974
6	Lead (Pb)	1.0 µg/m³	N.D	APHA 23rd Ed 2017 AAS Method
7	Carbon Monoxide (CO)	04 mg/m³	0.61	IS:5182 (Part-10):1999 Reaffirmed 2003
8	Ammonia (NH_3)	400 µg/m³	13.40	IS:5182 (Part-25):2018
9	Benzene (C_6H_6)	05 µg/m³	<0.05	IS:5182 (Part-12):2004
10	Benzo Pyrene (BaP)	01 ng/m³	<0.1	GC/FID Detector
11	Arsenic (As)	06 ng/m³	<0.05	APHA 23rd Ed 2017 AAS/VGA- Hydride Method
12	Nickel (Ni)	20 ng/m³	<0.05	APHA 23rd Ed 2017 AAS Method

National Ambient Air Quality Standard issued by Govt. of India under EPA (1986), notified on Nov 18, 2009.

Analyst

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TEST REPORT

Report No. AA/04 Date: 07.03.2023

AMBIENT AIR QUALITY MONITORING REPORT

1	Name & Address Of Industry	:	**M/s BIRLA CARBON INDIA PVT. LTD. UNIT MURDHAWA (RENUCOOT) INDUSTRIAL AREA, P.O. RENUKOOT, DISTT. SONEBHADRA (U.P.) - 231217**
2	Date of Monitoring	:	28.02.2023- 01.03.2023
3.	Monitoring Done By	:	Lab Representative
4.	Monitoring Time	:	10:10 A.M to 10:30 A.M

S. N.	Parameters	Standard*	Name of Locations	Method of Measurement
		Industrial Area	Near T.G- 4	
1	PM_{10}	100 µg/m³	70.65	IS:5182 (Part-23):2006 Reaffirmed 2017
2	$PM_{2.5}$	60 µg/m³	33.18	IS:5182 (Part-24):2019
3	SO_2	80 µg/m³	9.3	IS:5182 (Part-2):2006 Reaffirmed 2017
4	NO_2	80 µg/m³	22.00	IS:5182 (Part-6):2006 Reaffirmed 2017
5	Ozone (O_3)	180 µg/m³	14.22	IS:5182 (Part-IV):1974
6	Lead (Pb)	1.0 µg/m³	N.D	APHA 23rd Ed 2017 AAS Method
7	Carbon Monoxide (CO)	04 mg/m³	0.57	IS:5182 (Part-10):1999 Reaffirmed 2003
8	Ammonia (NH_3)	400 µg/m³	8.26	IS:5182 (Part-25):2018
9	Benzene (C_6H_6)	05 µg/m³	<0.05	IS:5182 (Part-11):2004
10	Benzo Pyrene (BaP)	01 ng/m³	<0.1	GC/FID Detector
11	Arsenic (As)	06 ng/m³	<0.05	APHA 23rd Ed 2017 AAS/VGA- Hydride Method
12	Nickel (Ni)	20 ng/m³	<0.05	APHA 23rd Ed 2017 AAS Method

National Ambient Air Quality Standard issued by Govt. of India under EPA (1986), notified on Nov 18, 2009.

Analyst (Laboratory In-Charge)

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TEST REPORT

Report No. EW/01 **Date: 07.03.2023**

EFFLUENT WATER ANALYSIS REPORT

1.	Name & Address of The Industry	**M/s Birla Carbon India Pvt. Ltd, Unit :Renukoot Murdhawa Industrial Area P.O. Renukoot Sonebhadra- 231 217 (U.P.)**
2.	Sample Collected By	Lab Representative
3.	Nature of Sample	**ETP Outlet**
4.	Date of Sample Collection	01.03.2023
5.	Date of Sample Received in Lab	02.03.2023
6.	Date of Analysis Completed	07.03.2023

S. N.	Physical Parameters	Unit	Method of Measurement	Observed Values	Limiting Values (as per EPA act and CPCB Guidelines)
1.	Temperature	°C	APHA-2550-B	23.4	Not to exceed 5^0C above the receiving water temperature
2.	Colour	--	APHA-2150-B	Colourless	-
3.	Odour	--	APHA-2550-B	Odourless	-
4.	Suspended Solids	mg/L	APHA, 23rd Ed. 2017, 2540–D	46.0	100.0
5.	Dissolved Solids	mg/L	APHA, 23rd Ed. 2017, 2540–C	636.0	2100.0
6.	Total Solids	mg/L	APHA, 23rd Ed. 2017, 2540–B	682.0	
7.	Oil & Grease	mg/L	APHA, 23rd Ed. 2017, 5520–C &D	2.8	10.0
S. N.	**Chemical Parameters**	**Unit**	**Method of Measurement**	**Observed Values**	**Limiting values**
8.	pH	--	APHA, 23rd Ed. 2017, 4500-H+-B	7.07	6.5-9.0
9.	BOD (3 days at 27 °C)	mg/L	APHA, 23rd Ed. 2017, 5210-B & CPCB Method	12.0	30.0
10.	COD	mg/L	APHA, 23rd Ed. 2017, 5220–B	58.0	250.0

Analyst

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TEST REPORT

Report No. SW/01 **Date: 07.03.2023**

SEWAGE WATER ANALYSIS REPORT

1.	Name & Address of The Industry	**M/s Birla Carbon India Pvt. Ltd, Unit :Renukoot Murdhawa Industrial Area P.O. Renukoot Sonebhadra- 231 217 (U.P.)**
2.	Sample Collected By	Lab Representative
3.	Nature of Sample	**STP Outlet**
4.	Date of Sample Collection	01.03.2023
5.	Date of Sample Received in Lab	02.03.2023
6.	Date of Analysis Completed	07.03.2023

S. N.	Physical Parameters	Unit	Method of Measurement	Observed Values	Limiting Values (as per EPA act and CPCB Guidelines)
1.	Temperature	°C	APHA-2550-B	23.4	Not to exceed 5°C above the receiving water temperature
2.	Colour	--	APHA-2150-B	Colourless	-
3.	Odour	--	APHA-2550-B	Odourless	-
4.	Suspended Solids	mg/L	APHA, 23rd Ed. 2017, 2540 D	68.0	100.0
5.	Dissolved Solids	mg/L	APHA, 23rd Ed. 2017, 2540-C	128.0	2100.0
6.	Total Solids	mg/L	APHA, 23rd Ed. 2017, 2540-B	196.0	-
7.	Oil & Grease	mg/L	APHA, 23rd Ed. 2017, 5520-C & D	2.4	10.0
S. N.	**Chemical Parameters**	**Unit**	**Method of Measurement**	**Observed Values**	**Limiting values**
8.	pH	-	APHA, 23rd Ed. 2017, 4500-H^+-B	6.76	6.5-9.0
9.	BOD (3 days at 27 °C)	mg/L	APHA, 23rd Ed. 2017, 5210-B & CPCB Method	12.0	30.0
10.	COD	mg/L	APHA, 23rd Ed. 2017, 5220-B	44.0	250.0

Analyst

(Laboratory In-charge)

MONTHLY METER READING OF E.T.P./S.T.P AREA

MONTH:-April- 2023

Date :- 01/05/2023

FEEDER DETAIL	PRESENT METER READING Dt-01.05.23	PREVIOUS METER READING Dt-01.04.23	DIFFERENCE (IN KWH)	ENERGY CONSUMED (IN UNIT)	REMARKS
Effluent Treatment Plant (ETP)	165792.3	164769.7	1022.6	1022.6	
Sewage Treatment Plant (STP)	507577.8	502526.3	5051.5	5051.5	

Prepared BY(J.Akhter)

Checked By (Md I.Alam)

BC/ (Safety):2023-24: 49
8th June'2023

The Member Secretary
U.P. Pollution Control Board
PICUP Bhawan
Gomati Nagar, Lucknow (U.P.)

Sub: Compliance of Consent conditions.

Dear Sir,

Please find enclosed following documents:-

1. Recorded readings of Flow Meter for receipt of Water for the month of May'23.
2. Recorded readings of V-Notch installed at the inlet of Settling Pond for the month of May'23.
3. Characteristics of Water Effluents for the month of May'23.
4. Stack Monitoring results for the month of May'23
5. Ambient Air Quality results for the month of May'23
6. Energy meter reading of ETPs for the month of May'23

Thanking you,

Yours faithfully
For Birla Carbon India Private Limited
Unit: Renukoot

(Syed Islam)
Head – Safety & Environment

Encl: as above

cc: Regional Officer,
U.P. Pollution Control Board,
House No.162, Uttar Mohal,
Near Chandi Hotel,
Robertsganj
Dist. Sonebhadra (U.P.) 231 216
cc: Regional Officer,
Central Pollution Control Board,
Parivesh Bhavan, CBD Cum Office Complex,
East Arjun Nagar, Delhi-110032
cc: Regional Officer,
Central Pollution Control Board,
Picup Bhawan,
Ground Floor, Gomati Nagar,
Lukcnow (U.P.)
Cc : Head(HR)/Manufacturing/ Safety/Utility/ (E&I)/Despatch
cc: Nivedita

WATER METER READING FOR May'2023

Date	Water Meter Reading
01. 05.22	855223.75
02. 05.22	856900.31
03. 05.22	859585.31
04. 05.22	862160.25
05. 05.22	864658.94
06. 05.22	866522.19
07. 05.22	868836.88
08. 05.22	871287.06
09. 05.22	873780.63
10. 05.22	876777.75
11. 05.22	879707.81
12. 05.22	882527.00
13. 05.22	885173.13
14. 05.22	888204.63
15. 05.22	890541.06
16. 05.22	893323.63
17. 05.22	895972.25
18. 05.22	899045.13
19. 05.22	901632.88
20. 05.22	904378.88
21. 05.22	906942.88
22. 05.22	909744.50
23. 05.22	912587.87
24. 05.22	915694.44
25. 05.22	918225.25
26. 05.22	921289.94
27. 05.22	923539.56
28. 05.22	926476.13
29. 05.22	928740.44
30. 05.22	931581.25
31 05.22	934151.63

Total Consumption = 936883.69-855223.75=81659.94 KL

V NOTCH READING FOR May'2023

Date	Time	Water flow at the inlet of settling pond	
		Height, cm	Flow M^3/hr
01.05.23	6.00	4.0	0.551
	16.00	3.0	0.268
02.05.23	6.00	4.5	0.739
	16.00	3.5	0.395
03.05.23	6.00	3.5	0.395
	16.00	2.5	0.170
04.05.23	6.00	4.0	0.551
	16.00	3.0	0.268
05.05.23	6.00	4.5	0.739
	16.00	3.5	0.395
06.05.23	6.00	3.5	0.395
	16.00	2.5	0.170
07.05.23	6.00	4.0	0.551
	16.00	3.0	0.268
08.05.23	6.00	4.5	0.739
	16.00	3.5	0.395
09.05.23	6.00	3.5	0.395
	16.00	2.5	0.170
10.05.23	6.00	4.0	0.551
	16.00	3.0	0.268
11.05.23	6.00	4.5	0.739
	16.00	3.5	0.395
12.05.23	6.00	3.5	0.395
	16.00	2.5	0.170
13.05.23	6.00	4.0	0.551
	16.00	3.0	0.268
14.05.23	6.00	4.5	0.739
	16.00	3.5	0.395
15.05.23	6.00	3.5	0.395
	16.00	2.5	0.170
16.05.23	6.00	4.0	0.551
	16.00	3.0	0.268
17.05.23	6.00	4.5	0.739
	16.00	3.5	0.395
18.05.23	6.00	3.5	0.395
	16.00	2.5	0.170
19.05.23	6.00	4.0	0.551
	16.00	3.0	0.268
20.05.23	6.00	4.5	0.739
	16.00	3.5	0.395
21.05.23	6.00	3.5	0.395
	16.00	2.5	0.170
22.05.23	6.00	4.0	0.551
	16.00	3.0	0.268
23.05.23	6.00	4.5	0.739
	16.00	3.5	0.395
24.05.23	6.00	3.5	0.395
	16.00	2.5	0.170
25.05.23	6.00	4.0	0.551
	16.00	3.0	0.268
26.05.23	6.00	4.5	0.739
	16.00	3.5	0.395
27.05.23	6.00	3.5	0.395
	16.00	2.5	0.170
28.05.23	6.00	4.0	0.551
	16.00	3.0	0.268
29.05.23	6.00	4.5	0.739
	16.00	3.5	0.395
30.05.23	6.00	3.5	0.395
	16.00	2.5	0.170
31.05.23	6.00	4.0	0.551
	16.00	3.0	0.268

Birla Carbon (India) Private Ltd.

(Unit: Renukoot)

Ambient Air Analysis Report

May, 2023

Material		Insp Lot Date	Operation Text	Text	UOM	Lower Spec.	Upper Spec.	Test Result
AMBIENT AIR	Production Unit Renukoot	02.05.2023	Ambient Air Settling Pond	SPM	µg/m3	0.00	500.00	124.4000
				SO2	µg/m3	0.00	50.00	
				NO2	µg/m3	0.00	40.00	
				Carbon Mono oxide	µg/m3	0.00	2.00	
				PM 2.5	µg/m3	0.00	40.00	
			Ambient Air Roof of the DG set Room	SPM	µg/m3	0.00	500.00	104.9000
				SO2	µg/m3	0.00	50.00	
				NO2	µg/m3	0.00	40.00	
				Carbon Mono oxide	µg/m3	0.00	2.00	
				PM 2.5	µg/m3	0.00	40.00	
			Ambient Air A.D. Building	SPM	µg/m3	0.00	500.00	96.4000
				SO2	µg/m3	0.00	50.00	
				NO2	µg/m3	0.00	40.00	
				Carbon Mono oxide	µg/m3	0.00	2.00	
				PM 2.5	µg/m3	0.00	40.00	
		05.05.2023	Ambient Air Settling Pond	SPM	µg/m3	0.00	500.00	118.4000
				SO2	µg/m3	0.00	50.00	
				NO2	µg/m3	0.00	40.00	
				Carbon Mono oxide	µg/m3	0.00	2.00	
				PM 2.5	µg/m3	0.00	40.00	
			Ambient Air Roof of the DG set Room	SPM	µg/m3	0.00	500.00	100.3000
				SO2	µg/m3	0.00	50.00	
				NO2	µg/m3	0.00	40.00	
				Carbon Mono oxide	µg/m3	0.00	2.00	
				PM 2.5	µg/m3	0.00	40.00	
			Ambient Air A.D. Building	SPM	µg/m3	0.00	500.00	96.8000
				SO2	µg/m3	0.00	50.00	
				NO2	µg/m3	0.00	40.00	
				Carbon Mono oxide	µg/m3	0.00	2.00	
				PM 2.5	µg/m3	0.00	40.00	
		10.05.2023	Ambient Air Settling Pond	SPM	µg/m3	0.00	500.00	122.7000
				SO2	µg/m3	0.00	50.00	
				NO2	µg/m3	0.00	40.00	
				Carbon Mono oxide	µg/m3	0.00	2.00	
				PM 2.5	µg/m3	0.00	40.00	
			Ambient Air Roof of the DG set Room	SPM	µg/m3	0.00	500.00	102.8000
				SO2	µg/m3	0.00	50.00	
				NO2	µg/m3	0.00	40.00	
				Carbon Mono oxide	µg/m3	0.00	2.00	

				PM 2.5	µg/m3	0.00	40.00	
			Ambient Air A.D. Building	SPM	µg/m3	0.00	500.00	99.0000
				SO2	µg/m3	0.00	50.00	
				NO2	µg/m3	0.00	40.00	
				Carbon Mono oxide	µg/m3	0.00	2.00	
				PM 2.5	µg/m3	0.00	40.00	
		15.05.2023	Ambient Air Settling Pond	SPM	µg/m3	0.00	500.00	122.2000
				SO2	µg/m3	0.00	50.00	
				NO2	µg/m3	0.00	40.00	
				Carbon Mono oxide	µg/m3	0.00	2.00	
				PM 2.5	µg/m3	0.00	40.00	
			Ambient Air Roof of the DG set Room	SPM	µg/m3	0.00	500.00	102.2000
				SO2	µg/m3	0.00	50.00	
				NO2	µg/m3	0.00	40.00	
				Carbon Mono oxide	µg/m3	0.00	2.00	
				PM 2.5	µg/m3	0.00	40.00	
			Ambient Air A.D. Building	SPM	µg/m3	0.00	500.00	99.4000
				SO2	µg/m3	0.00	50.00	
				NO2	µg/m3	0.00	40.00	
				Carbon Mono oxide	µg/m3	0.00	2.00	
				PM 2.5	µg/m3	0.00	40.00	
		18.05.2023	Ambient Air Settling Pond	SPM	µg/m3	0.00	500.00	124.6000
				SO2	µg/m3	0.00	50.00	
				NO2	µg/m3	0.00	40.00	
				Carbon Mono oxide	µg/m3	0.00	2.00	
				PM 2.5	µg/m3	0.00	40.00	
			Ambient Air Roof of the DG set Room	SPM	µg/m3	0.00	500.00	102.6000
				SO2	µg/m3	0.00	50.00	
				NO2	µg/m3	0.00	40.00	
				Carbon Mono oxide	µg/m3	0.00	2.00	
				PM 2.5	µg/m3	0.00	40.00	
			Ambient Air A.D. Building	SPM	µg/m3	0.00	500.00	99.8000
				SO2	µg/m3	0.00	50.00	
				NO2	µg/m3	0.00	40.00	
				Carbon Mono oxide	µg/m3	0.00	2.00	
				PM 2.5	µg/m3	0.00	40.00	
		22.05.2023	Ambient Air Settling Pond	SPM	µg/m3	0.00	500.00	119.6000
				SO2	µg/m3	0.00	50.00	
				NO2	µg/m3	0.00	40.00	
				Carbon Mono oxide	µg/m3	0.00	2.00	
				PM 2.5	µg/m3	0.00	40.00	
			Ambient Air Roof of the DG set Room	SPM	µg/m3	0.00	500.00	100.8000
				SO2	µg/m3	0.00	50.00	
				NO2	µg/m3	0.00	40.00	
				Carbon Mono oxide	µg/m3	0.00	2.00	
				PM 2.5	µg/m3	0.00	40.00	
			Ambient Air A.D. Building	SPM	µg/m3	0.00	500.00	97.0000

MONTHLY METER READING OF E.T.P./S.T.P AREA

MONTH:-May- 2023

Date :- 01/06/2023

FEEDER DETAIL	PRESENT METER READING Dt-01.06.23	PREVIOUS METER READING Dt-01.05.23	DIFFERENCE (IN KWH)	ENERGY CONSUMED (IN UNIT)	REMARKS
Effluent Treatment Plant (ETP)	167316.7	165792.3	1524.4	1524.4	
Sewage Treatment Plant (STP)	512496.4	507577.8	4918.6	4918.6	

Prepared BY(J.Akhter)

Checked By (Md I.Alam)

				SO2	µg/m3	0.00	50.00	
				NO2	µg/m3	0.00	40.00	
				Carbon Mono oxide	µg/m3	0.00	2.00	
				PM 2.5	µg/m3	0.00	40.00	
		29.05.2023	Ambient Air Settling Pond	SPM	µg/m3	0.00	500.00	120.0000
				SO2	µg/m3	0.00	50.00	
				NO2	µg/m3	0.00	40.00	
				Carbon Mono oxide	µg/m3	0.00	2.00	
				PM 2.5	µg/m3	0.00	40.00	
			Ambient Air Roof of the DG set Room	SPM	µg/m3	0.00	500.00	104.0000
				SO2	µg/m3	0.00	50.00	
				NO2	µg/m3	0.00	40.00	
				Carbon Mono oxide	µg/m3	0.00	2.00	
				PM 2.5	µg/m3	0.00	40.00	
			Ambient Air A.D. Building	SPM	µg/m3	0.00	500.00	97.6000
				SO2	µg/m3	0.00	50.00	
				NO2	µg/m3	0.00	40.00	
				Carbon Mono oxide	µg/m3	0.00	2.00	
				PM 2.5	µg/m3	0.00	40.00	

Prepared By

Checked By

Evaluated By

Birla Carbon (India) Private Ltd.

(Unit: Renukoot)

Stack Air Analysis

May, 2023

Material		Insp Lot Date	Operation Text	Text	UOM	Lower Spec	Upper Spec.	Test Result
STACK AIR	Production Unit Renukoot	02.05.2023	Stack Analysis Boiler Line - 1	Stack Diameter	m	0.00	0.00	3.5000
				Stack Height	m	0.00	0.00	75.0000
				Stack Gas Temperature	°C	0.00	0.00	196.2000
				Stack Gas Velocity	m/s	0.00	0.00	9.1000
				Suspended Particulate Matter Stack	mg/m3	0.00	150.00	65.4000
				Sulphur Oxides Stack	mg/m3	0.00	0.00	
				Nitrogen Oxides	ppm	0.00	0.00	
				Carbon Mono oxide in Stack	mg/m3	0.00	0.00	
				CO2	%	0.00	0.00	
				O2	%	0.00	0.00	
				Hydrocarbon	ppm	0.00	0.00	
			Stack Analysis Dryer Line - 1	Stack Diameter	m	0.00	0.00	1.5000
				Stack Height	m	0.00	0.00	45.5000
				Stack Gas Temperature	°C	0.00	0.00	182.0000
				Stack Gas Velocity	m/s	0.00	0.00	8.6000
				Suspended Particulate Matter Stack	mg/m3	0.00	150.00	72.2000
				Sulphur Oxides Stack	mg/m3	0.00	0.00	
				Nitrogen Oxides	ppm	0.00	0.00	
				Carbon Mono oxide in Stack	mg/m3	0.00	0.00	
				CO2	%	0.00	0.00	
				O2	%	0.00	0.00	
				Hydrocarbon	ppm	0.00	0.00	
			Stack Analysis PGF Line - 1	Stack Diameter	m	0.00	0.00	0.7000
				Stack Height	m	0.00	0.00	35.0000
				Stack Gas Temperature	°C	0.00	0.00	186.8000
				Stack Gas Velocity	m/s	0.00	0.00	8.5000
				Suspended Particulate Matter Stack	mg/m3	0.00	150.00	63.0000
				Sulphur Oxides Stack	mg/m3	0.00	0.00	
				Nitrogen Oxides	ppm	0.00	0.00	
				Carbon Mono oxide in Stack	mg/m3	0.00	0.00	
				CO2	%	0.00	0.00	
				O2	%	0.00	0.00	
				Hydrocarbon	ppm	0.00	0.00	
		03.05.2023	Stack Analysis Boiler Line - 2	Stack Diameter	m	0.00	0.00	3.5000
				Stack Height	m	0.00	0.00	82.0000
				Stack Gas Temperature	°C	0.00	0.00	220.4000

				Stack Gas Velocity	m/s	0.00	0.00	8.7800
				Suspended Particulate Matter Stack	mg/m3	0.00	150.00	72.2000
				Sulphur Oxides Stack	mg/m3	0.00	0.00	
				Nitrogen Oxides	ppm	0.00	0.00	
				Carbon Mono oxide in Stack	mg/m3	0.00	0.00	
				CO2	%	0.00	0.00	
				O2	%	0.00	0.00	
				Hydrocarbon	ppm	0.00	0.00	
			Stack Analysis Dryer Line - 2	Stack Diameter	m	0.00	0.00	1.6600
				Stack Height	m	0.00	0.00	50.5000
				Stack Gas Temperature	°C	0.00	0.00	190.4000
				Stack Gas Velocity	m/s	0.00	0.00	8.8000
				Suspended Particulate Matter Stack	mg/m3	0.00	150.00	62.0000
				Sulphur Oxides Stack	mg/m3	0.00	0.00	
				Nitrogen Oxides	ppm	0.00	0.00	
				Carbon Mono oxide in Stack	mg/m3	0.00	0.00	
				CO2	%	0.00	0.00	
				O2	%	0.00	0.00	
				Hydrocarbon	ppm	0.00	0.00	
			Stack Analysis PGF Line - 2	Stack Diameter	m	0.00	0.00	0.8000
				Stack Height	m	0.00	0.00	42.8500
				Stack Gas Temperature	°C	0.00	0.00	186.0000
				Stack Gas Velocity	m/s	0.00	0.00	8.7000
				Suspended Particulate Matter Stack	mg/m3	0.00	150.00	57.6000
				Sulphur Oxides Stack	mg/m3	0.00	0.00	
				Nitrogen Oxides	ppm	0.00	0.00	
				Carbon Mono oxide in Stack	mg/m3	0.00	0.00	
				CO2	%	0.00	0.00	
				O2	%	0.00	0.00	
				Hydrocarbon	ppm	0.00	0.00	

Prepared By

Checked By

Evaluated By

Birla Carbon (India) Private Ltd.

(Unit: Renukoot)

Effluent Water

May, 2023

Material		Insp Lot Date	Operation Text	Text	UOM	Lower Spec	Upper Spec.	Test Result
EFFLUENT WATER	Production Unit Renukoot	02.05.2023	Inspection of Effluent water (Neutralisi	pH Value of Water	Not assigned	5.50	9.00	7.6000
				Chloride	mg/l	0.00	1,000.00	249.6000
				Total Dissolve Solid	mg/l	0.00	2,100.00	544.0000
				Total Suspended Solid	mg/l	0.00	100.00	52.6000
				Sulphate	mg/l	0.00	800.00	222.4000
				Oil & Grease	mg/l	0.00	10.00	1.2000
				Sulphide (as S)	mg/l	0.00	2.00	0.0000
				Temperature Difference	°C	0.00	5.00	2.0000
			Inspection of Effluent water (Settling P	pH Value of Water	Not assigned	5.50	9.00	7.6000
				Chloride	mg/l	0.00	1,000.00	144.8000
				Total Dissolve Solid	mg/l	0.00	2,100.00	236.7000
				Total Suspended Solid	mg/l	0.00	100.00	49.6000
				Sulphate	mg/l	0.00	800.00	125.1000
				Oil & Grease	mg/l	0.00	10.00	1.0000
				Sulphide (as S)	mg/l	0.00	2.00	0.0000
				Temperature Difference	°C	0.00	5.00	1.0000
		10.05.2023	Inspection of Effluent water (Neutralisi	pH Value of Water	Not assigned	5.50	9.00	7.5800
				Chloride	mg/l	0.00	1,000.00	250.1000
				Total Dissolve Solid	mg/l	0.00	2,100.00	546.6000
				Total Suspended Solid	mg/l	0.00	100.00	50.0000
				Sulphate	mg/l	0.00	800.00	225.0000
				Oil & Grease	mg/l	0.00	10.00	2.0000
				Sulphide (as S)	mg/l	0.00	2.00	0.0000
				Temperature Difference	°C	0.00	5.00	2.0000
			Inspection of Effluent water (Settling P	pH Value of Water	Not assigned	5.50	9.00	7.6600
				Chloride	mg/l	0.00	1,000.00	148.6000
				Total Dissolve Solid	mg/l	0.00	2,100.00	236.0000
				Total Suspended Solid	mg/l	0.00	100.00	51.2000
				Sulphate	mg/l	0.00	800.00	125.6000
				Oil & Grease	mg/l	0.00	10.00	2.0000
				Sulphide (as S)	mg/l	0.00	2.00	0.0000
				Temperature Difference	°C	0.00	5.00	2.0000
		18.05.2023	Inspection of Effluent water (Neutralisi	pH Value of Water	Not assigned	5.50	9.00	7.7000
				Chloride	mg/l	0.00	1,000.00	248.6000
				Total Dissolve Solid	mg/l	0.00	2,100.00	552.0000
				Total Suspended Solid	mg/l	0.00	100.00	51.0000
				Sulphate	mg/l	0.00	800.00	219.8000
				Oil & Grease	mg/l	0.00	10.00	1.0000
				Sulphide (as S)	mg/l	0.00	2.00	0.0000
				Temperature Difference	°C	0.00	5.00	2.0000

			Inspection of Effluent water (Settling P	pH Value of Water	Not assigned	5.50	9.00	7.6800
				Chloride	mg/l	0.00	1,000.00	148.2000
				Total Dissolve Solid	mg/l	0.00	2,100.00	238.2000
				Total Suspended Solid	mg/l	0.00	100.00	51.2000
				Sulphate	mg/l	0.00	800.00	125.6000
				Oil & Grease	mg/l	0.00	10.00	1.0000
				Sulphide (as S)	mg/l	0.00	2.00	0.0000
				Temperature Difference	°C	0.00	5.00	1.0000
		26.05.2023	Inspection of Effluent water (Neutralisi	pH Value of Water	Not assigned	5.50	9.00	7.7000
				Chloride	mg/l	0.00	1,000.00	250.8000
				Total Dissolve Solid	mg/l	0.00	2,100.00	546.9000
				Total Suspended Solid	mg/l	0.00	100.00	52.0000
				Sulphate	mg/l	0.00	800.00	219.6000
				Oil & Grease	mg/l	0.00	10.00	1.0000
				Sulphide (as S)	mg/l	0.00	2.00	0.0000
				Temperature Difference	°C	0.00	5.00	2.0000
			Inspection of Effluent water (Settling P	pH Value of Water	Not assigned	5.50	9.00	7.5000
				Chloride	mg/l	0.00	1,000.00	146.0000
				Total Dissolve Solid	mg/l	0.00	2,100.00	238.0000
				Total Suspended Solid	mg/l	0.00	100.00	54.2000
				Sulphate	mg/l	0.00	800.00	127.0000
				Oil & Grease	mg/l	0.00	10.00	1.0000
				Sulphide (as S)	mg/l	0.00	2.00	0.0000
				Temperature Difference	°C	0.00	5.00	1.0000

Prepared By

Checked By

Evaluated By

ANNEXURE-6

UTTAR PRADESH POLLUTION CONTROL BOARD

TC-12V, Vibhuti Khand,Gomti Nagar, Lucknow-226010

Phone:0522-2720828,2720831 Fax:0522-2720764 Email: info@uppcb.com Website: www.uppcb.com

Ref. No : 14723/UPPCB/Sonebhadra(UPPCBRO)/HWM/SONBHADRA/2021

Dated :05/10/2021

To,

M/s BIRLA CARBON INDIA PRIVATE LIMITED

Murdhawa Industrial Area,Renukoot,UP,pin 231217,SONBHADRA,231217

Tehsil : Duddhi

District :SONBHADRA

Sub :- Authorisation issued under the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016

1. Number of authorization and date of issue 14723 and 05/10/2021 .
2. Reference of application (No. and date) 12453746 and 18/07/2021 .
3. Mr SURENDRA GOYAL of M/s BIRLA CARBON INDIA PRIVATE LIMITED is hereby granted an authorization based on the enclosed signed inspection report for generation, collection, utilization, storage and disposal or any other use of hazardous or other wastes or both on the premises situated at Murdhawa Industrial Area, Renukoot, Sonbhadra .

Details of Authorisation

S No.	Category of Hazardous Waste as per the Schedules I,II and III of these rules	Authorised mode of disposal or recycling or utilization or co-processing, etc.	Quantity(ton/annum)
1	Chemical sludge from waste water treatment (Sch-1, Cat-35.3)	Through TSDF	1.0 MT/Annum
2	Oil from wastewater treatment (Sch.-1, Cat-1.7)	Recycle in Process	50 MT/Annum
3	Used or Spent Oil (Sch-1, Cat-5.1)	Recycle in Process	6.0 MT/Annum
4	Spent ion exchange resin containing toxic metals (Sch-1, Cat-35.2)	Through TSDF	6.0 MT/Annum
5	Spent carbon or filter medium (Sch-1, Cat-36.2)	Through TSDF	20 MT/Annum
6	Asbestos containing residues (Sch-1, Cat-15.1)	Through TSDF	1.0 MT/Annum
7	Contaminated cotton rags or other cleaning materials (Sch-1, Cat-33.2)	Through TSDF	7.2 MT/Annum
8	Oil Sludge or emulsion (Sch-1, Cat-4.1)	Through TSDF	1.0 MT/Annum
9	Empty containers contaminated with hazardous chemicals /wastes (Sch-1, Cat-33.1)	Through TSDF	10 MT/Annum

1. The authorization shall be valid for a period of 05/10/2026 from the date of issue of this letter .

2. The authorization is subject to the following general and specific conditions (please specify any conditions that need to be imposed over and above general conditions, if any) .

A General Conditions of Authorization -

1. The authorised person shall comply with the provisions of the Environment (Protection Act, 1986, and the rules made there under .
2. The authorisation or its renewal shall be produced for inspection at the request of an officer authorised by the State Pollution Board .
3. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization .
4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorisation .
5. The person authorised shall implement Emergency Response Procedure (ERP) for which this authorisation is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time .
6. The person authorised shall comply with the provisions outlined in the Central Pollution Control Board guidelines on Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and penalty .
7. It is the duty of the authorised person to take prior permission ot the State Pollution Control Board to close down the facility .
8. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation .
9. The record of consumption and fate of the imported hazardous and other wastes shall be maintained .
10. The hazardous and other waste which gets generated during recycling or reuse or recovery or pre-processing or utilisation of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorisation .
11. The importer or exporter shall bear the cost of Import or export and mitigation of damages if any
12. An application for the renewal of an authorisation shall be made as laid down under these Rules .
13. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Changes or Central Pollution Control Board from time to time .
14. Annual return shall be filed by June 30th for the period ensuring 31st March of the year .
15. The Unit will file the renewal application at least 2 months prior to the expiry of this Order.

B Specific Conditions of Authorization

1. The wastes must be safely collected in leak proof containers and shall be duly marked in a manner suitable for handling, storage and transport and the packaging shall be easily visible and be able to withstand physical conditions and climatic factors. All hazardous waste containers / bags shall be provided with a general label. The storage area should be at an isolated spot in the premises and must be fenced, covered and duly marked.
2. The authorized person/agency shall ensure that no adverse impact on the air, soil and water including groundwater takes place due to activities for which authorization has been requested. Comprehensive safety measures must be followed in handling of wastes and the staff must be

properly trained.
3. An application for the renewal of an authorization shall be made in form 1, before its expiry as laid down in rule. It is further brought to your notice that as per the order dated 14-11-2003 passed by the Hon'ble Supreme Court in W.P. (c) No. 657 of 1995, no industry covered under Hazardous and other Wastes (Management and Transboundary Movement) Rules, 2016 shall be allowed to operate without valid authorization. It is also provided in the same orders that industries which are not complying with the conditions of authorization shall not be allowed to operate. Hence in case you fail to apply for authorization, before its expiry or fail to comply with conditions of the earlier authorization issued to you, closure order shall be issued against your industry without any further notice.
4. The applicant must file returns on prescribed Form 4 along with a compliance report of this letter and should also maintain records on Form 3 and present it to Board's inspecting officials.
5. In case of occurrence of an accident, complete details on form must be sent to U.P. Pollution Control Board at the earliest along with details of mitigative and remedial measures taken.
6. The authorized person shall not receive, collect, or store any hazardous waste from any unauthorized occupier or generator of hazardous wastes. In case any hazardous wastes is sold to any other reprocessing unit it must be ensured that such unit is fully complying with environmental requirements and has a valid authorization of the Board.
7. In no case any hazardous wastes shall be disposed off on land, in any drain or stream. All spillages of hazardous chemicals, used containers, of hazardous chemicals such as flammable corrosive, explosive and toxic nature must be safely collected and stored. Non-compatible wastes must be suitably and safely handled.
8. It is within the powers and functions of the U.P. Pollution Control Board to modify / revoke the terms and conditions of the authorization issued under the Rule – 7 of Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016.
9. You are directed to install display board outside the main factory gate with regard to quantity and nature of hazardous chemicals being handled in the plant, including waste water and air emission and solid hazardous waste generated within the factory premises. Necessary compliance should be sent within 15 days of receipt of this letter.
10. It is the mandatory duty of the authorized person to comply with the guidelines for transportation of hazardous waste in accordance with rule 18 of Hazardous and Other Waste (Management and Transboundary Movement) Rules, 2016.
11. It should be ensured that hazardous wastes shall be properly collected and packed in HDPE bags and then temporarily stored in a lined RCC tank/pit with suitable shed.
12. An ETP sludge/salt test report of a laboratory approved under E.P. Act shall be submitted along with compliance of this letter of this office.
13. Used oil shall be sold only to recyclers registered with U.P. Pollution Control Board. The record shall be maintained.
14. The occupier, transporter and operator of a facility shall be liable for damages caused to the environment resulting due to improper handling and disposal of hazardous waste listed in schedule 1,2, and 3 and shall be liable to pay a fine as levied by the State Pollution Control Board under the rules.
15. You shall have the valid membership of any common TSDF for S.L.F. (M/S U.P. Waste Management Project Kumbhi Kanpur Dehat or M/s Bharat Oil and Waste Management Ltd., Kumbhi, Akbarpur, Kanpur Dehat. permitted by U.P.P.C.B)., and start sending the stored hazardous wastes for final disposal to the TSDF and report back to U.P.P.C.B. with the required manifesto (document of proof) within three month of this letter. The authorized incinerator is with M/s Bharat Oil Company, Sahibabad, Ghaziabad for oily waste and paint sludge only.

16. You are required to store the hazardous waste safely and send it to TSDF/incinerator within stipulated time period.
17. This authorization is valid till the industry is having valid consent as per the provisions of Air (Prevention and Control of Pollution) Act 1981 and Water (Prevention and Control of Pollution) Act, 1974.

(Authorized Signatory)
Ajay Kumar Sharma
Digitally signed by Ajay Kumar Sharma
Date: 2021.10.17 16:40:11 +05'30'
UTTAR PRADESH POLLUTION CONTROL BOARD

Copy to: To the Regional Officer, U.P.Pollution Control Board, Sonbhadra for information and necessary action .

Ajay Kumar Sharma
Digitally signed by Ajay Kumar Sharma
Date: 2021.10.17 16:40:47 +05'30'
CEO/EE, I/C Circle

O/C

Register acd. on 9/6/21

ADITYA BIRLA

BIRLA CARBON

Ref: BC: EHS: 2021-2022:

Date: 8-Jun-21

To,

Member Secretary

U.P Pollution Control Board

T.C. 12 V.Vibhuti Khand,

Gomati Nagar

Lucknow,U.P.

Kind Attention: Chief Environment Officer(Circle-9)

Sub: Submission of Return in Form 4

Dear Sir

Please find attached, return regarding disposal of hazardous waste on prescribed form -4 as per requirement of Hazardous Waste (management and Handling) Rules,1989 from Birla Carbon. Renukoot

With Regards

For **Birla Carbon India Pvt. Ltd.**

Ravindra Raghuvanshi
Unit Head

FORM 4

[See rules 6(5), 13(8), 16(6) and 20 (2)]

FORM FOR FILING ANNUAL RETURNS

[Period 1st April, 2020 to 31st March, 2021]

1. Name and address of facility	Birla Carbon India Private Limited, Unit Renukoot,Murdhawa Industrial area,PO-Renukoot, U.P
2. Authorisation No. and Date of issue	F86049/C2/H92/06 Dt.22.08.2016
3. Name of the authorised person and full address With telephone, fax number and e-mail	Mr.Ravindra Raghuvanshi,(Unit Head) Birla Carbon India Private Limited. Unit Renukoot,Dist Sonebhadra,U.P Tel: 91-5446-252387-89

4. Production during the year (product wise),

Sr. No.	Product Name (FY 2020-21)	UOM	Production in FY 2020-21
1	Carbon Black	(MT)	6100 MT/Month

Part A. (To be filled by hazardous waste generators):

Sr. No.	Waste Category	Name Hazardous Waste	Total qty of waste generated(MT)	Quantity dispatched (MT)			Facility Name
				To disposal facility	To recycler or co / pre-processor	others	
1.	5.2	Oil Contaminated waste	2.8		2.6		M/s Ramky Enviro Engineers Limited, Kanpur,U.P
2.	15.2	Asbestos Containing waste	0.325		0.125		M/s Ramky Enviro Engineers Limited, Kanpur,U.P
3.	34.3	Sludge from N pit	0.145		0.105		M/s Ramky Enviro Engineers Limited, Kanpur,U.P
4.	34.4	Sludge from ETP	0.18		0.15		M/s Ramky Enviro Engineers Limited, Kanpur,U.P

BIRLA CARBON INDIA PRIVATE LIMITED
(Unit-Renukoot)
(R.K. Raghuvanshi)
Unit-Head

5.	33.3	Chemical contaminated Bottles	2.3		2.2		M/s Ramky Enviro Engineers Limited, Kanpur,U.P
6.	34.2	Spent Ion Exchange Resin	--		--		
7.	5.2	Oil Recovery from ETP(Reused)	45	45			Reused in process
8.	5.1	Used oil from maintenance(Reused)	1.67	1.67			Reused in process

1. Quantity dispatched
   (i) to disposal facility(M/s Ramky Enviro Engineers Limited, Kanpur, U.P): 5.18 MT
   (ii) to recycler or co-processors or pre-processor: NA
   (iii) others-NA

2. Quantity utilised in-house, if any – 46.67 MT

3. Quantity in storage at the end of the year –0.57 MT

Quantity utilised in-house if any

Name & category of Hazardous Waste	Quantity utilised in-house	UOM
Oil Recovery from ETP(Reused)	45	KL/Annum or MTPA
Used oil from maintenance(Reused)	1.67	KL/Annum or MTPA

Quantity in storage at the end of the year

Name & category of Hazardous Waste	Quantity of Waste	UOM
Oil Contaminated waste	**0.2**	KL/Annum or MTPA
Asbestos Containing waste	0.2	
Sludge from N pit	0.04	KL/Annum or MTPA

BASF CARBON INDIA PRIVATE LIMITED
(Unit-Ranukoot)
(R.K. Raghuvanshi)
Unit-Head

Sludge from ETP	0.03	KL/Annum or MTPA
Chemical contaminated Bottles	0.1	KL/Annum or MTPA

Part B. (To be filled by Treatment, storage and disposal facility operators)

Sr.	Name & category of Hazardous Waste	Quantity in stock at the beginning of the year	Quantity treated	Quantity disposed in landfills as such and after treatment	Quantity incinerated (if applicable)	Quantity processed other than specified above	Quantity in storage at the end of the year
Not Applicable							

Part C. (To be filled by recyclers or co-processors or other users)

Sr.	Name & category of Hazardous Waste	Total qty of waste generated/ Received		Qty in stock at the beginning of the year	Quantity recycled or co-processed or used	Quantity of products dispatched	Quantity of waste generated	Quantity of waste disposed	Quantity re-exported	Qty in storage at the end of the year
		Domestic Source	Imported							
Not Applicable										

BIRLA CARBON INDIA PRIVATE LIMITED
(Unit-Renukoot)
(R.K. Raghuvanshi)
Unit-Head

Signature

Date: 08.06.2021

Place: Renukoot

(Occupier or Operator of the disposal facility)

ADITYA BIRLA

BIRLA CARBON

Send through Regn. by post on 24/5/22

Ref: BC: EHS: 2021-2022: 489

Date: 23-May-22

To,

Member Secretary

U.P Pollution Control Board

T.C. 12 V.Vibhuti Khand,

Gomati Nagar

Lucknow,U.P.

Kind Attention: Chief Environment Officer(Circle-9)

Sub: Submission of Return in Form 4

Dear Sir

Please find attached, return regarding disposal of hazardous waste on prescribed form -4 as per requirement of Hazardous Waste (management and Handling) Rules,1989 from Birla Carbon. Renukoot

With Regards

For **Birla Carbon India Pvt. Ltd.**

Ravindra Raghuvanshi
Unit Head

FORM 4

[See rules 6(5), 13(8), 16(6) and 20 (2)]

FORM FOR FILING ANNUAL RETURNS

[Period 1st April, 2021 to 31st March, 2022]

1. Name and address of facility	**Birla Carbon India Private Limited, Unit Renukoot,Murdhawa Industrial area,PO-Renukoot, U.P**
2. Authorisation No. and Date of issue	**14723/UPPCB/SONEBHADRA(UPPCBBRO)/HWM/SONBHADRA/2021 Dt.05/10/2021**
3. Name of the authorised person and full address With telephone, fax number and e-mail	**Mr. Ravindra Raghuvanshi,(Unit Head) Birla Carbon India Private Limited. Unit Renukoot,Dist Sonebhadra,U.P Tel: 91-5446-252387-89**

4. Production during the year (product wise),

Sr. No.	Product Name (FY 2021-22)	UOM	Production in FY 2021-22
1	Carbon Black	(MT)	6100 MT/Month

Part A. (To be filled by hazardous waste generators):

Sr. No.	Waste Category	Name Hazardous Waste	Total qty of waste generated(MT)	Quantity dispatched (MT)			Facility Name
				To disposal facility	To recycler or co / pre-processor	others	
1.	**33.2**	Oil Contaminated waste	1.50	1.48			M/s Ramky Enviro Engineers Limited Kanpur, U.P.
2.	15.1	Asbestos Containing waste	1.5	1.5			M/s Ramky Enviro Engineers Limited Kanpur, U.P.
3.	35.3	Chemical sludge from waste water treatment	0.24	0.22			M/s Ramky Enviro Engineers Limitec Kanpur, U.P.
4.	4.1	Oil Sludge or emulsion	0.43	0.43			M/s Ramky Enviro Engineers Limitec Kanpur, U.P.

5.	33.1	Empty containers contaminated with hazardous chemicals /wastes	1.21	1.19			M/s Ramky Enviro Engineers Limited, Kanpur, U.P.
6.	34.2	Spent Ion Exchange Resin	—				
7.	1.7	Oil from wastewater treatment (Reused)	39		39		Reused in process
8.	5.1	Used Or Spent Oil (Reused)	0.45		0.45		Reused in process

1. Quantity dispatched
   (i) to disposal facility(M/s Ramky Enviro Engineers Limited, Kanpur, U.P): 4.82 MT
   (ii) to recycler or co-processors or pre-processor: NA
   (iii) others-NA

2. Quantity utilised in-house, if any – 39.45 MT

3. Quantity in storage at the end of the year –0.42 MT

Quantity utilised in-house if any

Name & category of Hazardous Waste	Quantity utilised in-house	UOM
Oil from wastewater treatment (Reused)	39	KL/Annum or MTPA
Used Or Spent Oil (Reused)	0.45	KL/Annum or MTPA

Quantity in storage at the end of the year

Name & category of Hazardous Waste	Quantity of Waste	UOM
Oil Contaminated waste	0.2	MTPA
Asbestos Containing waste	0.0	MTPA
Chemical sludge from waste water treatment	0.02	MTPA

Oil Sludge or emulsion	0.0	KL/Annum or MTPA
Chemical contaminated Bottles	0.2	KL/Annum or MTPA

Part B. (To be filled by Treatment, storage and disposal facility operators)

Sr.	Name & category of Hazardous Waste	Quantity in stock at the beginning of the year	Quantity treated	Quantity disposed in landfills as such and after treatment	Quantity incinerated (if applicable)	Quantity processed other than specified above	Quantity in storage at the end of the year
Not Applicable							

Part C. (To be filled by recyclers or co-processors or other users)

Sr.	Name & category of Hazardous Waste	Total qty of waste generated/ Received		Qty in stock at the beginning of the year	Quantity recycled or co-processed or used	Quantity of products dispatched	Quantity of waste generated	Quantity of waste disposed	Quantity re-exported	Qty in storage at the end of the year
		Domestic Source	Imported							
Not Applicable										

Signature

Date: 23.05.2022

Place: Renukoot

(Occupier or Operator of the disposal facility)

ADITYA BIRLA

BIRLA CARBON

ANNEXURE-8

BC/UPPCB/2021

Date: 10.12.2022

To,

The Chief Environmental Officer, Circle -2
U.P. Pollution Control Board
T.C.-12 V, Vibhuti Khand Gomati Nagar
Lucknow (U.P.)

Ref: No. H84822/C-2/water-69/22 Dated 29.11.22.

Pursuant to- 1.SCN number 161072/c-2/Water-69/K.B. Notice/ Sonebhadra/21 Dated 24-03-2021
2. Our reply to SCN bearing No. BC/UPPCB/2021 dated 14.04.2021
3. Request letter dated 01/07/2022for closing the Show Cause Notice.
4. Letter dated 07/10/2022 along with supporting evidence.

Dear Sir,

In compliance to your Ref. letter No. H84822/C-2/water-69/22 Dated 29.11.22 against your SCN No. 161072/c-2/Water-69/K.B. Notice/ Sonebhadra/21 Dated 24-03-2021 and our reply to above show Cause dated 14.04.2021.

Following above order we had deposited Rs. 1, 20,000/- (One Lakh Twenty Thousand) as an environmental compensation on 06.12.2022 in favor of UP POLLUTION CONTROL BOARD, Bank Ref. no. N340222235073946 Union Bank IFC Code No. UBIN0570150 in compliance to your order Ref: No. H84822/C-2/water-69/22 Dated 29.11.22.

The copy of payment Advice is attached.

Thanking You,
Yours Faithfully,
For Birla Carbon India Limited
Unit: Renukoot

Ravindra Kumar Raghuvanshi
Factory Manager/ Unit Head

Encl: As above
cc: 1. Chief Environmental Officer, Circle 22, UPPCB.
2. District Magistrate Sonebhadra
3. RO, Robertsganj
4. Account officer UPPCB Lucknow

PAYMENT ADVICE

BIRLA CARBON INDIA PRIVATE LIMITED

C/O SKI CARBON BLACK INDIA PVT LTD,ADITYA BIRLA CENTRE,S K AHIRE MARG WORLI MUMBAI

Beneficiary's Name	:UP POLLUTION CONTROL BOARD
Beneficiary's Code	:
Beneficiary's Address	:
Client Ref No	:UP POLLUTION
Date	:06/12/2022
Bank Reference No	:N340222235073946

We have initiated a credit to the Account Number 701502010002104 for the amount of Rs.120000 through NEFT for the below mentioned details.

IFC Code	:UBIN0570150
Micr Code	:
Beneficiary Bank Name	:UNION BANK
Beneficiary Brn Name	:
Payment Details 1	:2211012353
Payment Details 2	:REF.NO. H84822
Payment Details 3	:
Payment Details 4	:
Payment Details 5	:
Payment Details 6	:
Payment Details 7	:

This is Computer generated advice. Does not require any signature.

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं० दिनांक
Ref. No H-8448/22 / टी०सी०-2 / जे०एल०-61/22 Date 29-11-22
सेवा में पंजीकृत

मै० बिरला कार्बन इण्डिया प्राइवेट लि०,
(पूर्व नाम मै० एस०के०आई० कार्बन ब्लैक (इण्डिया) प्रा०लि०),
यूनिट- रेनुकूट, मुर्धवा, रेनुकूट,
जनपद- सोनभद्र।

विषय- मै० बिरला कार्बन इण्डिया प्राइवेट लि० (पूर्व नाम मै० एस०के०आई० कार्बन ब्लैक (इण्डिया) प्रा०लि०), यूनिट-रेनुकूट, मुर्धवा, रेनुकूट, सोनभद्र के विरूद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के सम्बन्ध में।

महोदय,

उद्योग मै० बिरला कार्बन इण्डिया प्राइवेट लि० (पूर्व नाम मै० एस०के०आई० कार्बन ब्लैक (इण्डिया) प्रा०लि०), यूनिट-रेनुकूट, मुर्धवा, रेनुकूट, सोनभद्र के पूर्व में केन्द्रीय प्रदूषण नियंत्रण बोर्ड, राज्य बोर्ड तथा जिला प्रशासन, सोनभद्र के सदस्यों द्वारा दिनांक 09.02.2021 को किये गये निरीक्षण के समय उद्योग की प्रक्रिया से उत्पन्न उत्प्रवाह, ई०टी०पी० से ओवर फ्लो होकर बिना शुद्धिकृत हुए स्थानीय नाले में निस्तारित किया जाता पाये जाने के कारण उद्योग को बोर्ड मुख्यालय के पत्र दिनांक 24.03.2021 द्वारा कारण बताओ नोटिस जारी किया गया था। उद्योग द्वारा अपना प्रत्यावेदन दिनांक 07.10.2022 बोर्ड मुख्यालय को प्रेषित करते हुए सूचित किया है कि औद्योगिक प्रक्रिया से जनित उत्प्रवाह को जे०एल०डी० सिस्टम द्वारा शत् प्रतिशत पुन: चक्रित कर उत्पादन प्रक्रिया में प्रयोग किया जाता है तथा परिसर से बाहर किसी प्रकार का उत्प्रवाह निस्तारित नहीं किया जाता है। शोधित उत्प्रवाह के रिसाईक्लिंग की मॉनीटरिंग हेतु इलेक्ट्रोमैग्नेटिक फ्लो मीटर स्थापित है जिसका ऑनलाईन रियल टाइम मॉनीटरिंग डाटा केन्द्रीय प्रदूषण नियंत्रण बोर्ड को प्रेषित किया जाता है। उद्योग के पत्र दिनांक 07.10.2022 द्वारा अवगत कराया गया है कि पूर्व में समिति द्वारा दिनांक 09.02.2021 को किये गये उद्योग के निरीक्षण के समय प्रक्रिया से उत्पन्न कार्बनयुक्त ओवर फ्लो होने के कारण बिना शुद्धिकृत हुए स्थानीय नाले में निस्तारित होता हुआ पाया गया था। तत्क्रम में उद्योग द्वारा त्वरित कार्यवाही करते हुए 04 दिन के अन्दर जे०एल०डी० प्लाण्ट का सुदृढीकरण किया गया था, जिससे उत्प्रवाह के लीकेज की सम्भावना न रहे।

उपरोक्तानुसार उद्योग से कार्बनयुक्त उत्प्रवाह ओवरफ्लो होकर स्थानीय नाले में निस्तारित किये जाने के कारण उद्योग पर 04 दिवस की उल्लंघन अवधि हेतु रू0 30,000/- प्रतिदिन की दर से रू0 1,20,000/- (रू0 एक लाख बीस हजार मात्र) की पर्यावरणीय क्षतिपूर्ति आंकलित है।

उपरोक्त तथ्यों के परिप्रेक्ष्य में एवं सक्षम स्तर से अनुमोदनोपरान्त उद्योग मै0 बिरला कार्बन इण्डिया प्राइवेट लि0 (पूर्व नाम मै0 एस0के0आई0 कार्बन ब्लैक (इण्डिया) प्रा0लि0), यूनिट-रेनुकूट, मुर्धवा, रेनुकूट, सोनभद्र पर रू0 1,20,000/- (रू0 एक लाख बीस हजार मात्र) पर्यावरणीय क्षतिपूर्ति के रूप में अधिरोपित किया जाता है तथा निर्देशित किया जाता है कि पर्यावरणीय क्षतिपूर्ति की धनराशि को उ0प्र0 प्रदूषण नियंत्रण बोर्ड के, यूनियन बैंक ऑफ इण्डिया, विभूति खण्ड, गोमती नगर, लखनऊ स्थित बैंक के खाता संख्या-701502010002104 आई0एफ0एस0 कोड-UBIN0570150 में एक सप्ताह के अन्दर जमा कर, जमा की गयी धनराशि का साक्ष्य क्षेत्रीय कार्यालय एवं बोर्ड मुख्यालय में प्रस्तुत करना सुनिश्चित करें। अन्यथा की स्थिति में पर्यावरणीय क्षतिपूर्ति की वसूली हेतु भू-राजस्व की भांति वसूली की कार्यवाही की जायेगी, जिसका सम्पूर्ण उत्तरदायित्व उद्योग स्वामी का स्वयं का होगा।

सक्षम अधिकारी के अनुमति से निर्गत।

मुख्य पर्यावरण अधिकारी (वृत्त-2)

-2-

टी०सी० - 12 वी, विभूति खण्ड, गोमती नगर,
लखनऊ 226010
दूरभाष 0522-2720828, 2720831
फैक्स 0522-2720764, 2720676
ई-मेल info@uppcb.in
वेबसाइट www.uppcb.com

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Lucknow - 226 010
Phone : 0522-2720828, 2720831
Fax : 0522-2720764, 2720676
E-mail : info@uppcb.in
Website : www.uppcb.com

प्रतिलिपि :–

1. जिलाधिकारी, सोनभद्र को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
2. क्षेत्रीय अधिकारी उ0प्र0 प्रदूषण नियंत्रण बोर्ड, सोनभद्र को इस निर्देश के साथ कि उद्योग से पर्यावरणीय क्षतिपूर्ति की धनराशि निर्धारित समयावधि में प्राप्त न होने की स्थिति में भू–राजस्व की भांति वसूली की कार्यवाही हेतु प्रस्ताव जिलाधिकारी के समक्ष प्रस्तुत किये जाने की कार्यवाही सुनिश्चित की जायें।
3. लेखाधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को इस आशय से कि क्षतिपूर्ति मद में प्राप्त धनराशि का विवरण वृत्त को उपलब्ध कराने का कष्ट करें।

मुख्य पर्यावरण अधिकारी (वृत्त–2)

UTTAR PRADESH POLLUTION CONTROL BOARD

Reference number Date-29-11-22

To,

M/s Birla Carbon India Pvt. Ltd

(Formerly known as- M SKI carbon Black (India) Pvt. Ltd.

Unit- Renukut, Murghva , Renukoot

Dist. Sonbhadra

Subject:- Regarding imposition of environmental compensation againt M/s Birla carbon India Pvt. Ltd. (formerly known as- M SKI carbon Black (India) Pvt. Ltd.Unit- Renukoot, Murghva , Renuku, Dist. Sonbhadra

---

Sir,

M/s Birla Carbon India Pvt. Ltd. (formerly known as SKI Carbon Black (India) Pvt. Ltd.) in the industry. At the time of inspection by the members of Central Pollution Control Board, State Board and District Administration, Sonbhadra on 09.02.2021, in the east of unit Renukoot Muva, Renukoot, Sonbhadra, the flow generated from the process of the industry overflowed from the ETP and into the local drain without being purified. Due to being found to be disposed of, a show cause notice was issued to the industry vide letter dated 24.03.2021 from the Board Headquarters. The industry

while sending its representation dated 07.10.2022 to the Board Headquarters has informed that the effluent generated from the industrial process will be diverted to the LD system. 100% recycled and used in the production process and no effluent is disposed of outside the premises. Electromagnetic plow meter is installed for monitoring the recycling of the exploited effluent, whose online real time monitoring data is done by the Central Pollution Control Board. It has been informed by the letter dated 07.10.2022 from the industry that the earlier work done by the committee on 09.02.2021 At the time of inspection of the industry, due to overflow of carbon generated from the process, it was found to be discharged in the local drain without being purified. Immediately, taking prompt action by the industry, the JLD plant was reinforced within 04 days, so that there is no possibility of further leakage.

According to the above, due to the overflow of carbon-rich effluent from the industry and being disposed of in the local drain, Environmental compensation of Rs 1,20, 000 (Rs one lakh twenty Thousand only) is imposed on the industry at the rate of Rs 30,000 per day for the violation period of 04 days..

In view of the above facts and after approval from the competent level, for the industry M/s Birla Carbon India Private Limited (formerly known as M/s SKI Carbon Black (India) Pvt. Ltd.). Unit Renukoot, Murdhwa, Renukoot, Sonmad Rs. 1,20,000/- (one lakh twenty thousand only) as environmental compensation and it is

directed that the amount of environmental compensation should be deposited in Union Bank of India Pollution Control Board 3000 India, Vibhuti Khand Gomti Nagar, Lucknow bank account number-701502010002104 IFS code- UBIN0570150 within a week, make sure to present the evidence of the amount deposited in the Regional Office and Board Headquarters. Otherwise, action will be taken for recovery of environmental compensation like land revenue, for which the entire responsibility will be of the industry owner himself.

Made with the permission of the competent authority

Chief Environment Officer (Circle-2)

TC-12V Vidiuti chand, Gomati Nagar,
Lucknow 226 010
Phone : 0522-2720828, 2720831
Fax :0522-2720764, 2720676
E-mail info@uppcb.in
Website: www.uppch.com

Copy:-

1. Sent to District Magistrate, Sonbhadra for information and necessary action.

2. To the Regional Officer, Uttar Pradesh Pollution Control Board, Sonbhadra with instructions to ensure proper disposal of environmental pollution issues from the industry. In case the compensation amount is not received within the prescribed time

period, action should be taken to submit a proposal to the District Magistrate for recovery action like land revenue.

3. To the Accounts Officer, Uttar Pradesh Pollution Control Board, Lucknow with the intention that the amount received under compensation item

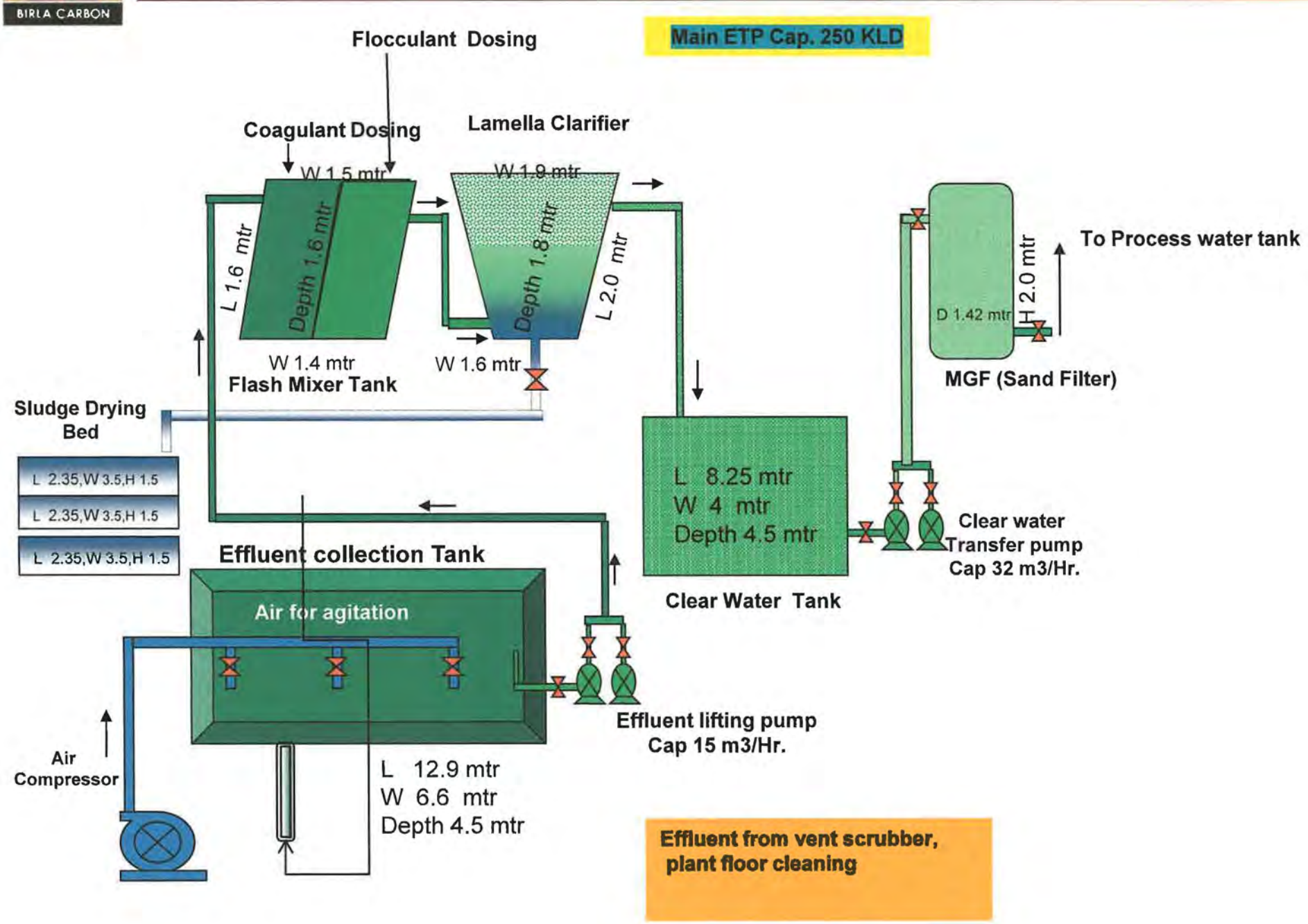
Please try to provide the details circle.

Chief Environment Officer (Circle-2)

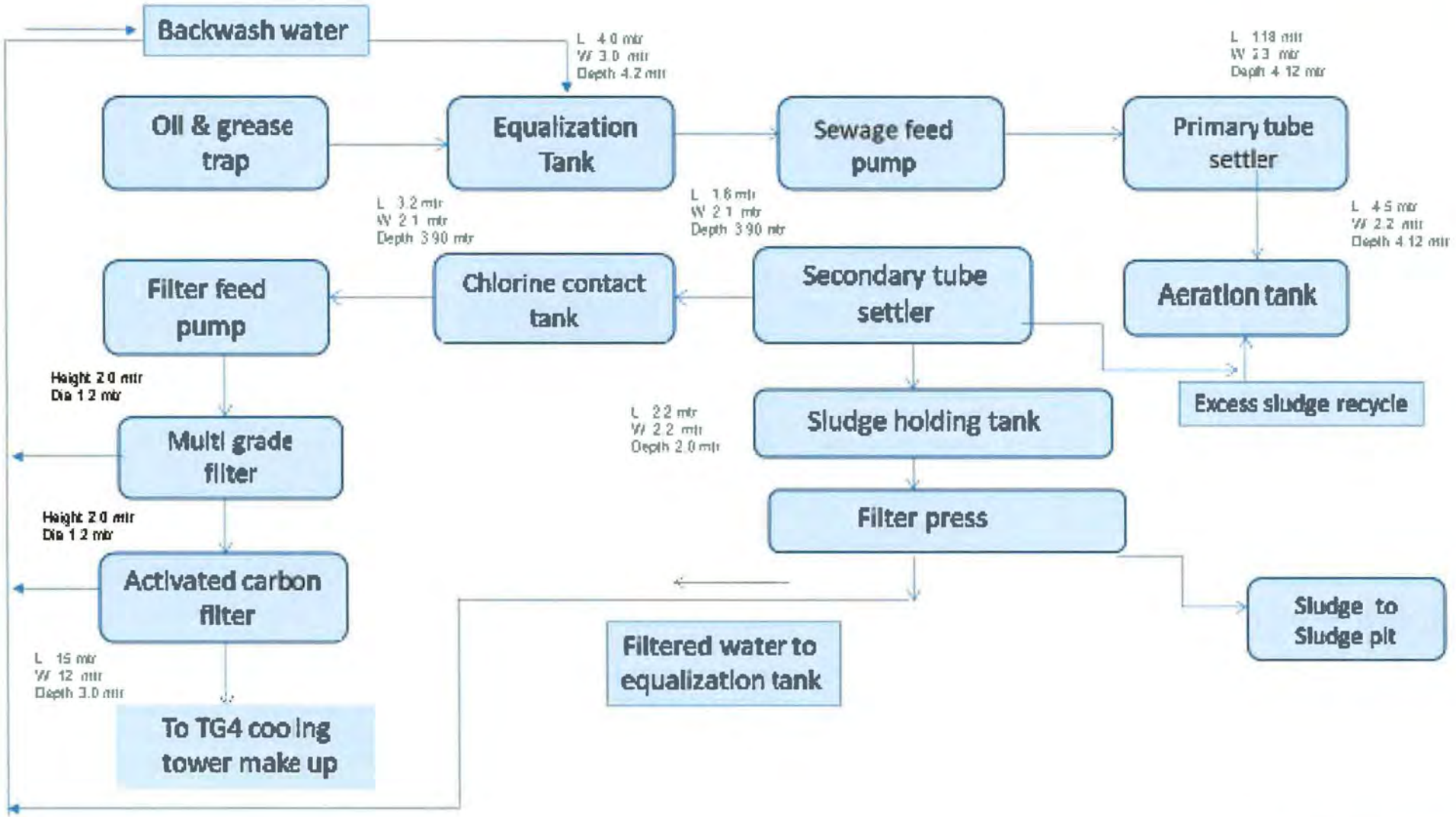
Translation Type Copy

ZLD SYSTEM

ANNEXURE-9



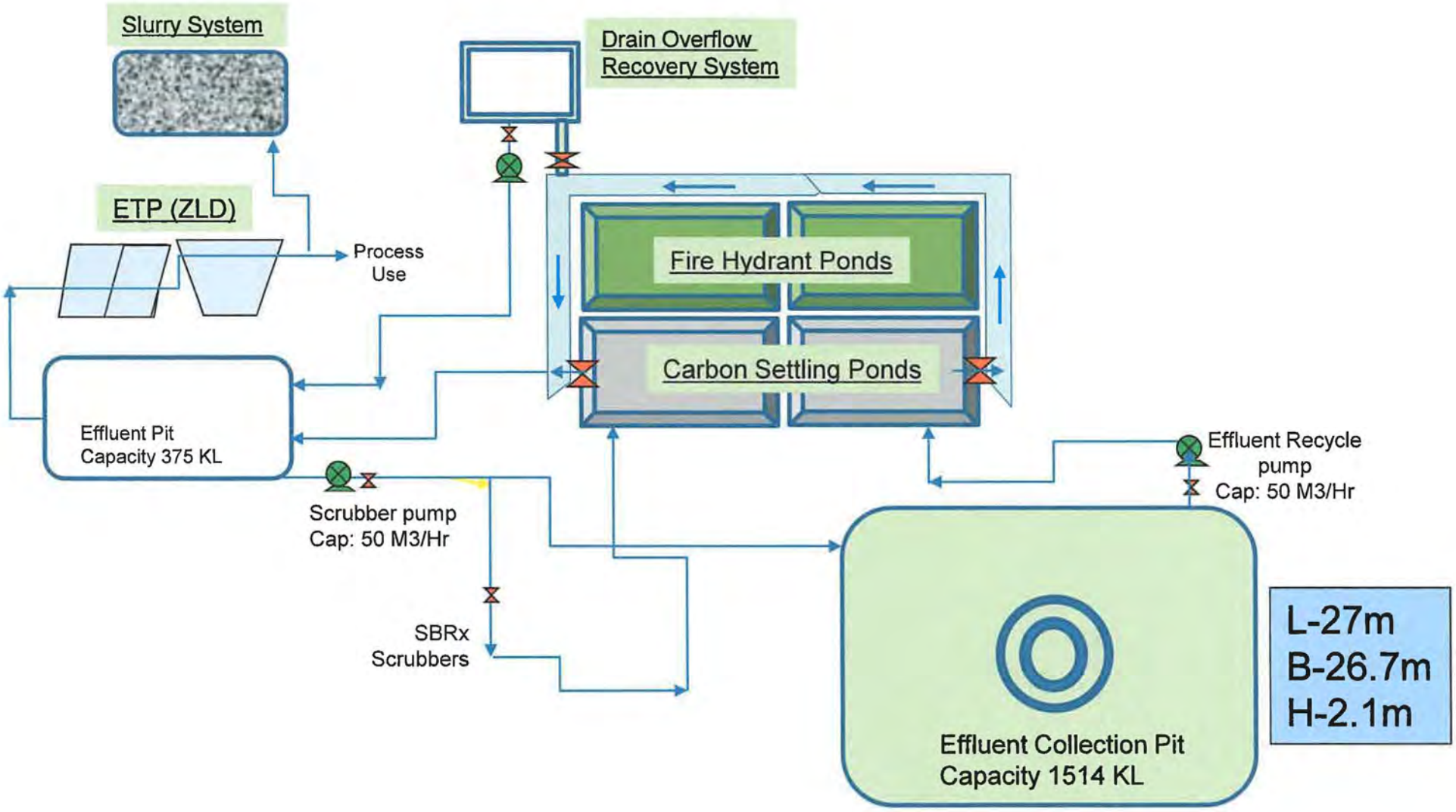
Sewage treatment Plant



Capacity-
250 KLD

Effluent Water Management

An Extension of ZLD Plant by adding 1514 KL effluent collection pit in Effluent treatment system.



BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
I.A. NO._____ OF 2023
IN
ORIGINAL APPLICATION NO. 336 OF 2023

IN THE MATTER OF:

PANKAJ SRIVASTAVA ... APPLICANT

VERSUS

BIRLA CARBON INDIA PRIVATE LIMITED ... RESPONDENT

APPLICATION FOR EXEMPTION FROM FILING OFFICIAL TRANSLATION OF VERNACULAR DOCUMENTS ON BEHALF OF RESPONDENT

MOST RESPECTFULLY SHOWETH:

1. The captioned Original Application has been filed by the Applicant in the aforesaid matter. The same is pending adjudication before this Hon'ble Tribunal.

2. The Respondent reiterates the averments made in its Reply Affidavit and prays that the same may be treated as part and parcel of the present application as the same are not repeated herein for the sake of brevity.

3. That due to the urgency in filing of the present Reply Affidavit, the translation of the vernacular documents in the Reply Affidavit could not be obtained from an official translator and therefore the

same have been translated by another translator who is well versed with the vernacular language of the said documents. Therefore, in the interest of justice the Respondent seeks exemption from filing official translation.

4. That the present application is made bonafide and in the interest of justice.

PRAYER

It is therefore, most respectfully prayed that this Hon'ble Tribunal may graciously be pleased to:

(a) Grant exemption from filing official translation of vernacular documents in the Reply Affidavit as Annexures; and/or

(b) pass such order or further order(s) as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of the case and in the interest of justice.

RESPONDENT

THROUGH: Savita Bhargava

KHAITAN & CO
ADVOCATES FOR THE RESPONDENT
1105, ASHOKA ESTATE
24, BARAKHAMBA ROAD
NEW DELHI – 110 001
PHONE NO: + 91 11 4151 5454

NEW DELHI
DATED:04.09.2023

NOTARIAL NOTARIAL

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
I.A. NO._____ OF 2023
IN
ORIGINAL APPLICATION NO. 336 OF 2023

IN THE MATTER OF:

PANKAJ SRIVASTAVA ... APPLICANT

VERSUS

BIRLA CARBON INDIA PRIVATE LIMITED ... RESPONDENT

AFFIDAVIT

I, Varun Sabarwal, son of Shri Tarachand Sabarwal, aged about 49 years, resident of A2, Staff Colony, Birla Carbon, Mudhwa Mode, Renukoot, Dist. Sonebhadra, Pin: 21217, Utter Pradesh, do hereby solemnly affirm and state as hereunder:-

1. That I am the authorized signatory of the Respondent Company in the above-mentioned matter and I am well aware of the facts and circumstances of the case to the best of my personal knowledge and belief. I am therefore competent and authorized to affirm the present affidavit on behalf of the Respondent Company.

2. That I have read and understood the contents of the accompanying Application, which have been prepared under my instructions and say that what is stated therein is true to the best of my knowledge and belief and nothing material has been concealed therefrom.

3. That the annexures annexed to the application are true and correct copies of the respective originals.

Varun Agarwal

DEPONENT

02.9.23

VERIFICATION

I, the Deponent abovenamed do hereby verify that the contents of foregoing affidavit are true and correct to my knowledge, no part of it is false and nothing material has been concealed therefrom.

Verified at Dudhi on this the 02 day of September, 2023.

Varun Agarwal

DEPONENT

02.9.23

02/9/23

INDIA NON JUDICIAL

IN-UP04058514377519V

Government of Uttar Pradesh

सत्यमेव जयते

e-Stamp

Certificate No.	:	**IN-UP04058514377519V**
Certificate Issued Date	:	02-Sep-2023 04:42 PM
Account Reference	:	NEWIMPACC (SV)/ up14840504/ DUDDHI/ UP-SNB
Unique Doc. Reference	:	SUBIN-UPUP1484050403757985922948V
Purchased by	:	VARUN SABARWAL SO TARACHAND SABARWAL
Description of Document	:	Article 4 Affidavit
Property Description	:	Not Applicable
Consideration Price (Rs.)	:	
First Party	:	VARUN SABARWAL SO TARACHAND SABARWAL
Second Party	:	Not Applicable
Stamp Duty Paid By	:	VARUN SABARWAL SO TARACHAND SABARWAL
Stamp Duty Amount(Rs.)	:	10 (Ten only)

Signature... Vijay K...............
ACC Name- VIJAY KUMAR GUPTA
ACC Code No- UPECOLUP14840504
ACC Add- Near Char Nal, Renukoot
Mobile No.- 8052282807
License No.- 172(D)
Tehsil- Duddhi, Sonebhadra

Please write or type below this line

प्रोफार्मा साथ में संलग्न है।

Varun Sabarwal

NOTARY GOVT. OF INDIA

02/9/23

02.9.23

02 9 23 6.50 P.M.

श्री क्रयग्राही श्री Varun Sabarwal

पुत्र/पत्नी Tarachand Sabarwal

निवासी A2 Satff co. Birla carbon Murdhawa

S.K.Azh RKT SBR,

1593

NOTARY

02/9/23